SANT NIRANKARI CHARITABLE HOSPITAL

2954735  01/05/2015

SANT NIRANKARI MANDAL
SANT NIRANKARI ADMINISTRATIVE BLOCK, NIRANKARI COMPLEX, DELHI 110009
SERVICE PROVIDER
A Society Duly Registered Under the Societies Act, 1860

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :12/04/1992

To be associated with:
2954728, 2954732

DELHI
SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, PERSONAL & SOCIAL, SPIRITUALREHGIOUS SERVICES RENDERED BY OTHERS TO MEEI THE NEEDS OF INDIVIDUALS AND SOCIETY AT LARGE AND GENERAL PUBLIC.
3057567    16/09/2015
FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED
trading as ;FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED, a body
incorporate established as per laws of India
B-48, Ground Floor, Frontline House, Naraina Industrial Area, Phase II New Delhi-110028
SERVICE PROVIDER
SERVICE PROVIDER
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :18/07/2007
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUAL, PERSONAL & SOCIAL SERVICES
RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUAL, HOUSE KEEPING SERVICES ETC AS INCLUDED IN
CLASS 45.
3100431  19/11/2015
RAVI PRAKASH JAIN
A-84, F-4, DLF DILSHAD EXTENSION-II, SAHIBABAD GHAZIABAD, UP-201005 INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :01/03/2015
DELHI
SOCIAL SERVICES.
3331493 09/08/2016
TV18 BROADCAST LIMITED
EXPRESS TRADE TOWERS, PLOT NO. 15 & 16, SECTOR -16A, NOIDA, UP-201301.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :08/08/2016
DELHI
SOCIAL NETWORKING & CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, TO GET FEEDBACK FROM VIRTUAL COMMUNITIES FOR PROGRAMS RELATED TO INFORMATION, ENTERTAINMENT AND OTHER TOPICS OF GENERAL INTEREST; SOCIAL, PERSONAL SERVICES (INCLUDING RENDERED BY OTHERS) TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING INFORMATION VIA PORTAL, SEARCHABLE INDEXES & DATABASES OF INFORMATION, INCLUDING TEXT, ELECTRONIC DOCUMENTS, DATABASES, GRAPHICS & AUDIO VISUAL INFORMATION, ON COMPUTER & COMMUNICATION NETWORKS IN RELATION TO THE TELEVISION PROGRAM.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,2531518,2531524.
THE GOOD LIFE

3395475   24/10/2016
SHANTIGRAM ESTATE MANAGEMENT PVT. LTD.
trading as ;SHANTIGRAM ESTATE MANAGEMENT PVT. LTD.
Adani House, Nr. Mithakhali Six Roads, Navrangpura, Ahmedabad - 380009
Applicant is a Service Provider.
An Indian Private Limited Company registered under the Companies Act in India

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT
Used Since :28/06/2010

To be associated with:
3395478

AHMEDABAD
Legal services; Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
REVIVING INDIAN WISDOM IN CONTEMPORARY INDIA

3459246  16/01/2017

VEER SINGH
15, Dr. APJ Abdul Kalam Road, New Delhi 110011
Service Providers
An Indian National

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :01/12/2016

DELHI

Personal and social services rendered by others to meet the needs of individuals.
3480606    10/02/2017
NIKU INVESTMENTS AND LEASING PRIVATE LIMITED.
ITC Park, Tower No.10, 7th Floor, CBD Belapur, Navi Mumbai-400614
SERVICE PROVIDERS
Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :28/12/2013
MUMBAI
LEGAL SERVICES INCLUDING COMPLIANCES UNDER SHOPS AND ESTABLISHMENTS ACT ,COMPLIANCE SERVICES INCLUDING , FACTORY COMPLIANCE SERVICES, CONTRACTOR AND CONTRACT EMPLOYEE COMPLIANCE SERVICE, PAYROLL COMPLIANCE SERVICES, LABOUR LAW COMPLIANCE, COMPLIANCE WITH SOFTWARE LICENCES; SECURITY CONSULTANCY SERVICES INCLUDING FULFILMENT AND FIELD SERVICES;VERIFICATION SERVICES INCLUDING ADDRESS VERIFICATION;
3508762   15/03/2017
GROWEL SECURITAS AND MANPOWER MANAGEMENT SERVICES PVT. LTD.
2, SETHI MARKET, AGAHPUR, DADRI ROAD, NEAR THAPUR PETROL PUMP, SECTOR-41, NOIDA-201 301 (UP.).
Body Incorporate
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD”S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :22/03/2010
DELHI
SECURITY SERVICES
3529580   19/04/2017
SAURABH GUPTA
86C,CDBLOCK,PIT AMPURA, NEW DELHI110034
NEW APPLICATION
Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICAS PVT LTD
S-193,SCHOOL BLOCK SHAKARPUR,DELHI,110092
Proposed to be Used
DELHI
SOCIAL SERVICES, WASTE MANAGEMENT, AND YOUTH DEVELOPMENT,ENVIRONMENT
3583669  03/07/2017
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi 110049
Legal Services
a Limited Liability Partnership
Used Since :01/04/2001
DELI
LEGAL SERVICES, INTELLECTUAL PROPERTY RELATED LEGAL SERVICES
3583670  03/07/2017
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi 110049
Legal Services
a Limited Liability Partnership
Used Since :01/04/2001
DELHI
LEGAL SERVICES, INTELLECTUAL PROPERTY RELATED LEGAL SERVICES
ALG INDIA LAW OFFICES

3583672 03/07/2017
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi 110049
Legal Services
a Limited Liability Partnership
Used Since: 01/04/2001
DELHI
LEGAL SERVICES, INTELLECTUAL PROPERTY RELATED LEGAL SERVICES

Registration of this trade mark shall give no right to the exclusive use of the word INDIA LAW OFFICES.
SARTHI
3591571  14/07/2017
ZEE MEDIA CORPORATION LIMITED
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :15/01/2016
To be associated with:
3549077
DELHI
SOCIAL SERVICES
SHEROES

3610860  11/08/2017
APPLIED LIFE PRIVATE LIMITED
4054 B 5 and 6, Vasant Kunj, New Delhi- 110070
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI
Used Since :01/08/2013

To be associated with:
3610829, 3610831

DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
3649156  04/10/2017
RAJNISH MAGANLAL PARMAR
Maa Shantoshi Krupa, Virat Nagar, Sheri No. 4, Near Nalanda School, Rameshwar Chok, Virat Main Road
Individual

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD

Personal, Social, and Community services to meet the needs of individuals, security services for the protection of property and individual.
3664361  27/10/2017
IBN LOKMAT NEWS PRIVATE LIMITED
Express Trade Tower, Plot no. 15-16, Sector 16 A, Noida, Uttar Pradesh-201301
Body Incorporate

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :20/10/2017

DELHI
Social networking and creating an on-line community for registered users to participate in discussions, to get feedback from virtual communities for programs related to information, entertainment and other topics of general interest; social, personal services (including rendered by others) to meet the needs of individuals; providing information via portal, searchable indexes and databases of information, including text, electronic documents, databases, graphics and audio visual information, on computer and communication networks in relation to the television program.
3752950  14/02/2018
NITINBHAI R. SHAH
3, ADITRAJ BUNGLOW, NEAR PRERNATIRTH DERASAR, JODHPUR, AHMEDABAD - 380015.
APPLICANT IS INDIVIDUAL
Address for service in India/Agents address:
R. R. SHAH & CO.
2, TIRTH NAGAR SOCIETY PART-I, NEAR NIKITA PARK, NEAR BHUYANGDEV CHAR RASTA, SOLA ROAD ,AHMEDABAD-380061

Proposed to be Used
To be associated with:
3752949

AHMEDABAD
Legal services, Security services for the protection of property and individuals, Personal and Social services rendered by others to meet the needs of individuals.

NO COLOUR COMBINATION IS CLAIMED.
3752951  14/02/2018
NITINBHAI R. SHAH
3, ADITRAJ BUNGLOW, NEAR PRERNATIRTH DERASAR, JODHPUR, AHMEDABAD - 380015.
APPLICANT IS INDIVIDUAL
Address for service in India/Agents address:
R. R. SHAH & CO.
2, TIRTH NAGAR SOCIETY PART-1, NEAR NIKITA PARK, NEAR BHUYANGDEV CHAR RASTA, SOLA ROAD, AHMEDABAD-380061

Proposed to be Used
AHMEDABAD
Legal services, Security services for the protection of property and individuals, Personal and Social services rendered by others to meet the needs of individuals.
NO COLOUR COMBINATION IS CLAIMED..
3766391   28/02/2018
BHOJ RAJ PARWAT
9/A, Street-32, Sector-4, Bhilai, Dist- Durg (C.G.)-491001
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Social and Charitable Services.
SOCIETAL PLATFORM

3798795  06/04/2018
EKSTEP FOUNDATION
Quorum, 7th Cross Road, Koramangala 3rd Block, Koramangala,
Not for profit Company under the Companies Act, 2013.

Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.

Used Since: 16/08/2017

CHENNAI
Public advocacy services; legal services; charitable services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3823667  04/05/2018
GAURAV SONI
SONI AND SONI 2ND FLOOR, SANGMITRA BUILDING, OPP KESHAVBAUG PARTY PLOT, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, 132 FEET RING ROAD, SATELLITE, AHMEDABAD, GUJARAT-380015, INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 01/05/2018
AHMEDABAD
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
3872826   27/06/2018
SARTHAK MONGA
301 / 2, Brookhill, Hiranandani Estate, Ghodbunder Road, Thane West, Mumbai - 400607
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
3935913  05/09/2018
AKSHAR AWAKENING INDIA PRIVATE LIMITED
Plot No. 279, Office No. 31, 1st Floor, Zone - II, Maharana Pratap Nagar, Bhopal, Madhya Pradesh.
BODY INCORPORATE
Address for service in India/Attorney address:
BHAWANA
T-2385 FAIZROAD OPP. HOTEL JAGGI PALACE KAROL BAGH NEW DELHI-110005
Proposed to be Used
MUMBAI
LEGAL SERVICES, INFORMATION AND ADVISORY SERVICES, ONLINE FILLING AND REGISTRATION SERVICES LIKE
MANAGEMENT OF DOMAIN NAME REGISTRATION, COMPANY NAME REGISTRATION, IMPORT EXPORT CODE
REGISTRATION, EMPLOYEE STATE INSURANCE CORPORATION REGISTRATION, NGO/SOCIETY/ TRUST REGISTRATION
BAR CODE REGISTRATION, SHOP REGISTRATION, LICENCING SERVICES RELATING SERVICES & FALLING SERVICES
FALLING IN CLASS 45
4075067  02/02/2019
NADA VEDA MITRAM (NVM) CHARITABLE TRUST REPRESENTED BY MR RAJMOHAN KRISHNAN
23A, Regent Place, 28/2, Varthur Main Road, Thubarahalli, Bangalore-560066
Charitable Trust
Address for service in India/Attorney address:
POOJA NAIR
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bengaluru - 560 001, India
Used Since :09/09/2017
CHENNAI
Charitable services, namely, enabling the elderly in coordinating with the healthcare experts to efficiently communicate and understand their needs better; Providing support for coordinating with geriatric doctors to assist the elderly; Non-medical in-home personal care services for assisting with daily living activities of the elderly; Non-medical in-home personal care services for assisting with daily living activities of disabled persons; Charitable services, in the nature of oneness programs and counselling, for mutually benefitting the elderly and the children.

Subject to confining services only in the State of Karnataka alone.
4078038  05/02/2019
M/S. RELIANCE BROADCAST NETWORK LIMITED
401, 4th Floor, ‘Infiniti’, Link Road, Oshiwara, Andheri, (West), Mumbai – 400 053
Body Incorporate

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since :07/01/2019

MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MUMBAI.
4150396    17/04/2019
YOSHA DEEDITHI FOUNDATION
401, C/O Mrs. Pinky Singh, Vamsiram Jyoti Lotus, Rd 12, MLA Colony, Banjara Hills, Hyderabad-500034, Telangana
Section 8 Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :29/05/2018

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
In Use.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..
4157003  24/04/2019
SARVESH GIRI
Rizvi Nagar, 2/D Wing, Flat No. 301, Santacruz West, Mum-54
OWNER

Address for service in India/Attorney address:
SARVESH PANNALAL GIRI
301, Rizvi Nagar, 2/D Wing, Santacruz (West), Mumbai -54

Proposed to be Used
MUMBAI
Legal Services i.e. Litigation (before the courts of law) and non-litigation both. Advising entities on various aspects of law and rendering legal services.
4176532   15/05/2019
SKS CHAKSHU FOUNDATION
D/1, Ananta, Dr. Rajabali Patel Marg, Breach Candy, Mumbai – 400 026,
A Registered Trust
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :24/11/2016
MUMBAI
Social services rendered by others to meet the needs of individuals
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE India.
4205536  13/06/2019
SANDEEP AGARWAL
36/40, MAHALAXMI BRIDGE ARCADE, MAHALAXMI, MUMBAI - 400034, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI

MARRIAGE AGENCIES, MARRIAGE GUIDANCE COUNSELLING, MARRIAGE BUREAU SERVICES, MARRIAGE AGENCY
SERVICES INCLUDED IN CLASS 45.
INDIAN INSTITUTE OF TECHNOLOGY MADRAS

4231065  10/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :25/04/1959

CHENNAI

Licensing of intellectual property.
4255793   03/08/2019
MEDICO LEGAL INSURANCE CONSULTANTS PRIVATE LIMITED
R-22/109-A First/FLR Khaneja comp. Main Road Vikas Marg Shakarpur New Delhi 110092
MEDICO LEGAL INSURANCE CONSULTANTS PRIVATE LIMITED
BODY CORPORATE
Used Since : 28/05/2010
DELHI
LEGAL CONSULTANCY SERVICES - LEGAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, GROUPS OF INDIVIDUALS, ORGANIZATIONS AND ENTERPRISES
4258323 07/08/2019

NEHA
D/O PARDEEP KUMAR PODDAR, HOUSE NO 1218/3,GALI KAMBOJ,INSIDE SULTANWIND GATE, AMRITSAR -1,AMRITSAR
G.P.O PUNJAB - 143001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social
services rendered by others to meet the needs of individuals
MYCIRCLE
4259145   07/08/2019
BHARTI AIRTEL LIMITED
Bharti Crescent, 1, Nelson Mandela Road, Vasant Kunj, Phase II, New Delhi 110070
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :11/04/2019
DELHI
Personal and social services rendered by others to meet the needs of individuals including charitable services in relation to education; security services for women; Security services; Security services for the protection of individuals; On-line social networking services accessible by means of downloadable mobile applications; Online social introduction services.
4259149  07/08/2019
BHARTI AIRTEL LIMITED
Bharti Crescent, 1, Nelson Mandela Road, Vasant Kunj, Phase II, New Delhi 110070
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :11/04/2019

DELHI
Personal and social services rendered by others to meet the needs of individuals including charitable services in relation to education; security services for women; Security services; Security services for the protection of individuals; On-line social networking services accessible by means of downloadable mobile applications; Online social introduction services.
4346813  14/11/2019
SOUTH INDIAN SENGUNTHA MAHAJANA SANGAM, S. KANTHAMUTHUSAMY REP. BY ITS GENERAL SECRETARY
OLD NO. 89, NEW NO. 58, ARmenian STREET, PARRYS, CHENNAI – 600001, TAMIL NADU, INDIA
AN INDIAN SOCIETY
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :09/12/1938
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
KMCC KERALA MUSLIM CULTURAL CENTRE
4366302 04/12/2019
KERALA MUSLIM CULTURAL CENTRE
B-13 (LG), DHAWAN DEEP, 6, JANTAR MANTAR ROAD, NEW DELHI - 110001
SOCIETY
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :28/01/2012
DELHI
CHARITABLE AND SOCIAL SERVICES
NEW DHANDA ENTERPRISES

4368318  05/12/2019
NEW DHANDA ENTERPRISES
RAJ NAGAR, KAITHAL ROAD, NEAR SADAR THANA, JIND
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAGAN ARORA ADVOCATE
SAFIDON GATE JIND 126102
Proposed to be Used
DELHI
SECURITY SERVICES, SECURITY CONSULTANCY, SECURITY MONITORING SERVICES, PHYSICAL SECURITY
CONSULTANCY, SECURITY GUARD SERVICES, HOUSE SITTING SERVICES, ADOPTION PLACEMENT.
4368672  05/12/2019
DRAFT BOX SOLUTIONS LLP
23, C-Wing, Jayant Apartments, Appasaheb Marathe Marg, Prabhadevi, Mumbai-400025
A Partnership Firm registered under Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI

Legal services; Personal and social services rendered by others to meet the needs of individuals
Proposal No: 4370425  07/12/2019
IRFAN RAHAM ALI
2/66 WAZIR MANZIL MARRIS ROAD ALIGARH 202001 UP
PROPRIETOR
Address for service in India/Attorney address:
SHOEB ALI, ADVOCATE
LEXLEGACY, 4-739 FRIENDS COLONY CIVIL LINES ALIGARH 202001

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES AND ALL ITEM INCLUDE IN CLASS 45
SHRIBHA
4370427  07/12/2019
ANURADHA N
SHRIBHA, NO. 3, SIR THEAGARAYA ROAD, T NAGAR, CHENNAI 600017
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Proposed to be Used
CHENNAI
PLANNING AND ARRANGING OF WEDDING CEREMONIES
4374459    11/12/2019
HIRENKUMAR NARENDRA BHAI PATEL
TULIP RECIDANCY, 27, OPP S K CINEMA, LAMBHVEL ROAD, LAMBHVEL, ANAND, GUJARAT - 387310
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Security guard services;Legal services;Personal and social services provided by third parties to meet the needs of individuals;Internet-based social networking services;Personal and social services rendered by others to meet the needs of individuals
SAINT KAUSHER
4375891  12/12/2019
SUMRA AFSANA MAHMADSIDI
A-701, AL BUROOJ RESIDENCY, MAKARBA – 380055, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/08/2003
AHMEDABAD
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS .
4375960  12/12/2019
HONEY SHARMA
6, SOUTH ENCLAVE, NEAR JALANDHAR HEIGHTS-1, PHOLRIWAL, JALANDHAR-144022
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
ASTROLOGY CONSULTANCY
4376932  13/12/2019
ARUN K SHUKLA
128/5, K BLOCK, KIDWAI NAGAR, KANPUR -208011
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4377449 14/12/2019
BLACK AND WHITE LEGAL PRIVATE LIMITED
#4, 2ND MAIN ROAD, V.R.D. NAGAR, MADHAVARAM, CHENNAI - 600060
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :16/06/2018
CHENNAI
Legal consultancy services, Legal services, Legal compliance auditing, Legal advocacy services, Legal administration of licences, Certification of legal documents, Legal advice and representation, Legal services relating to business
4378303  13/12/2019
SHWETA GUPTA
A-60, SANJAY GRAM, OPP SECTOR-14, GURGAON
INDIVIDUAL
Address for service in India/Attorney address:
SHARLEE GARG
H.NO 184, Balbir Nagar Extn., Street No.13, Shahdara, Delhi-110032

Proposed to be Used
DELHI
Information, advisory and consultancy services relating to legal matters
4378870  16/12/2019
E9714 LLC
Fourth Floor, Emirates Towers, Trade Centre 2, Dubai, United Arab Emirates
a company established as per the laws of United Arab Emirates

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by
others to meet the needs of Individuals, in class 45
4378880    16/12/2019
E9714 LLC
Fourth Floor, Emirates Towers, Trade Centre 2, Dubai, United Arab Emirates
a company established as per the laws of United Arab Emirates

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of Individuals, in class 45
4378923  16/12/2019
E9714 LLC
Fourth Floor, Emirates Towers, Trade Centre 2, Dubai, United Arab Emirates
a company established as per the laws of United Arab Emirates

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION ININDIA

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, in class 45
IDCUBE
4379156  16/12/2019
IDCUBE IDENTIFICATION SYSTEMS PVT LTD.
185, Bank enclave, Laxmi Nagar, Delhi 110092
A Private Limited Company

Address for service in India/Attorney address:
PRITY KHASTGIR
TCIS, Level-5, Caddie Commercial Tower, Novotel Hotel.
Used Since: 19/12/2005

DELHI
Security services for the physical protection of tangible property and individuals to individuals, groups of individuals, organizations and enterprises; personal and social services rendered by others to meet the needs of individuals; investigation and surveillance services relating to the physical safety of persons and security of tangible property ALL included in CLASS 45.
ANNAI THERASA CHARITABLE TRUST
OLD NO. 52, NEW NO. 10, RIVER SIDE STREET, KAMARAJ NAGAR, AVADI, CHENNAI - 600071, TAMILNADU, INDIA

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Personal and social services, Personal and social services rendered by others to meet the needs of individuals
ZIPQ
4379490   16/12/2019
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company registered under Indian Companies Act 1956
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Proposed to be Used
CHENNAI
Security services; age verification services; biometric security services; identity verification services; information security services; passport control services[security]; providing background identification and verification of individuals check services.
SEQRIDE

4379496   16/12/2019
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company registered under Indian Companies Act 1956

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
CHENNAI
Monitoring security systems; security services for protection of goods and people, including by electronic means, including identification, (access) surveillance; security guard services; surveillance services by means of command and control centres; security inspections; security consultancy.
GLOBAL CARE FOUNDATION
331 A/42, M.H. COLONY, GAIKWAD NAGAR, MALWANI, GATE NO. 8, MALAD WEST, MUMBAI 400095

Proposed to be Used

MUMBAI

LEGAL AND FINANCIAL AID TO NON-HABITUAL UNDER-TRIAL PRISONERS. FREE LEGAL ADVICE THROUGH LEGAL AID CLINICS. LEGAL AND SOCIAL AWARENESS PROGRAMS FOR STUDENTS AND MASSES. PARA-Legal training programs.
4379708    17/12/2019
INFOMEDIA PRESS LIMITED
Express Trade Towers, Plot No 15 & 16, Sector 16A, Noida, Uttar Pradesh – 201301
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001
Used Since :05/07/2012

DELHI
Social networking and creating an on-line community for registered users to participate in discussions, to get feedback from virtual communities for programs related to information, entertainment and other topics of general interest; social, personal services (including rendered by others) to meet the needs of individuals; providing information via portal, searchable indexes and databases of information, including text, electronic documents, databases, graphics and audio visual information, on computer and communication networks in relation to the television program
4379887    17/12/2019
SHANAISHWAR FOUNDATION
R.H NO. H-14, P.NO.22/A 23,CTS NO.19048 TIRUPATI SUPREME ENCLAVE,JALAN NAGAR AURANGABAD Aurangabad MH 431005 IN
NON PROFIT ORGANISATION
Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF NO 6, SHANTA COMPLEX, AURANGABAD

Proposed to be Used
MUMBAI

Personal and Social Services rendered by others to meet the needs of individuals included in Class 45
SOULO CONVERSATIONS

4380115  17/12/2019
DILETTO LIFESTYLE & HOSPITALITY PVT. LTD.
Mount Pleasant, S. L. Mathias Road, Highlands, Mangalore-575002, Karnataka, India
Artificial Person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Used Since :06/03/2017

CHENNAI
Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters.
VASTAV

4380430  17/12/2019
JAYAMMA TRADING AS VASTAV
Flat No. 401, 4th Floor, Sri Krishna Royal Wood Apartment, 6th E’ Main Road, Gaurav Nagar, J P Nagar 7th phase, Bangalore - 560078
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Astrology consultancy
4380431  17/12/2019
JAYAMMA TRADING AS VASTAV
Flat No. 401, 4th Floor, Sri Krishna Royal Wood Apartment, 6th E' Main Road, Gaurav Nagar, J P Nagar 7th phase, Bangalore - 560078
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Astrology consultancy
Lux Veritas

4380750  17/12/2019
MR. PRAMOD KUMAR SINGH, PROPRIETOR OF M/S. LUX VERITAS
B-303 SUKHSAGAR APARTMENTS 52 I.P. EXTN DELHI 110092 .
(A Sole Proprietorship Concern)
Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.
Used Since :01/08/2008
DELHI
LEGAL SERVICES INCLUDING CONSULTANCY, ADVOCACY, LITIGATION SERVICES, HANDLING LEGAL FORMALITIES, CONVEYANCING, PARALEGAL SERVICES.
4380914   17/12/2019
MOHAN SINGH FOR SUKH FOUNDATION
A-52/2,GROUND FLOOR, GALI NO. - 9, WAZIRABAD, DELHI-110084
Service Provider
Address for service in India/Attorney address:
VANI TYAGI
B 501, Aviation Heights, Sector 52, Gurgaon, Haryana
Used Since :21/12/2009
DELHI
SERVICES RELATED TO PERSONAL, SOCIAL AND WELFARE SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND ANIMALS, LEGAL SERVICES
BRIJPAL SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS PAL INDUSTRIES
27 C, Sector - H, Industrial Area, Govindpura, Bhopal, Madhya Pradesh- 462023
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals
4382273    19/12/2019
POOJA GOYAL
G.S. RESIDENCY 2ND, FLAT NO. F2, PLOT NO. 141, PURANI CHUNGI, AJMER ROAD, JAIPUR - 302019 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :18/12/2019

AHMEDABAD
LEGAL SERVICE, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS WHICH ARE INCLUDED IN CLASS 45
DEVIDAS SONAJI PANDAGALE
trading as SHRAMIK RAJ
CHARCHGALI, NEAR CHARCH, BHAGATSING NAGAR, MOTILAL NAGAR, GOREGAON WEST MUMBAI 400104

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
PHOTON LEGAL

4384386  20/12/2019

PHOTON LEGAL
B1/2002-03, F-Residences, Balewadi, Pune 411045, Maharashtra

Owner

Address for service in India/Attorney address:
AMIT KOSHAL
B1/2002-03, F Residences, Balewadi, Pune 411045, MH, India

Used Since: 10/06/2019

MUMBAI

TURBAN DAY

4384795  20/12/2019
BRINGING MUSIC ALIVE PRIVATE LIMITED
2608, PHASE 11, SAS NAGAR MOHALI 160061, PUNJAB, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SERVICES RELATED PLANNING OF WEDDING CEREMONIES; ORGANISING OF RELIGIOUS MEETINGS; ORGANISING A FUNERAL; CLOTHING RENTAL SERVICES; ORGANISING, PLANNING AND PROVIDING DATING SERVICES; MARRIAGE AGENCY SERVICES; ONLINE SOCIAL NETWORKING SERVICES; PERSONAL AND SOCIAL SERVICES; MATRIMONIAL AGENCY SERVICES, INCLUDED IN CLASS 45
Medsmith Solutions

4385526  21/12/2019
DURAIPANDI
2/9, NORTH STREET, DEVARKULAM, TIRUNELVELI - 627951

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services
4386509   23/12/2019
NEURAL IT PRIVATE LIMITED
Suite 3, Floor 8, Building No.3, Mindspace Sez, Airoli, Navi Mumbai, Maharashtra- 400708
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :16/09/2006
To be associated with:
3492009
MUMBAI
Legal services
ARCO LAB PRIVATE LIMITED
Strides House, Bilekahalli, Bangalore – 560076, Karnataka, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since: 20/08/2018

CHENNAI
Services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals included in class - 45
4388966  25/12/2019
KKP SECURITY SERVICES AND CONSTRUCTIONS PRIVATE LIMITED
343-A, DASHMESH NAGAR STREET NO.1, PATIALA - 147001, PUNJAB, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

legal services security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
SHYAMAL
4392270  28/12/2019
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4392725   30/12/2019
VIKRANT SHANKARRAO SABNE
Off. No. 78/79, 2nd Floor, Empire Building, DN Road, Opp. CST (VT) Station, Fort, Mumbai - 400001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Legal services
Shram Jeevan

4394512  31/12/2019
SUNIL SINGH
901, Block A, Floor 9, Spaze I Tech Park, Sector 49 Gurgaon Haryana-122001
Individual

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used
DELHI

Personal and social services regarding individual needs, Personal and social services rendered by others to meet the needs of individuals, Personal and social services provided by third parties to meet the needs of individuals.
4397526 04/01/2020
MR. RAJESH SHAH
Survey No – 237, Hissa No – 18, Next to Emerald ISLE Resort, Shire Road, Bhat Bunder, Behind Vailankani Church, Uttan,
Bhayandar (West) – 401101
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

Personal Care Assistance in Activity of Daily Living to Elders.
Hirdeyam Foundation
Plot No- 499, K.H. No-698 Ground Floor, BLK - WZ Village Basai Darapur, New Delhi – 110015.
An Indian Registered Trust

Address for service in India/Attorney address:
Advocate MRS. PARVEEN ARYA
Asia Taxzone Pvt. Ltd., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Proposed to be Used
Delhi

Legal Services, Security Services for the physical protection of tangible property and individuals, Personal and social services rendered by others to meet the needs of individuals Including in Class-45.
LAMTAC
Priority claimed from 26/09/2011; Application No.: 010 292 456; Germany
2287866 23/02/2012
ODU GMBH & CO. KG,
trading as; ODU GMBH & CO. KG,
PREGELSTR. 11, 84453 MUHLDORF/ INN, GERMANY.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.6; CUT, BENT, SLOTTED AND/OR EMBOSSED CONTACT AND/OR CONNECTION ELEMENTS MADE OF METAL, IN PARTICULAR CYLINDRICAL LAMELLA BASKETS OF SHEET METAL, FOR USE IN COUPLINGS, CONTACTS, CONNECTORS, INTERFACES, PLUGS, SOCKETS, CONNECTOR JACKS, PLUG-IN CONNECTORS AND OTHER DEVICES FOR CONNECTING AND NETWORKING; CUT, BENT, SLOTTED AND/OR EMBOSSED CONTACT AND/OR CONNECTION ELEMENTS MADE OF METAL, IN PARTICULAR CYLINDRICAL LAMELLA BASKETS OF SHEET METAL, AS PARTS OF COUPLINGS, CONTACTS, CONNECTORS, INTERFACES, PLUGS, SOCKETS, CONNECTOR JACKS, PLUG-IN CONNECTORS AND OTHER DEVICES FOR CONNECTING AND NETWORKING; CUT SHEET METAL; SPRINGS (IRONMONGERY); LAMELLA BASKETS MADE OF METAL; CUT, BENT, SLOTTED AND/OR EMBOSSED CONTACT PINS AND SOCKETS MADE OF METAL; COUPLINGS MADE OF METAL; CABLES (NON-ELECTRIC) MADE OF METAL; CABLE CONNECTORS (NON-ELECTRIC) MADE OF METAL; HOSES MADE OF METAL; PLUGS, MAINLY MADE OF METAL.

Cl.9; CUT, BENT, SLOTTED AND/OR EMBOSSED CONTACT AND/OR CONNECTION ELEMENTS, IN PARTICULAR CYLINDRICAL LAMELLA BASKETS OF SHEET METAL, FOR USE IN COUPLINGS, CONTACTS, CONNECTORS, INTERFACES, PLUGS, SOCKETS, CONNECTOR JACKS, PLUG-IN CONNECTORS AND OTHER DEVICES " FOR ELECTRIC, ELECTRONIC, ELECTROMAGNETIC, OPTICAL, FIBRE-OPTICAL AND/OR OPTOELECTRONIC CONNECTING AND NETWORKING; CUT, BENT, SLOTTED AND/OR EMBOSSED CONTACT AND/OR CONNECTION ELEMENTS, IN PARTICULAR CYLINDRICAL LAMELLA BASKETS OF SHEET METAL, AS PARTS OF COUPLINGS, CONTACTS, CONNECTORS, INTERFACES, PLUGS, SOCKETS, CONNECTOR JACKS, PLUG-IN CONNECTORS AND OTHER DEVICES FOR ELECTRIC, ELECTRONIC, ELECTROMAGNETIC, OPTICAL, FIBRE-OPTICAL AND/OR OPTOELECTRONIC CONNECTING AND NETWORKING; COUPLINGS, CONTACTS, CONNECTORS, INTERFACES, PLUGS, SOCKETS, CONNECTOR JACKS, PLUG-IN CONNECTORS AND OTHER DEVICES FOR ELECTRIC, ELECTRONIC, ELECTROMAGNETIC, OPTICAL, FIBRE-OPTICAL AND/OR OPTOELECTRONIC CONNECTING AND NETWORKING; NETWORKING AND WIRING SYSTEMS; PARTS AND COMPONENTS OF ALL AFOREMENTIONED GOODS; ELECTROTECHNICAL AND ELECTROMECHANICAL COMPONENTS (INCLUDED IN CLASS 9).
MONSTERS LOVE CANDY

Priority claimed from 08/01/2013; Application No. : 85/818,430 ;United States of America

MICROSOFT CORPORATION

trading as ;MICROSOFT CORPORATION

ONE MICROSOFT WAY, REDMOND, WASHINGTON 98052 - 6399, U.S.A.

A Corporation organized, registered and existing under the laws of Washington, U.S.A. Manufacturers, Traders and Service Providers.

Address for service in India/Attorney address:

POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Used Since :20/02/2013

DELHI

Cl.9;Game software.

Cl.41;Entertainment services, namely, providing online video games.
BARRICADE

2618368    25/10/2013

ADIDAS AG
ADI-DASSLER-STRASSE 1, 91074 HERZOGENAURACH, GERMANY

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
RANJAN NARULA ASSOCIATES.
VATIKA TOWERS, 10TH FLOOR, BLOCK-B, SECTOR-54, GURGAON 122002, NATIONAL CAPITAL REGION, (HARYANA)

Used Since: 10/10/2003

DELHI

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR.
Cl.28; TENNIS BAGS.
Priority claimed from 17/10/2013; Application No.: 86/093,908; United States of America

2719896  17/04/2014

INSTITUTE OF INTERNATIONAL EDUCATION, INC
809 UNITED NATIONS PLAZA, NEW YORK, NEW YORK 10017, US
SERVICE PROVIDER
A NON-PROFIT CORPORATION ORGANIZED UNDER THE LAWS OF NEW YORK (U.S)

Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.

Used Since: 17/04/2014

DELHI

Cl.35; PROMOTING PUBLIC AWARENESS OF THE NEED TO PROMOTE CAREERS IN THE TECHNOLOGY FIELD TO GIRLS AND WOMEN IN DEVELOPING COUNTRIES.

Cl.36; PROVIDING EDUCATIONAL SCHOLARSHIPS TO ENABLE GIRLS AND WOMEN IN DEVELOPING COUNTRIES TO PURSUE CAREERS IN THE TECHNOLOGY FIELD; CHARITABLE FUNDRAISING SERVICES TO ENABLE GIRLS AND WOMEN IN DEVELOPING COUNTRIES TO PURSUE CAREERS IN THE TECHNOLOGY FIELD.

Cl.41; EDUCATION SERVICES, NAMELY, PROVIDING TUTORING AND MENTORING IN THE FIELD OF TECHNOLOGY-RELATED CAREERS FOR GIRLS AND WOMEN IN DEVELOPING COUNTRIES; EDUCATIONAL COUNSELING SERVICES TO ASSIST GIRLS AND WOMEN IN DEVELOPING COUNTRIES TO CONNECT WITH MENTORS TO PREPARE FOR CAREERS IN THE TECHNOLOGY FIELD; EDUCATIONAL SERVICES, NAMELY, PROVIDING INTERNSHIPS AND APPRENTICESHIPS TO GIRLS AND WOMEN IN DEVELOPING COUNTRIES IN THE FIELD OF TECHNOLOGY.

Cl.45; ONLINE SOCIAL NETWORKING SERVICES IN THE FIELD OF MATCHING GIRLS AND WOMEN IN DEVELOPING COUNTRIES WITH MENTORS IN THE TECHNOLOGY FIELD.
WORKER
2789635  11/08/2014
FERRAGENS NEGRAO COMERCIAL LTDA.
RUA ALGACYR MUNHOZ MADER, 2800 C.I.C - CURITIBA - PARANA CEP:81.310-020 BRAZIL
MANUFACTURERS AND MERCHANTS
A BRAZILIAN COMPANY

Address for service in India/Attorney address:
ANURAG CHOPRA
934 SEC-17B, GURGAON 122007 HARYANA

Proposed to be Used

DELHI

Cl.8; WATER PUMP PLIER, FENCE PLIER, TOWER PINCER, CARPENTER PINCER, SPANNERS, DOUBLE OPEN END SPANNERS, RING SPANNERS, COMBINATION SPANNERS, OFFSET COMBINATION SPANNERS, BIHEXAGON RING SPANNERS, OBSTRUCTION HALF MOON WRENCH, FLAT NUT WRENCH, TORX SCREW WRENCH, STUBBY WRENCH), FOUR WAY WHEEL NUT WRENCH, L SHAPE WRENCHES, L SHAPE SPANNERS, ANGLE SOCKET WRENCHES, SOLID TUBULAR BOX WRENCHES, TUBULAR BOX SPANNERS, T HANDLE SPANNERS, L TYPE SPANNERS WITH AND WITHOUT HOLE, TWO WAY WHEEL WRENCH, VICES, MINI VICES, CAST IRON ANVIL, WRECKING BAR, COLD CHISELS (HEX, FLAT, OCTAGONAL AND POINTED), TYRE LEVER, PIPE WRENCH ADJUSTABLE WRENCH, OIL ALTER WRENCH, JACK PLANE, BLOCK PLANE, Hacksaw, BEARING PULLER, OIL CAN, LETTER PUNCHES, NUMBER PUNCHES, TRUCK WHEEL SPANNER, CROSS WHEEL RIM SPANNER, PLIERS, TIN CUTTER, CROW BAR, LEATHER PUNCH, ROUND DIE HANDLE, TAP HANDLE, FENCING PLIER, WHEEL BALANCING PLIER, OIL CAN, GREASE GUN, BUCKET GREASE DISPENSER, FUNNELS, SHOVELS, FORKS, RAKES, PICKS AND MATTOCKS, HOES AND MUTTS, SLEDGE HAMMER W/O WOODEN HANDLE, DIGGING BAR, CHISELS, BALL PEIN HAMMER, PLIERS.

Cl.9; SAFETY GLOVES.

Cl.18; TOOL BAGS, LEATHER TOOL POUCH.

Cl.21; KITCHEN UTENSILS, COLOANDERS, MIXING BOWLS, PLATES AND TRAYS, MUGS, KITCHEN TOOLS.
LOOK GOOD

2840787    12/11/2014

MYNTRA DESIGNS PRIVATE LIMITED
6TH FLOOR, ABW TOWER, IFFCO CHOWK, GURGAON, HARYANA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 15/04/2014

DELHI

Cl.16; PRINTED PUBLICATIONS, BOOKS & BOOKLETS, MAGAZINES, NEWSLETTERS, NEWSPAPER, ADVERTISEMENT, PROMOTIONAL & CUSTOMIZED MATERIAL, HOARDINGS, SIGNBOARDS, GLOW SIGNS, ENGRAVINGS, ETCHINGS, GRAPHIC PRINTS, REPRESENTATIONS & REPRODUCTIONS; BROCHURES, DIARIES, CALENDARS, CATALOGUES, PAMPHLETS, HANDBOOKS, MANUALS, LABELS, LITHOGRAPHIC WORKS, STATIONERY, PAPER & PAPER PRODUCTS, PERIODICALS, PHOTOGRAPHS, PICTURES, PORTRAITS, POSTERS, CARDS, SCRAPBOOKS, INSTRUCTIONAL & TRAINING MATERIAL

Cl.35; ADVERTISING, PUBLICITY & PROMOTIONAL SERVICES INCLUDING AGENCY & ONLINE SERVICES RELATING THERETO; RETAILING, SUPPLY, MANUFACTURING, IMPORTING, EXPORTING & MARKETING OF CUSTOMIZED & PERSONALIZED GOODS INCLUDING CLOTHING, FOOTWEAR & HEADGEAR; BUSINESS, COMMERCIAL & MARKET MANAGEMENT, ADMINISTRATION, RESEARCH, ONSULTANCY & INFORMATION; DISTRIBUTION OF FREE SAMPLES, OPINION POLLING; PUBLIC RELATIONS; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL & ADVERTISING PURPOSES

Cl.38; TELECOMMUNICATION SERVICES INCLUDING E-COMMERCE AND MOBILE COMMERCE SERVICES

Cl.39; PACKAGING, DELIVERY, DISTRIBUTION, SUPPLYING, WRAPPING & STORAGE OF GOODS, WAREHOUSING, AND LOGISTICS AND SUPPLY CHAIN MANAGEMENT SERVICES

Cl.40; TREATMENT OF MATERIALS ESPECIALLY FOR OF CLOTHING & HEADGEAR, PRINTING INCLUDING LITHOGRAPHIC, OFFSET & PHOTOGRAPHIC PRINTING, QUILTING, LASER SCRIBING, TAILORING, CUTTING & ALTERATION SERVICES, TEXTILE & FABRIC TREATING, PHOTOGRAVURE, PHOTOCOMPOSING SERVICES, CUSTOM FASHIONING OF CLOTHING & HEADGEAR, PHOTOGRAPHIC PRINTING ESPECIALLY ON CLOTHING & HEADGEAR & PATTERN PRINTING
2870377  20/12/2014
AETHER INDUSTRIES LIMITED
trading as ;AETHER
SY. NO. 35, PLOT NO. 40, 'AANGAN' ALDARSHAN SOCIETY BH. GOKUL ROW HOUSE, UMRA, SURAT (GUJARAT)
Large Scale, Contract Manufacturing & other Services related to process improvement, technology development etc.,
U24100GJ2013PLC073434
Address for service in India/Attorney address:
IP LEX GLOBAL SERVICES
#82,21ST MAIN,2ND FLOOR, ABOVE SRI KRISHNA STORES, BANASHANKARI 2ND STAGE, BANGALORE - 560070
Used Since :23/01/2013
To be associated with:
2490771, 2506194
AHMEDABAD
Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry;
Cl.5; Pharmaceutical preparation & manufacturing services
QUALITY IS OUR RECIPE

2949630  22/04/2015
QUALITY IS OUR RECIPE, LLC
One Dave Thomas Boulevard Dublin, OH 43017
Manufacturers & Traders and Service Providers
A CORPORATION OF THE UNITED STATES OF AMERICA

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used

DELHI
Cl.29; Chicken nuggets, chicken strips, chili, french fries, baked potatoes, garden salads, taco salads, meat salads, vegetable salads, fruit salads, salad bars, milkshakes, milk-based smoothies, yogurt, and kids combination meals consisting in part of chicken nuggets

Cl.30; Hamburgers (sandwich with filling), cheeseburgers, fish sandwiches, chicken sandwiches, breakfast sandwiches, sandwich wraps, meat wraps, breakfast wraps, oatmeal, coffee, iced coffee, coffee drinks, tea, iced tea, frozen and non-frozen dairy desserts, soft-serve ice cream, cones for ice cream and dairy desserts, nugget sauce, dipping sauce, chili sauce, taco sauce, barbeque sauce, salad dressing, and kids combination meals consisting in part of hamburgers or cheeseburgers

Cl.32; Lemonades, smoothies, orange juice, fruit juices, soft drinks, bottled water, and non-alcoholic beverages

Cl.43; Restaurant and food and beverage services, namely, providing of food and beverages for consumption on and off the premises
Trade Marks Journal No: 1937, 20/01/2020 Class 99

Peridot
Priority claimed from 02/07/2015; Application No.: 40-2015-0049294; Republic of Korea
3079128 14/10/2015
LG ELECTRONICS INC.
128, Yeouil-daero, Yeongdeungpo-gu, Seoul, 07336, Republic of Korea
Manufacturers, Merchants and Service Providers
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
3079128

DELHI
Cl.9; Smart phones; Display for smart phones; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headset for mobile phones; Wireless headset for smart phones; Digital set top boxes; Leather case for mobile phones; Leather case for smart phones; Flip cover for mobile phones; Flip cover for smart phones; Computer application software; Computer application software for mobile phones; Computer application software for TV; Tablet PC; Monitor for computers; Monitors for commercial purposes; Wearable computers; Computers; Printers for use with computers; Light emitting diode (LED) displays; Leather case for tablet PC; Flip cover for tablet PC; Portable computers; Chargers; Battery compensation chargers; 3D spectacles; Digital cameras; Network surveillance cameras; Television receivers; Display for television receivers; Audio components system, comprising surround sound speakers, loudspeakers, tuners, sound mixers, equalizers, audio recorders, and radios; Apparatus for the recording/transmission or reproduction of sound and images; Earphones; DVD players; Handheld media players

Cl.14; Watches; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Watch bands; Control clocks; Watches with wireless communication function; Watches that communicate data to personal digital assistants, smart phones, tablet computers, and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers, and personal computers through internet websites and other computer and electronic communication networks; Bracelets with precious metal that communicate data to personal digital assistants, smart phones, tablet computers, and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs
Tradition and Beauty

3084353  20/10/2015
KAMA AYURVEDA PVT. LTD.
trading as ;KAMA AYURVEDA PVT. LTD.
3, JUNGPURA EXTENSION, COMMERCIAL COMPLEX, N. DELHI.
Manufacturer and Merchants, Service Provider

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, G - 10, Nizamuddin West, New Delhi - 110013
Used Since :01/12/2012

DELHI

Cl.3; Soaps; essential oils; cosmetics; hair lotions; hair conditioners; hair shampoos; moisturisers; facial cleansers; hand cleansers; skin cleansers; lip balms; perfumery, fragrances and incense; incense sticks; aftershave creams; body creams; exfoliant creams; eye creams; face creams; hand creams; ; shaving creams; sunscreen cream; anti-ageing creams; body mask creams; beauty creams for body care; night creams.

Cl.4; Candles

Cl.5; Insect repellent preparations; Analgesic balms.

Cl.35; Retail services for cosmetics, toiletries, soaps and detergents; online retail store services featuring cosmetic and beauty products.
3089695  30/10/2015
VINAY GARG S/O MR.K.K.GARG
815-816, International Trade Tower, Nehru Place, New Delhi-110019.
Manufacturer, Merchant and Service Provider
an Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :15/05/2015
To be associated with:
2297694
DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.Registration of this trade mark shall give no right to the exclusive use of the word India..
Cl.16;Printed matter, brochures, calendars, diaries, paper and paper articles; stationery of all kinds and description;
loyalty cards; plastic cards; leaflets; catalogues; brochures; instruction sheets and manuals; folders and file covers;
envelopes; paper bags; letter heads; charts and posters; greeting cards; pens and pencils; newspaper; periodicals;
books.
Cl.36;Insurance, financial affairs; monetary affairs; and real estate affairs, real estate management, leasing.
Cl.37;Building construction; repair; installation services.
3108984    26/11/2015
TECHNO PARK
P.O. Box 16888, Dubai, United Arab Emirates
Service Providers
A company incorporated under the laws of United Arab Emirates

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :28/01/2009

DELI

Cl.35;Advertising; business management; business administration; office functions; business management services, business management and business operation of industrial and commercial business parks; trade fairs; business management of real estate; business management, business support and business administration for e-commerce companies; business management and business operation of call centres; advice and information about customer services; provision and management of office facilities, laboratory facilities, facilities for conducting research and manufacturing facilities; advertising services; advertising agency services; commercial business management services; commercial business management assistance; business appraisals; commercial business management and organisation consultancy; commercial business management of hotels; business project management; management of businesses (for others); commercial or industrial management assistance; marketing services; publicity and public relations services; operation of retail outlets; management of retail outlets; procurement services for others; industrial management; organisation of exhibitions and trade fairs for commercial or advertising purposes; rental of advertising space; rental of advertising time on communication media; market research services in relation to the media; outsourcing services (being business assistance); auctioning of property; e-commerce services; accounting; administration (commercial) of the licensing of the goods and services of others; advice for consumers (commercial information) [consumer advice shop]; auditing; business appraisals; professional business consultancy; business information; business inquiries; business organisation consultancy; business research; commercial or industrial management assistance; compilation of information into computer databases; compilation of statistics; employment agencies; economic forecasting; efficiency experts; computerised file management; outsourcing services [business assistance]; personnel management consultancy; procurement services for others [purchasing goods and services for other businesses]; relocation services for businesses; rental of photocopying machines; rental of vending machines; rental (office machines and equipment); the bringing together for the benefit of others of a variety of goods and services to enable consumers to conveniently select and access those goods and services; retail services; business management of licensing authorities; business management of economic free zone authorities; business management of regulatory authorities; online trading services; business management of online trading companies; company record keeping; company management [for others]; company office secretarial services; provision of information in relation to all these services, including provision of information on these services via a global computer network.

Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs; Accommodation bureaux [apartments]; Analysis (Financial); Apartment house management; Apartments (Renting); Appraisal (Numismatic); Appraisal (Real estate); Brokerage; Brokerage of carbon credits; Business liquidation services, financial; Capital investments; Charitable fund raising; Check [cheque] verification; Clearing, financial; Clearing-houses, financial; Collection (Rent); Collections (Organization); Consultancy (Financial); Consultancy (Insurance); Credit bureaux; Customs brokerage; Debt collection agencies; Deposits of valuables; Estate agencies (Real); Estate management (Real); Evaluation (Financial) [insurance, banking, real estate]; Evaluation (Repair costs) [financial appraisal]; Exchanging money; Factoring; Fiduciary; Financial consultancy; Financial information; Financial management; Financial sponsorship; Financing services; Fiscal assessments; Fund investments; Guarantees; Housing agents; Insurance brokerage; Insurance consultancy; Insurance information; Issue of tokens of value; Lease-purchase financing; Leasing of farms; Leasing of real estate; Lending against security; Loans [financing]; Management (Financial); Money (Exchanging); Mutual funds; Organization of collections; Real estate agencies; Real estate appraisal; Real estate brokers; Real estate (Leasing); Real estate management; Rent collection; Rental of offices [real estate]; Renting of apartments; Renting of flats; Repair costs evaluation [financial appraisal]; Safe deposit services; Savings bank services; Securities brokerage; Sponsorship (Financial); Surety services; Transfer (Electronic funds); Trusteeship.
Cl.37; Building construction; repair; installation services; development and construction of buildings, development and construction of industrial and commercial business parks; construction services; property and land development services; project management of construction and property development; subdivision of land for residential and commercial purposes; construction of complexes for business, industrial and residential purposes; property maintenance; cleaning, renovation, restoration and enhancement of buildings; facilities management services; building construction supervision; demolition of buildings; elevator installation and repair; harbour construction; mining extraction; pipeline construction and maintenance; road paving; construction, maintenance, cleaning and repair services in relation to commercial, residential or industrial property or real estate; waste disposal services; waste removal services; property maintenance services; on site project management of construction; construction of commercial, industrial and residential real estate; building construction supervision; air conditioning apparatus installation and repair; boiler cleaning and repair; bricklaying; building insulating; building sealing; cleaning of interior and exterior of buildings; construction equipment; construction information; damp-proofing; plastering; plumbing; rental of construction equipment; window cleaning; pest control; repair and maintenance of vehicles; installation, repair and maintenance of electrical, electronic and telecommunication apparatus; fitting out services relating to industrial, commercial or residential property; provision of information in relation to all these services, including provision of information on these services via a global computer network.

Cl.39; Transport; packaging and storage of goods; travel arrangement; freight brokerage; car parking; vehicle rental; vehicle sales; delivery of goods; transport and delivery of vehicles; distribution of energy; garage rental; hauling; storage of goods; storage of vehicles; packaging of goods; rental of storage facilities; rental of storage containers; storage information; storage (physical) of electronically-stored data or documents; transport brokerage; vehicle breakdown assistance; unloading cargo; port services; porterage; docking services; provision of information relating to ports; logistics services, warehousing, transport, provision of car parking facilities; provision of information in relation to all these services, including provision of information on these services via a global computer network.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; providing training facilities; providing nursery schools services; providing fitness gym and health club facilities; providing golf course facilities; providing tennis facilities; providing swimming pool facilities; arranging and conducting of conferences, meetings, exhibitions, training sessions, workshops, congresses and lectures; providing amusement parks and theme parks; publication of books; providing cinema facilities; providing sports facilities; providing bowling alley facilities; providing recreation facilities; audio recording studio services; motion picture studio services; provision of recording studio facilities; recording studio services for film, television, video and radio; rental of recording studios; operation of hotel and hospitality industry training facilities; operation of commercial training facilities; organising of competitions and contests; provision of information in relation to all these services, including provision of information on these services via a global computer network.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; interior design services; advisory and consultancy services relating to the use and efficiency of energy; research and development services for others; research relating to construction, buildings, chemistry, computer programmes, data-processing, demographics, environmental protection, hygiene, industry, engineering, metals, mineral resources, energy resources, pharmaceuticals, biotechnology, science, technology, media, healthcare, investment, security and education; architectural services and consultation; design of commercial and residential buildings; interior design and consultancy; landscape architecture; building design services; town planning services; engineering services; surveying services, including quantity surveying; consultation services in relation to town planning, infrastructure development, urban development and land development; urban planning services relating to the ownership and management of urban residential developments and shopping centre complexes; construction planning; design planning; local planning authority services; real estate planning; industrial design; packaging design; quality control; material testing; technological planning services; town planning; design of commercial, industrial and residential buildings; interior design and consultancy; building design services; building fabric design services; engineering services; surveying services, including quantity surveying; consultation services in relation to town planning and infrastructure development; provision of information in relation to all these services, including provision of information on these services via a global computer network.

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; licensing services; licensing authority services; advisory services relating to regulatory affairs; company registration services; issuing of local authority licences, certifying quality, health, safety and environmental standards; alternative dispute resolution services; arbitration services; licensing of computer software [legal services]; inspection of factories for safety purposes; legal research; mediation services; legal consultancy services; legal services relating to business; company formation services; litigation services; conveyancing services; legal services relating to local authority, regulatory, corporate and commercial matters, dispute resolution, employment, immigration, joint ventures, franchising, venture capital, mergers and acquisitions, rights issues, listings, banking and financial services, real estate, construction, shipping, transport, logistics, intellectual property, information technology, e-commerce, competition, regulatory affairs, sports, corporate recovery, receivership and liquidation, solvent and insolvent restructuring, energy, product liability, media, insurance and reinsurance, customs clearance, international finance and trade; provision of information on the aforementioned services, including provision of information on these services via a global computer network.
3114472 02/12/2015
BFC GROUP HOLDINGS W.L.L.
P.O. BOX 243 MANAMA, KINGDOM OF BAHARAIN
Financial Services.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.

Cl.16; ADVERTISEMENT BOARDS OF PAPER OR CARDBOARD, ANNOUNCEMENT CARDS [STATIONERY], CARDS, CASES FOR STAMPS [SEALS], CHECKBOOKS [CHEQUE BOOKS] [HOLDERS FOR –], STATIONERY, CREDIT CARD IMPRINTERS, NON-ELECTRIC, FOLDERS FOR PAPERS, HANDBOOKS [MANUALS], HOLDERS FOR CHECKBOOKS [CHEQUE BOOKS], OFFICE REQUISITES, EXCEPT FURNITURE, PHOTO-ENGRAVINGS, PLACARDS OF PAPER OR CARDBOARD, POSTERS, PRINTED MATTER, PRE-PAID OR PRE-LOADED CARDS

Cl.36; BAIL-BONDING, BANKING, BANKING (HOME –), COLLECTION, CREDIT CARD SERVICES, EXCHANGING MONEY, FINANCING SERVICES, FUNDS TRANSFER (ELECTRONIC –), MONEY (EXCHANGING –), SECURITIES BROKERAGE, TOKENS OF VALUE (ISSUE OF –)
LAUNCHPAD

3119870  09/12/2015
UK INDIA BUSINESS COUNCIL INDIA PRIVATE LIMITED
16th Floor, Tower 9A, Cyber City, DLF City Phase II, Gurgaon, Haryana – 122002
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.
Used Since :01/09/2013

DELHI

Cl.35; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS DEVELOPMENT INCLUDING (BUT NOT LIMITED TO); CONDUCTING AND ORGANIZING SEMINAR, CONFERENCES; BUSINESS MANAGEMENT AND ADMINISTRATION SERVICES IN THE FIELD OF LIFE SCIENCES AND HEALTHCARE, RETAIL AND LIFESTYLE, MARKET ENTRY CONSULTANT, COUNTRY RESEARCH AND LOCAL KNOWLEDGE PARTNER: RESEARCH RELATED TO BUSINESS SUPPORT.

Cl.36; FINANCIAL SERVICES BUSINESS ADVISORY; IDENTIFY RELEVANT BUSINESS.

Cl.42; RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES INCLUDING (BUT NOT LIMITED TO) EXHAUSTIVE PRE-RESEARCH CONSULTATION; ADVANCED ENGINEERING; DIGITAL INNOVATION.

Cl.45; LEGAL SERVICES; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND CORPORATE.
3141728   29/12/2015
VEENA KUMARAVEL
NO.10, ANNA ENCLAVE, INJAMBAKKAM, CHENNAI-600041, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS

PROPRIETOR FORM

Address for service in India/Attorney address:
BHUVANESWARI A
No 101 North Mada Street Thiruvatriyur Chennai 19

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.3; SHAMPOOS, CREAMS, HAIR CARE AND SKIN CARE PRODUCTS, SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS.

Cl.5; MEDICATED LOTIONS AND CREAMS FOR THE BODY, SKIN, FACE, AND HANDS; GELS, CREAMS AND SOLUTIONS FOR DERMATOLOGICAL USE; HERBAL MUD PACKS FOR THERAPEUTIC USE; PREPARATIONS FOR CLEANSING THE SKIN FOR MEDICAL USE; MEDICATED HAIR CARE PREPARATIONS; MEDICINAL PREPARATIONS FOR STIMULATING HAIR GROWTH; NAIL SANITIZING PREPARATIONS; MEDICATED BODY POWDER; TALCUM POWDER FOR MEDICAL PURPOSE.
RxEVOLUTION

3162425  18/01/2016

DR. SHARAD PRAKASH PAUL
271A Blockhouse Bay Road Avondale, Auckland, NEW ZEALAND 0600

Service Providers
An individual citizen of New Zealand

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.41; Health club (fitness) services; health club services (exercise); health club services (health and fitness training); health education.

Cl.44; Health care; health care consultancy services (medical); health clinic services; health spas (health, hygiene and beauty care services); provision of health care services.
Quick Kit

Priority claimed from 20/07/2015; Application No. : 40-2015-0054123 ;Republic of Korea
3163741  19/01/2016
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
Manufacturer, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.7; Dish washing machines for household purposes; Automatic dishwashers; Washing machines; Laundry washing machines for household use; Electric washing machines for household purposes; Clothes washing machines; Dishwashers; Dishwashing machines for household purposes; Spin dryers for household purposes (not heated); Clothes managing machines; Steam cleaners for household purposes; Electric cleaners for household purposes; Vacuum cleaners; Robot cleaners for household purposes; Bed cleaners for household purposes; Solar power generators; Apparatus for manufacturing solar battery membrane; Apparatus for forming solar battery membrane; Compressors as parts of machines, motors and engines; Compressors for refrigerators; Compressors (machines); Compressors for air conditioners; Compressors for dehumidifying machines; Compressors for air handlers; Compressors for clothes management apparatus; Compressors for laundry washing machines

Cl.9; Computer application software for smart phones/mobile phones/smart televisions/ handheld electric communication devices (for use in Internet of Things); Motion recognizing sensors; Gyro sensors using GPS functions; Motion detectors; Invader sensors; Sensors for privacy protection; Alarm sensors for refrigerators; Alarm sensors for laundry washing machines; Range sensors; Digital sensory devices; Sensor controllers; Pressure sensors; Sensors for measuring instruments; Window opening and closing detecting sensors; Object detecting sensors; Door opening and closing detecting sensors; Remote control apparatus; USB Dongle(wireless network adapters); Transmitters and receivers of electronic signals; Adapters for connecting wireless network; Multifunctional touch buttons; Sensor stations; Audio speakers; Monitors (computer hardware); Door locks; TV remote controls; Remote controls for electronic products; Home network devices; Electronic security system for home network; Home automation device; Downloadable smart phone application software (application); Interfaces and peripheral devices for computers; Cloud server; Server for home network system; Server for home automation; Digital audio interface apparatus; Wireless (bluetooth) audio/video receivers; Bluetooh communication apparatus; Battery appliance devices; Computer software for the remote control of security apparatus; Computer software for the remote control of office machines; Computer software for the remote control of electric lighting apparatus; Application software for the remote control of electronic apparatus/home appliances; Computer software for the remote control of electronic apparatus/home appliances; Computer programs for the remote control of electronic apparatus/home appliances (for installation of electronic apparatus/home appliances); Computer software for the remote control of telephones/wireless phones; Computer software for the remote control of vacuum cleaners/printers/ computers; Smartphones; Display for smartphones; Cellular phones; Wearable smartphones; Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for cellphones; Wireless headsets for smartphones; Digital set top boxes; Leather cases for cellular phones; Leather case for smartphones; Flip covers for cellular phones; Flip covers for smartphones; computer application software; Computer software applications, downloadable; Computer application software for mobile phones; Computer software for cellular phones; Computer software for Smart TV; Tablet PC; Monitors for industrial purposes; Wearable computers; Computers; Printers for use with computers; Light emitting diode (LED) displays; Leather cases for tablet computers; Flip covers for tablet computers; Portable computers; Rechargeable batteries; Battery compensation chargers; 3D spectacles; Digital cameras; Network monitoring cameras; Television receivers; Displays for television receivers; Audio component system (comprised of surrounding sound speakers/loudspeakers/tuners/sound mixers/equalizers/audio recorders/radio); Apparatus for the recording/transmission or reproduction of sound and images; Earphones; DVD players; Portable media players; Oscillation sensor devices; Air pollution measuring devices; Measuring and control devices for air conditioning technology; Air measuring apparatus; Dust measuring apparatus; Weight scales not for medical purposes; Measuring apparatus not for medical purposes; Automatic control apparatus and instruments; Light switches; Remote multi switches; Electric power distribution apparatus; Apparatus for improving power efficiency; Apparatus and instruments for conveying, distributing, transforming, storing, regulating or controlling electric current; Lighting control apparatus; Apparatus for diagnosing electrical problems; Air installations; Apparatus for measuring/monitoring/analyzing electricity consumption; Electric wire and cable; digital audio and video recorders and players; Speaker systems; Electric audio and visual apparatus and instruments; Handheld multimedia players; Modems; Wireless routers; Antennas for wireless communications apparatus;
Remote air conditioning control devices; Telemetric apparatus and instruments; Remote control telemetering machines and apparatus; Mobile phones; Telecommunication machines and implements; Remote control apparatus for controlling lighting; Telecommunication converters; Computer software for controlling and managing access server applications; Computer programs for connecting remotely to computers or computer networks; Computer software; Digital electronic controllers; Plugs; Sockets, plugs and other contacts (electric connections); Solar cell wafer; Modules for photovoltaic power generation; Solar wafers; Solar batteries; Crystalline silicon solar power cells; Solar cell plates; Solar cell panels; Solar power panel for generation; Solar panels for electricity generation; solar panels for the production of electricity; Inverter used in solar power generation; Accumulators for photovoltaic power; Electric control devices for heating and energy management; Computer hardware modules for use in internet of things electronic devices; Computer software and firmware used to allow electronic devices to share data and communicate with each other; Computer operating system software; Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other; Middleware for management of software functions on electronic devices; Software for network and device security; Computer software for others to use for the development of software to manage, operate and connect internet of things electronic devices; Software for mobile device management

Cl.11;Lightings for bathroom; Lightings for master rooms; Gas ranges; Gas oven range; Cooking ovens for household purposes; Ovens; Kitchen ranges (ovens); Hot-water heating apparatus; Solar heating apparatus; Gas refrigerators; Air conditioners for household purposes; Air conditioners; Air conditioning installations; Air conditioning apparatus; Fans (air-conditioning); Portable air conditioners; Cooling fans; Freezers; Heating and air conditioning apparatus; Heating installations; Refrigerating or freezing showcases; Refrigerating containers; Room air conditioners; Room coolers; Refrigerating display cabinets; Range hoods for household purposes; Ventilators for household use; Ventilating fans for household use; Ventilation installations for kitchens; Solar thermal collectors (heating); Solar heat collection panels; Light emitting diode lights for automobiles; Air purifiers for automobiles; Heating and cooling systems for motor cars; Air conditioners for automobiles; Heat exchangers for automobiles; Lighting apparatus and devices for automobiles; Air purifiers (for household purposes); Household air cleaners; Air sterilizers for household purposes; Air cleaning apparatus for household purposes; Ionization apparatus for the treatment of air or water; Air humidifying apparatus; Air dryers; Air sterilizing and disinfecting device; Air purifiers; Filters for air purifiers; Water filters for household purposes; Water ionizers (for household purposes); Desalination plants; Water sterilizers; Water filtering apparatus; Water purification installations; Water purifying apparatus; Water purifying apparatus and machines; Tap-water purifying apparatus; Water purifying apparatus; Purification installations for sewage; LCD illumination; LED luminaires; Organic light emitting diodes (OLED) lighting device; Pixel local storage (PLS) lighting device; Emitting diodes lamps; Incandescent lighting fixtures; Electric bulbs; Electric lighting apparatus; Solar cell lighting apparatus; Electric humidifiers for household use; Electric drying apparatus for household purposes; Electric dehumidifiers for household purposes; Dehumidifiers for household use; Anion generator humidifier; Laundry dryers, electric for household purposes; Electric dish drying machines for household purposes; Electric clothes drying machines for household purposes; Clothes dryers; Electric dehydrators; Electric ovens for household purposes; Induction ranges; Electric ranges; Electric oven ranges; Microwave ovens; Refrigerators for household purposes; Electric refrigerators (for household purposes); Electric wine cellar for household purposes; Electric water purifiers for household purposes; Electric water purification filters for household purposes; microwave ovens for household purposes; Kimchi refrigerators; Refrigerators; Wine refrigerators; Electric humidifiers; Electric refrigerators; Electric refrigerating showcases; Electric wine coolers; Electric sterilizers for household purposes; Heat exchangers; Compressors for clothes dryers

Cl.14;Clocks; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Bracelets; Watch bands; Control clocks (master clocks); Watches with wireless communication function
3181533    09/02/2016
SPORT STAR ACADEMY PTY LTD
trading as ;Sport Star Academy Pty Ltd
201/6 Victoria Street, St Kilda, Victoria 3182, Australia
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of Australia
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :30/09/2015
DELHI
Cl.25;Clothing, footwear, headgear
Cl.41;Education; providing of training; entertainment, sporting and cultural activities
VASTYA
3192232  22/02/2016
RAJIV MANGLANI (SOLE PROPRIETOR) TRADING AS MEENA BAZAAR
M-8 B, M Block Market, Greater Kailash- Part- I, New Delhi -110 048
Manufacturers and Service Providers
An Indian National
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/02/2015
DELHI
Cl.25;Clothing, footwear, headgear.
Cl.35;Retail and whole sale services relating to garments and readymade garments whether online or offline.
3197450   26/02/2016
BEIJING QILIN HESHENG NETWORK TECHNOLOGY CO., LTD.
Room 207A, 2nd Floor, No2. Xin Xi Road, Haidian District, Beijing, China
Manufacturers, Merchants and Service Providers

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
DELHI

Cl.9; Computer peripheral devices; Computer programs [downloadable software]; Computer game software; Computer software applications, downloadable; Electronic publications, downloadable; Tablet computers; Smartphones; Mobile phones; Radar apparatus; Equipment for communication network;

Cl.42; Computer programming; Computer software design; Updating of computer software; Computer virus protection services; Maintenance of computer software; Information technology [IT] consultancy; Installation of computer software; Data conversion of computer programs and data [not physical conversion]; Off-site data backup; Providing search engines for the internet.
CURRENT POWERED BY GE

Priority claimed from 01/10/2015; Application No. : 86775517 ;United States of America

3226656 01/04/2016

General Electric Company

1 River Road Schenectady, NY 12345 United States of America

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:

K & S PARTNERS

109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.7; Solar-powered electricity generators; electric generators; engine-generator units consisting of an internal combustion engine, and a generator; gas turbine engines not for land vehicles.

Cl.9; LED lighting controls for energy management; batteries; solar cells; solar batteries; solar panels for production of electricity; photovoltaic solar modules for production of electricity; photovoltaic inverters; power inverters; charging stations for charging electric vehicles; computer software and hardware for use in energy management.

Cl.11; LED (light emitting diode) lighting fixtures; LED lamps; solar collectors; solar heat collection panels; solar energy receivers; solar light fixtures, namely, indoor and outdoor solar powered lighting units and fixtures; solar thermal installations, namely, solar thermal modules.

Cl.36; Financing of energy management and energy efficiency projects.

Cl.42; Cloud computing featuring software for use in energy management; consultancy in the field of energy efficiency; technical consultancy in the field of energy saving and energy efficiency; development of energy and power management systems; design and development of energy management software.
PROPERTY X

3301483   04/07/2016
DIRECT NEWS PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Okhla, Phase-I, New Delhi - 110020

Service Providers
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI
Cl.38; Transmission of news and current affairs; telecommunications
Cl.41; News programme and reporting services; education; providing of training, entertainment, sporting and cultural activities
NewsX International

3301484  04/07/2016
DIRECT NEWS PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Okhla, Phase-I, New Delhi - 110020

Service Providers
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI
Cl.38; Transmission of news and current affairs; telecommunications
Cl.41; News programme and reporting services; education; providing of training, entertainment, sporting and cultural activities
3306355  11/07/2016
1 DNA (I) PVT. LTD.
Sco-864, Nac Manimajra, Ground Floor, Chandigarh – 160101, Punjab, India
Manufacturer and Merchant
A company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Proposed to be Used
DELHI
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.25; Clothing, footwear and headgear.
STYLE CODE LIVE

Priority claimed from 07/03/2016; Application No. : 86931838 ;United States of America
3347105   26/08/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.35; Advertising and promotional services, namely, promoting the goods of others in the nature of clothing, clothing accessories, jewelry, footwear and beauty products; Electronic commerce services, namely, providing information about clothing, clothing accessories, jewelry, footwear and beauty products via telecommunication networks for advertising and sales purposes; interactive retail store services available via the internet featuring the goods of others, namely, clothing, clothing accessories, jewelry, footwear and beauty products; online retail store services featuring clothing, clothing accessories, jewelry, footwear and beauty products available through internet, mobile phone and portable and hand-held digital and electronic devices; providing an online searchable database featuring product information about the goods of others, namely, clothing, clothing accessories, jewelry, footwear and beauty products.

Cl.38; Telecommunication services, namely, providing a live, interactive streaming show on the Internet featuring commentary, comparison, collaboration, consultation, advice, discussion, research, information sharing, indexing, information location, entertainment, all related to fashion and beauty trends.

Cl.41; Providing a website in the field of entertainment featuring information, contests, text, video, audio, and images all related to fashion and beauty trends; providing news and information in the field of entertainment relating to contests, text, video, audio, and images all related to fashion and beauty trends; providing reviews and commentary on fashion and beauty trends; providing a website for internet users to create, upload, bookmark, view, annotate, and share data, information and multimedia content about fashion and beauty trends.

Cl.45; Online social networking services; providing social networking services for purposes of commentary, comparison, collaboration, consultation, advice, discussion, research, information sharing, indexing, information location, entertainment, all related to fashion and beauty trends.
AGGRESSOR SAFARI LODGE

Priority claimed from 29/04/2016; Application No. : 87019537 ;United States of America

WAYNEWORKS MARINE, LLC
209 Hudson Trace, Augusta, Georgia 30907, United States of America

SERVICE PROVIDERS

Address for service in India/Agents address:

KAN AND KRISHME
B-483, KNK HOUSE, MEERA BAGH, PASCHIM VIHAR, NEW DELHI-110063,INDIA.

Used Since :31/10/2015

DELHI

No right over the word SAFARI LODGE.

Cl.41; Arranging and conducting safari expeditions

Cl.43; Hotel, restaurant, and bar services
Priority claimed from 29/04/2016; Application No. : 87020031 ;United States of America

WAYNEWORKS MARINE, LLC
209 Hudson Trace, Augusta, Georgia 30907, United States of America

SERVICE PROVIDERS

Address for service in India/Agents address:

KAN AND KRISHME
B-483, KNK HOUSE, MEERA BAGH, PASCHIM VIHAR, NEW DELHI-110063,INDIA.

Used Since :31/10/2015

DELHI

No right over the word SAFARI LODGE...

Mark shall be used as a device as filed..

Cl.41; Arranging and conducting safari expeditions

Cl.43; Hotel, restaurant, and bar services
TribeLab

Priority claimed from 31/08/2016; Application No. : 015786254 ;European Union
3380147   03/10/2016
ADVANCE SEVEN LIMITED
trading as ;Advance Seven Limited
Endeavour House, Coopers End Road, Stansted, Essex CM24 1SJ, United Kingdom
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of United Kingdom

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELI

Cl.9; Computer software, firmware and hardware; magnetic data carriers; optical data carriers; recording discs; downloadable publications; teaching apparatus and instruments.

Cl.16; Printed matter; books, manuals, leaflets, pamphlets, periodicals, newspapers and magazines; instructional and teaching material (except apparatus); paper and cardboard.

Cl.41; Arranging teaching programmes; arrangement of training courses in teaching institutes; computer training advisory services; computer training services; coaching [training]; conducting workshops [training]; consultancy services relating to training; providing of training; provision of computer related training courses; publication of training manuals; training and education services; providing electronic publications.

Cl.42; Computer services; computer consultancy services.
SPIRITUAL WARRIOR

3388797  15/10/2016
LUXUS RETAIL PRIVATE LIMITED
7/17 SARVPRIYA VIHAR NEW DELHI 110016
Merchants & Service Providers
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
VIRENDER GOSWAMI & ASSOCIATES
A-14, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used

DELHI

Cl.3;“JOSS STICKS; INCENSE STICKS; AROMA OILS; POT POURRI; AIR FRAGRANCING PREPARATIONS;
PERFUMERY; ESSENTIAL OILS; FRAGRANCES; REED DIFFUSERS; VAPORIZERS; FRAGRANCE STONES; FRAGRANCE
ACCESSORIES; FRAGRANCE SACHETS; CLEANING PREPARATIONS; OILS FOR CLEANING PURPOSES; STAIN
REMOVERS”

Cl.25;“SPORTS WEAR; GYMNASIUM WEAR; FITNESS WEAR INCLUDING SWEATSHIRTS, SWEATPANTS, T-SHIRTS,
JERSEYS, SHORTS, TROUSERS, PAJAMAS, LEGGINGS, TIGHTS”

Cl.28;“YOGA MATS; GYMNASIUM MATS; MEDITATION MATS; EXERCISE MATS; YOGA BLANKETS; YOGA TOWELS;
YOGA BLOCKS; YOGA BOLSTERS; YOGA CUSHIONS; YOGA STRAPS; YOGA BELTS; YOGA STRAPS; YOGA MAT
HOLDERS; BAGS TO CARRY YOGA EQUIPMENT; YOGA EQUIPMENT”

Cl.35;“ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL OR
WHOLESALE SERVICES IN RESPECT OF SPORTS AND FITNESS GOODS AND ACCESSORIES”
3392760 20/10/2016
YUNCHANG ZHANG
trading as; Yunchang Zhang
No. 10 Group 7 Zhulin Village, Shengquan Township, Jingyan County, Sichuan, China
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; computer programmes [programs], recorded; computer operating programs, recorded; computer software, recorded; electronic tags for goods; electronic publications, downloadable; computer programs [downloadable software]; downloadable image files; downloadable music files; mobile telephones; computer game software

Cl.35; demonstration of goods; advertising; presentation of goods on communication media, for retail purposes; provision of an on-line marketplace for buyers and sellers of goods and services; import-export agency services; marketing; providing business information via a web site; commercial administration of the licensing of the goods and services of others; procurement services for others [purchasing goods and services for other businesses]; computerized file management

Cl.41; Teaching; arranging and conducting of workshops [training]; providing on-line electronic publications, not downloadable; radio entertainment; television entertainment; entertainment services; providing recreation facilities; game services provided on-line from a computer network; recording studio services; microfilming

Cl.42; technical research; updating of computer software; maintenance of computer software; computer system design; installation of computer software; software as a service [SaaS]; recovery of computer data; computer system analysis; electronic data storage; consultancy in the design and development of computer hardware
NIVASA

3424192  01/12/2016

ROHIT KAPOOR

1107-B The Aralias, DLF Golf Links, Gurgaon-122009, Haryana

Manufacturers and Service Providers

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 01/09/2010

DELHI

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.

Cl.20; Furniture, mirrors, picture frames; unworked or semi-worked bone, horn, ivory, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.35; Advertising; business management; business administration; office functions.

Cl.37; Building construction; repair; installation services.
Priority claimed from 20/07/2016; Application No. : UK00003175619 ;United Kingdom
3463731   20/01/2017

MARCIA KILGORE
22, Chemins Des Cotes, Founex, 1297, Geneva, Switzerland
Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3;Cosmetics; moisturizers; toners; non medicated serums for facial use; masks; cleansers; toiletries, soaps, perfumery; fragrances; essential oils; shampoos; conditioners; lotions; creams; anti-perspirants and deodorants for personal use; preparations for the care and treatment of the body, face, skin or hair; shower gels; moisture lotions; moisture creams; body scrubs; bath gels; bath creams; facial moisturising lotions; face masks, eau de toilette; parfums; scented body sprays; body gels; body lotions; body creams; body masks; anti-cellulite creams and gels; facial creams, lotions and toners; hand care creams, face scrubs; skin moisturisers; dentifrices; eau de cologne; detergents (not for use in industrial or manufacturing processes or for medical use); preparations for cleansing, moisturizing and/or care of the skin or hair; depilatory preparations; toilet preparations for use in the bath; aftershave lotions; shaving creams; room fragrances.

Cl.16;Paper and cardboard; printed matter; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; packaging materials; gift packaging; bags and articles for packaging, wrapping and storage of paper, cardboard or plastics; cardboard packaging; paper packaging; cardboard boxes; paper boxes; adhesive packing tapes; plastic material for packaging; lining papers for packaging; bubble packs for packaging; paper bags and envelopes; paper bags and envelopes for packaging; plastic bags; plastic bags for packaging; plastic wrap; plastic foil for packaging; food wrapping plastic film; plastic film for wrapping; adhesive plastic film for packaging; adhesive plastic film for wrapping; rolls of plastic film for packaging; plastic bubble packs for wrapping or packaging.

Cl.35;Advertising; campaigning, business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; opinion polling; provision of business information; retail services connected with the sale of fairly traded clothing, footwear, headgear, cosmetics, toiletries, perfumery, leather, imitation leather and articles made from these materials, namely, skins and hides, bags and cases, handbags, rucksacks, purses, trunks (luggage) and travelling bags, articles of luggage, purses not of precious metal or coated therewith, pocket wallets, umbrellas, parasols and walking sticks; goods; retail services connected with clothing,
footwear, headgear, cosmetics, toiletries, perfumery, leather, imitation leather and articles made from these materials, namely, skins and hides, bags and cases, handbags, rucksacks, purses, trunks (luggage) and travelling bags, articles of luggage, purses not of precious metal or coated therewith, pocket wallets, umbrellas, parasols and walking sticks; mail order retail services connected with clothing, footwear, headgear, cosmetics, toiletries, perfumery, leather, imitation leather and articles made from these materials, namely, skins and hides, bags and cases, handbags, rucksacks, purses, trunks (luggage) and travelling bags, articles of luggage, purses not of precious metal or coated therewith, pocket wallets, umbrellas, parasols and walking sticks; retail services connected with clothing, footwear, headgear, cosmetics, toiletries, perfumery, leather, imitation leather and articles made from these materials, namely, skins and hides, bags and cases, handbags, rucksacks, purses, trunks (luggage) and travelling bags, articles of luggage, purses not of precious metal or coated therewith, pocket wallets, umbrellas, parasols and walking sticks via the Internet; business advice and/or consultancy relating to franchising; franchising consultancy services; provision of business information related to franchising; advertising and promotional services including direct mail advertising; loyalty card services; organisation, administration, operation and supervision of customer loyalty, sales, incentives and promotional activity schemes and advice and consultancy information relating to such services; organization of trade fairs for commercial or advertising purposes; research and consultancy services in the field of trade; organization of trade fairs.

Cl.36: Charitable fundraising services; finance services in the context of non profit and community organizations and development aid.

Cl.41: Educational services for businesses and consumers relating to fair trade; organization of trainings, seminar, conferences, workshops, events and exhibitions; publishing of materials pertaining to fair trade products, practices and operations.

Cl.42: Consultancy services in the field of research and development for others; research and consultancy services in the field of environmental protection; drawing up and testing of standards, certification criteria and certification guidelines; services relating to the implementation of certification schemes, including granting certification, monitoring compliance of standards; auditing and evaluating participants in the certification scheme; giving participants information and advice on the certification scheme; quality management, quality control and quality assurance consultancy; providing statements, certificates and similar documents in accordance with certification criteria; quality management systems; design of packaging; technical project studies, feasibility studies, technical and regulatory services relating to fair trade products.

Cl.45: Licensing of IP rights.
RYKER BASE PRIVATE LIMITED
E-554 Basement, Greater Kailash - 11, New Delhi India 110048
Manufacturer and Service Provider
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Cl.6; Copper wire rods
Cl.16; Packaging materials
Cl.35; Services relating to retail trade and online sales.
Cl.36; Derivatives trading services.
Priority claimed from 04/11/2016; Application No. : 21790748 ;China
3524580  12/04/2017
SWEDISH ELECTROMAGNET HOLDING AB
Magnetgatan 1, P.O. Box 30, SE-66221 Åmål, Sweden
Manufacturer & Merchants
A corporation under Swedish law
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Proposed to be Used
To be associated with:
2589418
DELHI
The mark is in use by the applicant since March 27, 2013 in relation to goods - Solenoids, being goods included in class 9
and is proposed to be used for all other goods included in classes 7 and 9..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2589418.
Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission
components (except for land vehicles); heat exchangers (parts of machines); cooling radiators for motors and engines; oil
coolers (parts of machines); oil coolers (parts of vehicle engines); fuel coolers (parts of machines); fuel coolers (parts of
vehicle engines); igniting magnetos; electric and electronic ignitions for internal combustion engines; electric and
electronic ignitions for vehicles; stators (part of machines); housings of the aforementioned goods; parts and spare parts
of the aforementioned goods, as far as contained in this class; all aforementioned goods without electric motors and
electric gear motors each for industrial machines, industrial conveyors, or industrial robots.
Cl.9; Measuring, signalling and supervision apparatus and instruments; automatic, electric and electronic control
apparatus and instruments; electric regulating apparatus; electric monitoring apparatus; sensors; acoustic, biological,
biochemical, chemical, electric, electronic, inductive, magnetic, mechanical, optical and thermal sensors; level indicators;
water level indicators; pressure indicators; quantity indicators; temperature indicators; clutch and break wear indicators;
luminous or mechanical signs; apparatus and instruments for conducting, switching, transforming, accumulating,
regulating or controlling electricity; control panels [electricity]; solenoids; solenoid valves [electromagnetic switches];
magnets; magnetic coils; electric switches; magnetic cores; data processing equipment; housings of the aforementioned
goods; parts and spare parts of the aforementioned goods, as far as contained in this class; all aforementioned goods
without controls for electric drives, electronics for electric drives and related software each for industrial machines,
industrial conveyors, driverless industrial vehicles, industrial robots or other industrial intralogistics vehicles.
THE NORTH FACE BLACK SERIES

Priority claimed from 09/01/2017; Application No. : 87293694 ;United States of America

3578562    26/06/2017

THE NORTH FACE APPAREL CORP.
3411 Silverside Road , Wilmington, Delaware 19810, U.S.A.
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..702283,702284.

Cl.18;Backpacks, briefcases, duffle bags, luggage, organizer bags, wallets, messenger bags, travel bags, tote bags, toiletry bags sold empty, and reusable shopping bags.

Cl.25;Clothing, namely, blazers, sport coats, bodysuits, body slips, bras, briefs, bustiers, camisole shapers, camisoles, capris, casual pants, chemises, coats, coveralls, creepers, crew neck shirts, t-shirts, v-neck shirts, dresses, rain pants, base layer tops, base layer bottoms, girdles, gloves, hosiery, jackets, jeans, jumpers, layettes, leggings, mittens, nightgowns, nightshirts, pajamas, panties, pantyhose, parkas, pullovers, hoodies, rain jackets, robes, rompers, sarongs, scarves, underwear, shell jackets, button-up shirts, henley shirts, knit shirts, hoodies, thermal shirts, thermal pants, shorts, skirts, sleepers, slips, snow pants, snow jackets, snow bibs, socks, sweatpants, sweatshirts, sweaters, swimsuits, tank tops, vests, wind-resistant jackets, waterproof jackets, wristbands, yoga pants, yogawear, and belts; headgear, namely, bandanas, hats, caps, cold weather headbands, earmuffs; footwear, namely, booties, boots, shoes, sneakers, hiking shoes, snow boots, and rain boots.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

3579303  27/06/2017
MOHIT RANA
F9, 2nd Floor, Hauz Khas Enclave, New Delhi – 110016, India
An Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since: 02/02/2017

DELHI

Cl.9; Computer software for transmitting electronic mail; electronic messaging; electronic transmission of data, images, and documents via a global computer network; computer software for providing online chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest; computer software used to search, retrieve, index, and organize data; computer software for providing multiple-user access to a computer network for the dissemination of a wide range and variety of information and interactive services.

Cl.38; Electronic communications services; telecommunications services rendered via electronic mail services; delivery of messages by electronic transmission; providing telephone communications via computer networks; providing telecommunications means for multiple user access to computer networks and mobile networks for the transfer and disseminations of a wide range of information; electronic transmission of data, images, and documents; computer aided transmission of messages and images; providing online facilities for real time interaction with other computer user.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer software; online computer and software services, design, creation, hosting, and maintenance of software in respect of viewing and responding to messages of other computers user; providing online access to computer database for real-time interaction in the form of chatting with other computer user; leasing of multiple-user access time to computer networks for the transfer and dissemination of information.
3581930  30/06/2017
JUKIN MEDIA, INC.
5764 W. Jefferson Boulevard, Los Angeles, California 90016, U.S.A.
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.35; Business administration of the licensing of videos of others; providing business information and marketing consulting in the field of social media and user-generated and viral videos; advertising, promotional, and marketing services provided by means of indirect marketing communications, namely, social media and sharable or viral communications channels; providing marketing consulting in the field of social media.

Cl.41; Entertainment, educational, and informational services, namely, providing online videos featuring comedy, funny videos, humor, viral videos, shocking news, unbelievable news, viral news, current event news, politics, technology, sports, and lifestyle for entertainment purposes; blogs in the field of entertainment, advertising, and publicity; entertainment services in the nature of creation, development, and production of multi-media entertainment content; creating and developing concepts for television programs; publishing of electronic multimedia content and publications for others.

Cl.42; Providing websites that gives users the ability to upload audiovisual content.

Cl.45; Copyright management and licensing of audio-visual material.
JUKIN MEDIA

3581935  30/06/2017

JUKIN MEDIA, INC.
5764 W. Jefferson Boulevard, Los Angeles, California 90016, U.S.A.

A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Business administration of the licensing of videos of others; providing business information and marketing consulting in the field of social media and user-generated and viral videos; advertising, promotional, and marketing services provided by means of indirect marketing communications, namely, social media and sharable or viral communications channels; providing marketing consulting in the field of social media.

Cl.41; Entertainment, educational, and informational services, namely, providing online videos featuring comedy, funny videos, humor, viral videos, shocking news, unbelievable news, viral news, current event news, politics, technology, sports, and lifestyle for entertainment purposes; blogs in the field of entertainment, advertising, and publicity; entertainment services in the nature of creation, development, and production of multi-media entertainment content; creating and developing concepts for television programs; publishing of electronic multimedia content and publications for others.

Cl.42; Providing websites that gives users the ability to upload audiovisual content.

Cl.45; Copyright management and licensing of audio-visual material.
3584684  04/07/2017
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.14; Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments.
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.
Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.20; Furniture, mirrors, picture frames; unworked or semi-worked bone, horn, ivory, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.
Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware.

Cl.25; Clothing, footwear, headgear.
3587087  07/07/2017
T.R.K BANGKOK INDUSTRY & EXPORTER CO., LTD
888 Luangphaeng Road., Tabyao, Ladkrabang, Bangkok 10520, Thailand
A company organized and existing under the laws of Thailand

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :28/08/2007
DELHI
Color claimed is feature of the mark.

Cl.12; Automotive accessories, vehicles, apparatus for locomotion by land, air or water.
Cl.35; Export, marketing, retail of spare parts and fiber glass products and vehicle related products.
3591159  14/07/2017
Obshchestvo s ogranichennoi otkvetstvennostyu "NICOL"
Russia, 129110, Moscow, Gilyarovskogo 47/5, office 8
A company organized and existing under the laws of Russia.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Color claimed is feature of the mark..

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry.

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordants; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.

Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal.

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.22; Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.35; Advertising; business management; business administration; office functions.

Cl.37; Building construction; repair; installation services.

Cl.39; Transport; packaging and storage of goods; travel arrangement.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45; Legal services, including legal research, intellectual property consultancy, litigation services, mediation, alternative dispute resolution services; security services for the physical protection of tangible property and individuals, including security consultancy, personal background investigations, inspection of factories for safety purposes.
VASANT VALLEY

3592465   16/07/2017

EDUCATION TODAY
K-9, Connaught Circus, New Delhi
A Society registered under The Societies Registration Act, 1860

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :31/05/1990

DELHI

Cl.21; Bottles; Mugs; Glasses; Tumblers; Travel Mugs; Water Bottles
Cl.25; Garments; Footwear; Headgear; Ready to use Uniforms
Cl.28; Games and Playthings; Gymnast and Sporting Goods
3592466  16/07/2017
EDUCATION TODAY
K-9, Connaught Circus, New Delhi
A Society registered under The Societies Registration Act, 1860
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :31/05/1990
DELHI
Cl.21; Bottlers; Mugs; Glasses; Tumblers; Travel Mugs; Water Bottles
Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms
Cl.28; Games and Playthings; Gymnast and Sporting Goods
CANTON
3602455  29/07/2017
KANWAR PAL
C-7/26, Yamuna Vihar, Delhi 110053
Individual
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :01/04/2016
DELHI
Cl.7; COOLER PUMPS AND MOTORS
Cl.9; CAPACITORS, CIRCUIT BREAKERS AND METERS
Cl.11; HEATING ELEMENTS, IMMERSION ROD, GEYSERS AND IRON
SUPERBA!

3603881 01/08/2017
DOLLAR SHAVE CLUB, INC.
13335 Maxella Ave., Marina del Rey, CA 90292, United States of America
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.3; Toothpaste; preparations and substances for cleaning and polishing natural or artificial teeth; non-medicatated mouthwashes; breath freshening preparations.

Cl.21; Toothbrushes; electric toothbrushes and replacement parts therefor; toothbrush holders; floss for dental purposes, dental flossing aids; toothpicks.
STEY

Priority claimed from 14/07/2017; Application No. : EM 16981128 ;European Union 3622317  28/08/2017

STEY LIMITED

trading as ;STEY LIMITED

2602 UNIVERSAL TRADE CENTRE 3-5A ARBUTHNOT ROAD, CENTRAL,HONG KONG

A COMPANY INCORPORATED UNDER THE LAWS OF HONG KONG

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

DELHI

Cl.36; Estate management.

Cl.43; Temporary accommodation reservations; Providing temporary housing accommodations; Agency services for the reservation of temporary accommodation; Hotel services; Hotel restaurant services; Hotel reservations.
3632429  11/09/2017
CAMPUS ACTIVEWEAR PVT. LTD.
D-1, Main Rohtak Road, Udyog Nagar, New Delhi-110041, India
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since : 14/04/2017

DELHI

No claim is made to the exclusive right to use “ULTIMATE COMFORT”, apart from the mark as shown. Mark should be used as whole.
Accepted with disclaimer as no claim is made to the exclusive right to use “ULTIMATE COMFORT”, apart from the mark as shown the mark is descriptive in nature. Mark should be used as whole.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; printed advertisement and printed promotional materials, brochures, pamphlets; magazines; photographs; Bags [envelopes, pouches] of paper or plastics, for packaging.
Cl.25; Footwear, soles of footwear, parts of footwear.
AWS

3633419  12/09/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized and existing under the laws of the State of Nevada, U.S.A.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Computer hardware; computer software; computer software for cloud computing; computer software for virtualization; computer software for managing and deploying virtual machines to a cloud computing platform; computer software for use in cloud infrastructure management and automation; computer software for running cloud computing based applications; computer software platforms for cloud computing networks and applications; computer software that provides access to cloud-based scalable computing resources and data storage; computer software for monitoring cloud and application performance; computer software for event logging, reporting, analysis and alert generation; computer software for collecting, editing, modifying, organizing, synchronizing, integrating, monitoring, transmitting, storage and sharing of data and information; computer software for data, desktop and application streaming; computer software for data backup, recovery and archiving; computer software for data transfer and migration; computer software for data protection and data security; computer software for data warehousing; database management software; computer software for creating, configuring, provisioning and scaling databases; computer software for storing, retrieving, caching, extracting, formatting, structuring, systematizing, organizing, indexing, processing, querying, analyzing, replicating and controlling access to data; computer software for logging changes within a database; computer software for improving database performance; computer software for configuring, provisioning and scaling data cache storage for databases; computer software for computer network management and automation; computer software for monitoring computer network access and activity; computer user authentication software; cryptography software; computer software for monitoring, tracking, logging, analyzing, auditing and reporting in the field of regulatory and information security compliance; computer software for monitoring, tracking, logging and analyzing computer network events, user activity, changes to resource activity and security statistics; computer network security software; network threat detection software; network access management and monitoring software; computer search engine software; computer software for searching databases; computer software for creating searchable databases of information and data; business intelligence software; computer software that provides real-time, integrated business management intelligence by combining information from various databases; business analytics software for collecting and analyzing data to facilitate business decision making; computer software for use in big data analysis; computer software that automates the processing of un-structured, semi-structured and structured information and data stored on computer networks and the Internet; computer e-commerce software to allow users to perform electronic business transactions via a global computer network; computer software for operating and managing call centers and contact centers; computer software platform for providing customer service and customer support; computer software for speech, facial and optical character recognition; computer software for converting text to speech; computer software for image analysis, identification, processing, conversion, cropping, resizing and enhancement; computer software for video streaming and for high-speed formatting and processing of audio and video streams; computer software for deploying live and on-demand video content; computer software for provisioning and dynamically scaling video processing, delivery, and storage services; computer software used to process, convert, transcode, encode, decode, encrypt, decrypt, distribute and manipulate digital video, image and audio files; computer software for inserting and removing advertising and other content into video streams; computer software for digital rights management; computer software for time-shifted television viewing; game software; game engine software; computer software to manage, connect, and operate internet of things (IOT) electronic devices; computer software for enabling electronic devices to operate and communicate locally while retaining the benefits of analytics and high-level services in the cloud; computer software development tools; software development kits (SDK); computer software for application development, testing, deployment and management; computer software for managing software development projects and teams.

Cl.35; Business consulting; business consulting services in the field of information technology (IT) and cloud computing; business consulting services in the field of enterprise architecture; business risk management consultation; compilation and systemization of information into computer databases; database management services; business records management; business data analysis; data processing services; trade show management services; conducting and arranging trade show exhibitions in the fields of technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); computerized on-line ordering featuring developer tools and cloud computing software.
and services; providing an on-line marketplace for buyers and sellers of goods and services; domain name directory services; message and conference call transcription services.

CI.38; Telecommunication services; electronic data transmission; streaming of data; streaming of software applications; providing data streaming capacity to others; streaming of audio and video material on the Internet; video-on-demand transmission; broadcasting services; providing access to telecommunication networks; providing multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing user access to computer software in data networks; providing access to remotely hosted operating systems and computer applications through the internet; providing access to cloud based computing resources and storage; providing access to databases; providing virtual private network (VPN) services; telephone communications; long distance telephone communication services; voice over Internet protocol (VOIP) services; web conferencing services; call routing services; providing voice chat services; providing internet chat rooms; transmission of messages; providing online forums for transmission of messages among computer users; call recording services; telecommunications consultation.

CI.41; Education and entertainment services; education services, namely, conducting seminars, classes, workshops and conferences in the fields of technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); online journals, namely, blogs featuring information in the fields of technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); providing online computer games.

CI.42; Information technology (IT) services; computer services; cloud computing services; computer services, namely, cloud hosting provider services; hosting of digital content on the Internet; cloud hosting of electronic databases and virtual computing environments through cloud computing; computer services, namely, providing virtual application, web, file, database and storage servers of variable capacity to others; scaling services, namely, providing variable computing and electronic storage capacity to others; administering and maintaining databases and virtual computing environments for others; electronic data storage; rental of space in a computer co-location facility for containerized data centers of others; Application service provider (ASP), namely, hosting computer software applications and databases of others; computer services, namely, hosting, managing, provisioning, scaling, administering, maintaining, monitoring, securing, encrypting, decrypting, replicating and backing up databases and cloud computing environments for others; computer software rental; consulting and providing information in the fields of information technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); planning, design and implementation of computer technologies for others; design and development of software, databases, web services and cloud computing infrastructure; software configuration management services; data and application migration services; data mining services; data backup and data restoration services; remote online backup of computer data; data encryption and decryption services; data warehousing; technical support services, namely, troubleshooting of computer software problems; computer services, namely, monitoring the web sites of others to improve their scalability and performance; computer services, namely, enforcing, restricting and controlling access privileges of users of computing and network resources based on assigned credentials; providing search engines for obtaining data via communications networks; creating indexes of computer network-based information, sites, and other resources available on global computer networks for others; dedicated IP address hosting for others; DNS services for others; computer services, namely intrusion detection and protection; computer services, namely, web traffic filtering; computer services, namely, providing virtual computing environments; computer services, namely providing desktop and application streaming; cross-platform conversion of digital content into other forms of digital content; digital compression of computer data; hosting an online community website featuring shared communications between community members interested in technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); software as a service (SaaS); software as a service (SaaS) featuring software for cloud computing; software as a service (SaaS) featuring software for virtualization; software as a service (SaaS) featuring software for managing and deploying virtual machines to a cloud computing platform; software as a service (SaaS) featuring software for use in cloud infrastructure management and automation; software as a service (SaaS) featuring software for running cloud computing based applications; software as a service (SaaS) featuring software platforms for cloud computing networks and applications; software as a service (SaaS) featuring software that provides access to cloud-based scalable computing resources and data storage; software as a service (SaaS) featuring software for monitoring cloud and application performance; software as a service (SaaS) featuring software for event logging, reporting, analysis and alert generation; software as a service (SaaS) featuring software for collecting, editing, modifying, organizing, synchronizing, integrating, monitoring, transferring and sharing data and information software as a service (SaaS) featuring software for data and information management software; data and desktop and application streaming; software as a service (SaaS) featuring software for data backup, recovery and archiving; software as a service (SaaS) featuring software for software transfer and migration; software as a service (SaaS) featuring software for data protection and data security; software as a service (SaaS) featuring software for data warehousing; software as a service (SaaS) featuring database management software; software as a service (SaaS) featuring software for creating, configuring, provisioning and scaling databases; software as a service (SaaS) featuring software for storing, retrieving, caching, extracting, formatting, structuring, systematizing, organizing, indexing, processing, querying, analyzing, replicating and controlling access to data; software as a service (SaaS) featuring software for logging changes within a database; software as a service (SaaS) featuring software for improving database performance; software as a service (SaaS) featuring software for configuring, provisioning and scaling data cache storage.
for databases; software as a service (SaaS) featuring software for computer network management and automation; software as a service (SaaS) featuring software for monitoring computer network access and activity; software as a service (SaaS) featuring user authentication software; software as a service (SaaS) featuring cryptography software; software as a service (SaaS) featuring software for monitoring, tracking, logging, analyzing, auditing and reporting in the field of regulatory and information security compliance; software as a service (SaaS) featuring software for monitoring, tracking, logging and analyzing computer network events, user activity, changes to resource activity and security statistics; software as a service (SaaS) featuring network security software; software as a service (SaaS) featuring network detection software; software as a service (SaaS) featuring network access management and monitoring software; software as a service (SaaS) featuring search engine software; software as a service (SaaS) featuring software for searching databases; software as a service (SaaS) featuring software for creating searchable databases of information and data; software as a service (SaaS) featuring software for operating and managing call centers and contact centers; software as a service (SaaS) featuring software platforms for providing customer service and customer support; software as a service (SaaS) featuring software for converting text to speech; software as a service (SaaS) featuring software for image analysis, identification, processing, conversion, cropping, resizing and enhancement; software as a service (SaaS) featuring software for video streaming and for high-speed formatting and processing of audio and video streams; software as a service (SaaS) featuring software for deploying live and on-demand video content; software as a service (SaaS) featuring software for provision and dynamically scaling video processing, delivery, and storage services; software as a service (SaaS) featuring software used to process, convert, transcode, encode, decode, encrypt, decrypt, distribute and manipulate digital video, image and audio files; software as a service (SaaS) featuring software for inserting and removing advertising and other content into video streams; software as a service (SaaS) featuring software for digital rights management; software as a service (SaaS) featuring software for time-shifted television viewing; software as a service (SaaS) featuring game software; software as a service (SaaS) featuring game engine software; software as a service (SaaS) featuring software to manage, connect, and operate Internet of Things (IoT) electronic devices; software as a service (SaaS) featuring software for enabling electronic devices to operate and communicate locally while retaining the benefits of analytics and high-level services in the cloud; software as a service (SaaS) featuring software development tools; software as a service (SaaS) featuring software development kits (SDK); software as a service (SaaS) featuring software for application development, testing, deployment and management; software as a service (SaaS) featuring software for managing software development projects and teams.

Cl.45; Monitoring of computer systems and databases for security purposes; computerized security services, namely, electronically monitoring, detecting and reporting on suspicious and abnormal patterns of computer network access or activity; providing user authentication services for accessing a secure virtual computing environment; domain name registry services, namely, coordinating the registration of domain names for identification of users and Internet protocol addresses on the Internet; providing an online computer database in the field of domain name registration information; providing authentication services via online non-downloadable software for establishing and transmitting security credentials for domain name services.
AMAZON WEB SERVICES

3633420  12/09/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North Seattle, Washington 98109, United States of America

A corporation organized and existing under the laws of the State of Nevada, U.S.A.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:

916809, 1238450, 1544807, 1642337, 2054132, 2534176, 2534388, 2557548, 2557549, 2557550

DELHI

Cl.35; Business consulting; business consulting services in the field of information technology (IT) and cloud computing; business consulting services in the field of enterprise architecture; business risk management consultation; compilation and systemization of information into computer databases; database management services; business records management; business data analysis; data processing services; trade show management services; conducting and arranging trade show exhibitions in the fields of technology, cloud computing, web services, software, software as a service; management and automation; computer software for running cloud computing based applications; computer software platforms for cloud computing networks and applications; computer software that provides access to cloud-based scalable computing resources and data storage; computer software for monitoring cloud and application performance; computer software for event logging, reporting, analysis and alert generation; computer software for collecting, editing, modifying, organizing, synchronizing, integrating, monitoring, transmitting, storage and sharing of data and information; computer software for data, desktop and application streaming; computer software for data backup, recovery and archiving; computer software for data transfer and migration; computer software for data protection and data security; computer software for data warehousing; database management software; computer software for creating, configuring, provisioning and scaling databases; computer software for storing, retrieving, caching, extracting, formatting, structuring, systematizing, organizing, indexing, processing, querying, analyzing, replicating and controlling access to data; computer software for logging changes within a database; computer software for improving database performance; computer software for configuring, provisioning and scaling data cache storage for databases; computer software for computer network management and automation; computer software for monitoring computer network access and activity; computer user authentication software; cryptography software; computer software for monitoring, logging, analyzing, auditing and reporting in the field of regulatory and information security compliance; computer software for monitoring, tracking, logging and analyzing computer network events, user activity, changes to resource activity and security statistics; computer network security software; network threat detection software; network access management and monitoring software; computer search engine software; computer software for searching databases; computer software for creating searchable databases of information and data; business intelligence software; computer software that provides real-time, integrated business management intelligence by combining information from various databases; business analytics software for collecting and analyzing data to facilitate business decision making; computer software for use in big data analysis; computer software that automates the processing of un-structured, semi-structured and structured information and data stored on computer networks and the Internet; computer e-commerce software to allow users to perform electronic business transactions via a global computer network; computer software for operating and managing call centers and contact centers; computer software platform for providing customer service and customer support; computer software for speech, facial and optical character recognition; computer software for converting text to speech; computer software for image analysis, identification, processing, conversion, cropping, resizing and enhancement; computer software for video streaming and for high-speed formatting and processing of audio and video streams; computer software for deploying live and on-demand video content; computer software for provisioning and dynamically scaling video processing, delivery, and storage services; computer software used to process, convert, transcode, encode, decode, encrypt, decrypt, distribute and manipulate digital video, image and audio files; computer software for inserting and removing advertising and other content into video streams; computer software for digital rights management; computer software for time-shifted television viewing; game software; game engine software; computer software to manage, connect, and operate internet of things (IOT) electronic devices; computer software for enabling electronic devices to operate and communicate locally while retaining the benefits of analytics and high-level services in the cloud; computer software development tools; software development kits (SDK); computer software for application development, testing, deployment and management; computer software for managing software development projects and teams.

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Trade Marks Journal No: 1937 ,  20/01/2020    Class 99
service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); computerized on-line ordering featuring developer tools and cloud computing software and services; providing an on-line marketplace for buyers and sellers of goods and services; domain name directory services; message and conference call transcription services.

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CI.41: Education and entertainment services; education services, namely, conducting seminars, classes, workshops and conferences in the fields of technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); online journals, namely, blogs featuring information in the fields of technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); providing online computer games.

CI.42: Information technology (IT) services; computer services; cloud computing services; computer services, namely, cloud hosting provider services; hosting of digital content on the Internet; cloud hosting of electronic databases and virtual computing environments; server hosting; computer time-sharing services; providing virtual computer systems and virtual computer environments through cloud computing; computer services, namely, providing virtual application, web, file, database and storage servers of variable capacity to others; scaling services, namely, providing variable computing and electronic storage capacity to others; administering and maintaining databases and virtual computing environments for others; electronic data storage; rental of space in a computer co-location facility for containerized data centers of others; Application service provider (ASP), namely, hosting computer software applications and databases of others; computer services, namely, hosting, managing, provisioning, scaling, administering, maintaining, monitoring, securing, encrypting, decrypting, replicating and backing up databases and cloud computing environments for others; computer software rental; consulting and providing information in the fields of information technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); planning, design and implementation of computer technologies for others; design and development of software, databases, web services and cloud computing infrastructure; software configuration management services; data and application migration services; data mining services; data backup and data restoration services; remote online backup of computer data; data encryption and decryption services; data warehousing; technical support services, namely, troubleshooting of computer software problems; computer services, namely, monitoring the web sites of others to improve their scalability and performance; computer services, namely, enforcing, restricting and controlling access privileges of users of computing and network resources based on assigned credentials; providing search engines for obtaining data via communications networks; creation of computer networks and networks-based services, and other resources available on global computer networks for others; dedicated IP address hosting for others; DNS services for others; computer services, namely, intrusion detection and protection; computer services, namely, web traffic filtering; computer services, namely, providing virtual data storage and caching to others; computer services, namely providing desktop and application streaming; cross-platform conversion of digital content into other forms of digital content; digital compression of computer data; hosting an online community website featuring shared communications between community members interested in technology, cloud computing, web services, software, software as a service (SaaS), artificial intelligence, software development, game development, databases, data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); software as a service (SaaS); software as a service (SaaS) featuring software for cloud computing; software as a service (SaaS) featuring software for virtualization; software as a service (SaaS) featuring software for managing and deploying virtual machines to a cloud computing platform; software as a service (SaaS) featuring software for use in cloud infrastructure management and automation; software as a service (SaaS) featuring software for running cloud computing based applications; software as a service (SaaS) featuring software platforms for cloud computing networks and applications; software as a service (SaaS) featuring software that provides access to cloud-based scalable computing resources and data warehousing; software as a service (SaaS) featuring software for monitoring cloud and application performance; software as a service (SaaS) featuring software for event logging, reporting, analysis and alert generation; software as a service (SaaS) featuring software for collecting, editing, modifying, organizing, synchronizing, integrating, monitoring, transmitting, storage and sharing of data and information; software as a service (SaaS) featuring software for data, desktop and application streaming; software as a service (SaaS) featuring software for data backup, recovery and archiving; software as a service (SaaS) featuring software for data transfer and migration; software as a service (SaaS) featuring software for data protection and data security; software as a service (SaaS) featuring software for data warehousing; software as a service (SaaS) featuring database management software; software as a service (SaaS) featuring software for creating, copying, and scaling databases; software as a service (SaaS) featuring software for storing, retrieving, caching, extracting, formatting, structuring, systematizing, organizing, indexing.
processing, querying, analyzing, replicating and controlling access to data; software as a service (SaaS) featuring software for logging changes within a database; software as a service (SaaS) featuring software for improving database performance; software as a service (SaaS) featuring software for configuring, provisioning and scaling data cache storage for databases; software as a service (SaaS) featuring software for computer network management and automation; software as a service (SaaS) featuring software for monitoring computer network access and activity; software as a service (SaaS) featuring user authentication software; software as a service (SaaS) featuring cryptography software; software as a service (SaaS) featuring software for monitoring, tracking, logging, analyzing, auditing and reporting in the field of regulatory and information security compliance; software as a service (SaaS) featuring software for monitoring, tracking, logging and analyzing computer network events, user activity, changes to resource activity and security statistics; software as a service (SaaS) featuring network security software; software as a service (SaaS) featuring software for network threat detection software; software as a service (SaaS) featuring network access management and monitoring software; software as a service (SaaS) featuring search engine software; software as a service (SaaS) featuring software for searching databases; software as a service (SaaS) featuring software for creating searchable databases of information and data; software as a service (SaaS) featuring business intelligence software; software as a service (SaaS) featuring software that provides real-time, integrated business management intelligence by combining information from various databases; software as a service (SaaS) featuring business analytics software for collecting and analyzing data to facilitate business decision making; software as a service (SaaS) featuring software for use in big data analysis; software as a service (SaaS) featuring software that automates the processing of un-structured, semi-structured and structured information and data stored on computer networks and the Internet; software as a service (SaaS) featuring e-commerce software to allow users to perform electronic business transactions via a global computer network; software as a service (SaaS) featuring software for operating and managing call centers and contact centers; software as a service (SaaS) featuring software platforms for providing customer service and customer support; software as a service (SaaS) featuring software for speech, facial and optical character recognition; software as a service (SaaS) featuring software for converting text to speech; software as a service (SaaS) featuring software for image analysis, identification, processing, conversion, cropping, resizing and enhancement; software as a service (SaaS) featuring software for video streaming and for high-speed formatting and processing of audio and video streams; software as a service (SaaS) featuring software for deploying live and on-demand video content; software as a service (SaaS) featuring software for provisioning and dynamically scaling video processing, delivery, and storage services; software as a service (SaaS) featuring software used to process, convert, transcode, encode, decode, encrypt, decrypt, distribute and manipulate digital video, image and audio files; software as a service (SaaS) featuring software for inserting and removing advertising and other content into video streams; software as a service (SaaS) featuring software for digital rights management; software as a service (SaaS) featuring software for time-shifted television viewing; software as a service (SaaS) featuring software for game software; software as a service (SaaS) featuring software for inserting and removing advertising and other content into video streams; software as a service (SaaS) featuring software for digital rights management; software as a service (SaaS) featuring software for managing software development projects and teams. Monitoring of computer systems and databases for security purposes; computerized security services, namely, electronically monitoring, detecting and reporting on suspicious and abnormal patterns of computer network access or activity; providing user authentication services for accessing a secure virtual computing environment.

Cl.45: Domain name registry services, namely, coordinating the registration of domain names for identification of users and internet protocol addresses on the internet; providing an online computer database in the field of domain name registration information; providing authentication services via online non-downloadable software for establishing and transmitting security credentials for domain name services.
befikr BROTHER

3638217  19/09/2017

OPERA GRATIA PRIVATE LIMITED

Khasra No.-258, Ground Floor, Right Side Saidulajib, Plot No. - 2 Lane No. - 4 Delhi, South West Delhi, New Delhi -110030, India

da company organized and existing under the Indian Companies Act

Address for service in India/Agents address:

S.S. RANA & CO.

317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :28/06/2015

DELHI

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.

Cl.35;Advertisement, business management; business administration and office functions; providing an online commercial information directory about skilled professionals on the internet.

Cl.37;Repair maintenance and installation services; air conditioning apparatus installation and repair, cleaning machines, electric appliance installation and repair, furniture maintenance, heating equipment installation and repair, kitchen equipment installation, machinery installation, maintenance and repair, motor vehicle maintenance, Plumbing, carpentry service, cleaning of vehicles and car wash, Dry cleaning, extermination, cleaning of buildings (interior and exterior).

Cl.45;Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
AIRLENS
3645042  27/09/2017
Persapien Innovations Pvt. Ltd.
Plot No. 171, Ground Floor, Block- SU, Pitampura, Landmark Near Petrol Pump, Delhi North West - 110034, Delhi, India
A private limited company organized under the laws of Indian Companies Act.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.9; Respirators for filtering air, other than for artificial respiration; Protective Filters for respiratory masks; Testing equipment for measuring air quality and air pollution; Software and application for displaying and analyzing information about air quality and air pollution; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; Software, air analysis apparatus; surveying instruments; meters, namely, particle counters, concentration meters, laser distance meters for measuring air quality; detectors, namely, radiation detectors, particulate matter detectors, carbon dioxide detectors for measuring air quality; theodolites; gasometers; hygrometers; meteorological instruments; observation instruments, namely, infrared detectors, electronic-based instruments for measuring environmental parameters including humidity, mold, bacteria, air quality and water quality; barometers; electronic notice board, electronic publications (eBooks, eGuides), downloadable image files, Databases (electronic), Games software, computer game software, computer software, recorded, computer programmes [programs], recorded, computer programs [downloadable software], data processing apparatus, spectacle frames, sunglasses, breathing apparatus, except for artificial respiration, air analysis apparatus, temperature indicator labels, not for medical purposes, wind socks for indicating wind direction.

Cl.10; Filters for medical purposes, Respiratory masks for medical use; Respiratory masks for artificial respiration.

Cl.42; Information about air quality and air pollution, providing a platform and interface that provides information about the past state, current state and forecast future state of air quality in multiple geographic regions of the world; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of hardware and software).
MULTIPHY

3645147   27/09/2017
PHYTELLIGENCE, INC.
12415 5th Place SW, Burien, Washington 98146, USA
A corporation of the state of Washington (US)
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.31; Live rootstocks.
Cl.42; Scientific research and development in the field of plants and plant genetics; genetic testing in the field of horticulture for scientific research purposes; providing information in the field of plant genetics research resources.
Cl.44; Horticultural services; horticulture services; plant nurseries; providing information in the field of horticulture; tree nurseries.
3645765  28/09/2017
GRUPO BIMBO, S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO. 1000, COL. PENA BLANCA SANTA FE, MEXICO D.F., 01210, MEXICO
A COMPANY INCORPORATED UNDER THE LAWS OF MEXICO
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..604740.

Cl.5;pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides
Cl.29;meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
Cl.30;bakery products including bread, biscuits, cakes and pastries
Cl.35;retail bakery services, advertising, marketing, promotional and business
Cl.43;services for providing food and drink; temporary accommodation
Priority claimed from 12/07/2017; Application No.: 52987; Trinidad and Tobago
3649974  05/10/2017

Cold Brew LLC
103 Foulk Road, Suite 202 Wilmington, Delaware 19803, United States of America
A limited liability company organized and existing under the laws of the State of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.11; Electric Lighting Fixtures; Light Shades.

Cl.20; Furniture; Cushions; Door handles; Knobs not of metal; Mattresses; Mirrors; Office furniture; Pillows; Curtain Rods; Screens; Shades; Trays; Window Shades.

Cl.24; Fitted Bed Sheets; Flat Bed Sheet; Bed Throws; Bed Covers; Bed Blankets, Bed Linen; Table Linen; Wall Hangings Of Textile; Pillow Covers; Pillow Cases; Throws; Furniture Covers.

Cl.35; On-Line Retail Store Services Featuring Furniture; Retail Store Services Featuring Furniture.
AQUAWHITE

3654884  11/10/2017

JHS SVENDGAARD BRANDS LIMITED
B1/E23, Mohan Co-Operative Industrial Area, Mathura Road, New Delhi-110044
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food
and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals;
plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying
vermin; fungicides, herbicides.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopaedic
articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus,
devices and articles for nursing infants; sexual activity apparatus, devices and articles.
3655646  12/10/2017
ECOSPARKS CO PTE. LTD.
24 Sin Ming Lane, #08-100, Midview City, Singapore 573970
A company incorporated and existing under the laws of Singapore
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.9; Lighting transformers; drivers for LED lightings; light source panels for liquid crystal displays; light-emitting diodes (LEDs); optical fibres being light conducting filaments; light conducting filaments (optical fibres); light emitting diode displays and drivers; light exposure apparatus; light modulators, probes and sensors; light sensitive relays; light-emitting diodes for use in drivers; power supply apparatus [transformers]; electrical transformers for use with lighting; regulating transformers; transformer units; distribution transformers; voltage transformers; power supply units comprising transformers; power units [transformers]; apparatus for lighting control; disc drivers; software drivers; solid-state devices; solid-state memory devices; analogue to digital converters; switch-mode converter; adaptors for converting alternating current to direct current and adaptors for converting direct current to alternating current; integrated circuits; printed circuit boards; computer software; computer hardware; circuit boards; micro-circuits; substrated printed circuit boards; cable junctions for electric cables; electric junction boxes; electrical junction boxes; electricity junction boxes; junction boxes for electric wires; junction boxes for electrical circuits; junction boxes for electrical purposes; junction boxes for optical fibres; junction sleeves for electric cables; all included in Class 9.

Cl.11; Lighting; light-emitting diodes [LED] lighting apparatus; LED light bulbs; LED light machines; lights; apparatus for lighting; bulbs for lighting; combined lighting and ultraviolet apparatus; fluorescent lamps with low ultra-violet light output; fluorescent lights; full spectrum light sources; light assemblies; light bars and bulbs; light diffusers; apparatus for lighting powered by electricity; light fittings; lighting elements; lighting panels; self-luminous light sources; flat panel lighting apparatus; electric light fittings and apparatus; electric lights; electrical lighting fixtures; filters for lighting apparatus and appliances; LED landscape lights; all included in Class 11.
3656034    12/10/2017
JHS SVENDGAARD BRANDS LIMITED
B1/E23, Mohan Co-Operative Industrial Area, Mathura Road, New Delhi-110044
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELI

It is a condition of registration that the colours Pantone cool gray 6 C and Pantone 285 C Blue as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark.

Cl.3; Toothpaste, dental floss, dentifrice, cosmetics items, nail polish, lipsticks, lip liner, cosmetics creams, cold cream, face cream, bleaching and abrasive preparations, shampoo, shaving cream, shaving gel, talcum powder, mouth wash, hair oil, hair lotion, hair dies, hair cream, essential oils, perfume, soaps (beauty & bath), detergents powder, detergent cake included in class 3.

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants; sexual activity apparatus, devices and articles.

Cl.21; Toothbrush, hair brush, comb, tongue cleaner, toothpick, plastic containers, other plastic items included in class 21.
KIDS TAK
3656350   13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
Company Incorporated under the Company Act, 1956
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..990586, 1081233, 1346132, 1346133, 1962866, 1962876.
Cl.9;Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD's; DVD's; Radio; TV; Photographic; Cinematographic Equipment
Cl.16;Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters: Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging
Cl.25;Garments; Footwear; Headgear; Ready to wear Uniforms
Cl.35;Advertising; Online and Offline Retailing
Cl.38;Telecommunications, Radio and TV Broadcasting
Cl.41;Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
3656351  13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
Company Incorporated under the Company Act, 1956
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C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used
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Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD's; DVD's; Radio; TV; Photographic; Cinematographic Equipment

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Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Advertising; Online and Offline Retailing

Cl.38; Telecommunications, Radio and TV Broadcasting

Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
FOOD TAK
3656352   13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
Company Incorporated under the Company Act, 1956
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since : 01/09/2017
DELHI
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Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
3656353  13/10/2017
LIVING MEDIA INDIA LIMITED
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DELHI

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1346133, 1962866, 1962876.

Cl.9;Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s;
DVD’s; Radio; TV; Photographic; Cinematographic Equipment

Cl.16;Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers,
Journals, Newsletters; Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads,
Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for
Packaging

Cl.25;Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35;Advertising; Online and Offline Retailing

Cl.38;Telecommunications, Radio and TV Broadcasting

Cl.41;Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online
publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
LIFE TAK
3656356  13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
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Cl.35; Advertising; Online and Offline Retailing
Cl.38; Telecommunications, Radio and TV Broadcasting
Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
3656357 13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
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Cl.38; Telecommunications, Radio and TV Broadcasting

Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
Company Incorporated under the Company Act, 1956

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Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Advertising; Online and Offline Retailing

Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting

Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
TECH TAK
3656364  13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
Company Incorporated under the Company Act, 1956
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :01/09/2017
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..990586, 1081233, 1346132, 1346133, 1962866, 1962876.
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Cl.25;Garments; Footwear; Headgear; Ready to wear Uniforms
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Cl.38;Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting
Cl.41;Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
YOGA TAK

3656366  13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
Company Incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :01/09/2017

Delhi

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Cl.25;Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35;Advertising; Online and Offline Retailing

Cl.38;Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting

Cl.41;Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
3656367  13/10/2017
LIVING MEDIA INDIA LIMITED
C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi
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Cl.35; Advertising; Online and Offline Retailing
Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting
Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts
Priority claimed from 26/05/2017; Application No. : 87465271 ;United States of America
3661802  24/10/2017
Comella LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, U.S.A
a limited liability company organized and existing under the laws of the State of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.18; Purses, and handbags, all-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, wallets, coin purses and cosmetic bags sold empty.

Cl.25; Clothing and headgear, including, jackets, coats, parkas, vests, trench coats, raincoats, sweaters, sweatshirts, pullovers, hats, beanies, gloves, tights, athletic tights, leggings, sweatpants, pants, scarves, socks.
3673993    09/11/2017
VOULTNEER INTERNATIONAL MARKETING PRIVATE LIMITED
DSS-121, 1ST FLOOR, GREEN SQUARE MARKET, HISAR-125001, HARYANA
DIRECTOR
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHASIABAD, U.P.
Proposed to be Used
DELHI
Cl.30; SPICES.
Cl.35; MARKETING SERVICES, ONLINE MARKETING, MARKETING CONSULTING.
ETTA

3675459   11/11/2017

ASIF IQBAL VOHRA
A Wing, 2nd Floor, 19, Kiren industries Estate, Opp Kapadia Hospital, Off MG Road, Goregaon (West), Mumbai 400104
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used

MUMBAI

Cl.25; Clothing, footwear, headgear covered under class 25

Cl.35; Advertising; business management; business administration; office functions covered under class 35
3686614   24/11/2017
FORBES FACILITY SERVICES PRIVATE LIMITED
B1, B2, 701, 7th Floor, Marathon Innova, Off Ganpatrao Kadam Marg, Lower Parel, Mumbai 400013
Public Limited Company
Address for service in India/Agents address:
MALLAR LAW CONSULTING
3 SILVER CASCADE, 110AA, SENAPATI BAPAT MARG, DADAR WEST, MUMBAI-400028.
Used Since :10/05/2012
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
You manage work. We manage your workplace.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.37; Provision of housekeeping, cleaning services, mechanized cleaning solutions, carpet cleaning, window cleaning, façade cleaning, cleaning of mats, cleaning of property, hospitals and offices, cleaning of furniture and furnishings and etc.
Cl.43; Services provided by establishments whose aim is to prepare food and drink for consumption and services in hotels, resorts, industrial and office canteens, clubs, boarding houses or other establishments providing temporary accommodations and in cafes serving light meals and refreshments.
LIFESTYLE INTERNATIONAL PRIVATE LIMITED
77 Town Centre, Building No. 3, 5th Floor, West Wing, Off Old Airport Road, Yemlur P.O., Bangalore - 560 037, State of Karnataka, India
Manufactures, Merchants & Service Provider
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :01/06/2004
CHENNAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1880217, 1324691,1324692, 1324693, 1324694..
Cl.3;BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS, DENTIFRICES
Cl.14;CHARMS IN PRECIOUS METALS OR COATED THEREWITH [JEWELRY]; CHARMS IN PRECIOUS METALS OR COATED THEREWITH [JEWELLERY]; WATCHES MADE OF PRECIOUS METALS OR COATED THEREWITH UNWROUGHT OR SEMI-WROUGHT PRECIOUS METALS; JEWELRY PLATED WITH PRECIOUS METALS; PRECIOUS METALS, UNWROUGHT; PRECIOUS METALS AND THEIR ALLOYS; JEWELLERY JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS; CASES FOR HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS
Cl.24;TEXTILE GOODS, AND SUBSTITUTES FOR TEXTILE GOODS; TEXTILE GOODS FOR USE AS BEDDING; TEXTILE PIECE GOODS FOR MAKING BEDDING COVERS; TEXTILES AND SUBSTITUTES FOR TEXTILES; BED AND TABLE COVERS
Cl.35;BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; RETAIL SERVICES BY ONLINE SHOPS; ARRANGING COMMERCIAL TRANSACTIONS, FOR OTHERS, VIA ON-LINE SHOPS; RETAIL SERVICES FOR DOMESTIC GOODS; COMPUTERIZED ONLINE RETAIL STORE SERVICES; ON-LINE RETAIL STORE SERVICES FEATURING DOMESTIC GOODS; RETAIL STORE SERVICES FEATURING DOMESTIC GOODS
3870698   26/06/2018
ARVIND TRUE BLUE LIMITED
Main Building, Arvind Limited Premises, Naroda Road, Ahmedabad – 380025.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
AHMEDABAD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words AUTHENTIC GOODS, PRIDE OF INDIA & device of CRICKETOR.

Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.

Cl.25; Clothing, footwear, headgear.

Cl.35; Retail stores; retail sales services provided by means of a global computer network; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material on-line; all related to clothing, footwear, headgear, advertising; marketing; business management; business administration; office functions.
3876695  03/07/2018
SRI SUPRAJA RESIDENCY
4-91, chandanagar, Hyderabad
Registered

Address for service in India/Attorney address:
MANISHA MEHRA
6-73, canara nagar, near uppal bus depot, Uppal, Hyderabad
Used Since :17/08/2017

CHENNAI
No exclusive right over "The Mithai Shop" separately except as substantially shown in the representation of the mark and Subject to restrict the area to South India only.

Cl.29; Milk based beverages and Dry Fruits
Cl.30; Sweets prepared with flour and preparations made from cereals, bread, pastry and confectionery, ices, sauces
Cl.43; Services for providing food and drinks.
POOJA GRAPHICS

3888239  15/07/2018
MR. JIGNESH S/O PRADEEP SABLE
C/O 80, SAI POOJA, MANISH LAYOUT, NEAR HANUMAN MANDIR, SWAWLAMBI NAGAR, NAGPUR-440022.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR-440034
Used Since : 20/12/2006

MUMBAI

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
ABHA TRAVELS

3901375  29/07/2018
MR. SANTOSH S/O VIJAY SHUKLA
PROPRIETOR

Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034
Used Since :01/05/1998

MUMBAI
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
3954395 24/09/2018
DESKTOP METAL, INC.
63 3rd Avenue, Burlington, Massachusetts 01803, USA.
A corporation under the laws of Delaware, United States of America.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DM except substantial shown on label.

Cl.1; Ceramic powders used in manufacturing; Ceramic powders used for 3D printing.
Cl.6; Metals and metal alloys; Metal alloys for further manufacturing; Metal and metal alloys used for 3D printing.
Cl.7; 3D printers; 3D printers for manufacturing metal products; Machines for manufacturing metal products.
Cl.9; Computer aided manufacturing (CAM) software; Computer aided manufacturing (CAM) software for 3D printers and for metal manufacturing machines; Computer software for use in automated manufacturing; Computer aided design (CAD) software; Computer programs recorded on data media designed for use in construction and automated manufacturing.
3960479   30/09/2018
HEMANK JAIN
M/s. Vasant Soap & Chemical Industries, Plot No. 4, Priya Nagar, Sarna Dungar, Jhotwara, Jaipur-302012 (Rajasthan).
Applicant & Proprietor
Address for service in India/Attorney address:
MANOJ JAIN ADVOCATE
Registration House, Sector 5/107, Malviya Nagar, Jaipur-302017 [Raj].
Used Since :05/04/2015
AHMEDABAD
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3673177.
Cl.3; All Kinds Of Soaps.
Cl.35; Services included in Class 35 regarding Providing of All Kinds of Soaps.
CYGNATURE
authenticate • sign • protect

Trade Marks Journal No: 1937 , 20/01/2020       Class 99

4003474    21/11/2018
CYGNET INFOTECH PVT LTD
16th Swastik Soc, Nr AMCO Bank, Stadium Circle Ahmedabad-380009
Private Limited
Address for service in India/Attorney address:
NIRAJ N JAIN (ADVOCATE)
9, TEJAS SOCIETY NIRNAY NAGAR, OPP. SHANTARAM COMPLEX, CHANDLODIA RD, AHMEDABAD - 382481
Used Since :06/06/2018
AHMEDABAD

Cl.9;Software Application and solution for Electronic Signature, other mean of authentication including but not limited to Biometric, iris scan etc may be applied on various type of documents through computer and mobile devices. The Software Application has various features for authentication of user by way one time password (OTP), biometrics, hardware key, face and audio recognition. Further software is made on Blockchain, meaning which it is one of the most secure way to transact, record and track changes made during the process of Electronic Signature on any documents. Moreover, this Software Application also provides multilayered, multi-level secured signing process to maintain the document integrity and software application also integrate with national identity systems and digital identity certificate providers of respective countries. All the data stored during the process of Electronic Signature of the documents will be stored in cloud/server. This Software also provides many other miscellaneous Services and solutions relating to Electronic Signature of documents falling in Class 9.

Cl.42;In respect of Services, the Software Application provides Services and solutions for Electronic Signature on various type of documents, this Software Application is Blockchain enabled which in turn provides secure way of digital signing and user interface to upload and sign the documents by multiple signing processes of their choice. The Software Application provides services such as a secured login, signing and verification process using multi-layer and multi-modal features such as biometrics (Fingerprint recognition, Facial recognition, audio recognition, and iris recognition), etc., Further the Software Application also provides the Service that each document has a digital audit trail that records geo coordinates, browser/device, entire document history right from registration to viewing the document, signing with all timestamps, moreover users of the Software Application will be notified / reminded on mobile and email, allowing them to sign the document on the go. The Software Application also provides digitized processing, storing and retrieving of data, provides service of uploading documents from different platforms like Google drive, Drop-box, Upload server utility, provides bulk import signers and observers to send documents to multiple signers at once and other miscellaneous Services relating to Electronic Signature on document falling in Class 42.
4025661 13/12/2018
MEDPLUS HEALTH SERVICES PVT. LTD
Municipal No.11-6-56, Survey No 257, 258/1, Opp: IDPL Factory, (Moosapet) Kukatpally, Hyderabad-37
Private Limited(Body Incorporate)
Address for service in India/Attorney address:
RAJA GOPAL M
GSR ESTATES,#11-6-56, SURVEY NO.257 AND 258/1 C BLOCK ON III FLOOR, OPP:IDPL RAILWAY SIDING,(MOOSAPET),
KUKATPALLY, HYDERABAD-500037
Proposed to be Used
CHENNAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE IMAGE OF FIRST AID
SYMBOL.
Cl.16; GREETING CARDS; PAPER, TISSUES, NAPKINS, CARDBOARD AND GOODS MADE FROM THESE MATERIALS;
PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR
HOUSEHOLD PURPOSES; ARTISTS MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT
FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR
PACKAGING (NOT INCLUDED IN OTHER CLASSES) PRINTERS TYPE PRINTING BLOCKS FOR SALE IN INDIA AND FOR
EXPORT.
Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, SALAD DRESSINGS;
PRESERVES, PICKLES
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHE NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT
JUICE; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL
AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4051589  09/01/2019
CINEMA 24X7 PRIVATE LIMITED
401-406, 4th Floor, Plot No. 203 and 204 TTC Industrial Estate, Rabale, Navi Mumbai-400701, Maharashtra, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Cl.38; Cable Television Broadcasting; Radio Broadcasting; Television Broadcasting; Communications by computer terminals; Communications by fiber optic networks; Providing telecommunications connections to a global computer network; Providing user access to a global computer network; Satellite transmission.

Cl.41; Providing Cinema facilities; Entertainer services; Entertainment; Entertainment Information; Film production; Game services provided online from a computer network; Presentation of live performances; Movie studios; Providing movie theatre facilities; Production of radio and television programmes; Recording studio services; News reporters services; Television entertainment; Production of radio and television programmes; Videotape editing; Videotape film production; Videotaping.
4059367    17/01/2019    BASTIAN JOSEPH
SY.NO.118/L(JANJAR NO.121),ANAGAHALLI VILLAGE BELAGOLA, HOBLI,SIRANGAPATNA TALUK,MANDYA DT
(EMERLD ENCLAVE BEHIND INFOSYS) PIN CODE-571 606
MANUFACTURER AND MERCHANTS
PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMLJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :30/10/2018
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.16;PAPER AND PAPER ARTICLES, CARDBOARD AND CARDBOARD ARTICLES; PRINTED MATTER; NEWSPAPERS
AND PERIODICALS, BOOKS; BOOK-BINDING MATERIAL; PHOTOGRAPHS; STATIONERY ADHESIVE MATERIALS
(STATIONERY) ARTISTS MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISTES (OTHER THAN
FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (OTHER THAN APPARATUS); (PRINTERS) TYPE AND
CLICHES (STEROTYPE)
Cl.25;BOOTS, SHOES AND SLIPPERS, READYMADE GARMENTS
Trade Marks Journal No: 1937 ,   20/01/2020           Class 99

4088859    15/02/2019
BASF COATINGS GMBH
Glasuritstrasse 1, Münster, Germany (Federal Republic of)
a German company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.3;Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations.

Cl.4;Dust absorbing, wetting, and binding compositions.

Cl.12;Vehicles covers (shaped), Vehicle seats and Vehicle parts, All the aforesaid goods included in class 12.

Cl.16;Paper, cardboard and goods made from these materials, not included in other classes; Foils from plastic for packaging purposes.

Cl.17;Plastic film other than for wrapping.

Cl.21;Cleaning instruments (hand-operated); Scouring pads, Cleaning tow; Cloths for cleaning.

Cl.25;Articles of work clothing; Paper clothing; Jump suits; Gloves for workers.
CUMI PROBOND SBR

4094071   20/02/2019
CARBORUNDUM UNIVERSAL LIMITED
“Parry House”, 43, Moore Street, Chennai – 600 001, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :20/08/2018

CHENNAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..611021.

Cl.1; ACRYLONITRILE BUTADIENE STYRENE RESINS, UNPROCESSED; ADHESIVES FOR CERAMIC TILES, FLOOR TILES, CEILING TILES AND WALL TILES; ADHESIVES FOR USE IN CONSTRUCTION; CEMENT FOR MENDING BROKEN ARTICLES; CEMENT-WATERPROOFING CHEMICALS, EXCEPT PAINTS; CHEMICAL ADDITIVES FOR CONCRETE; CHEMICAL COMPOSITIONS FOR WATERPROOFING; CHEMICAL COMPOSITIONS FOR WATERPROOFING MASONRY; CHEMICAL PENETRATING SEALERS FOR NATURAL STONE; LATEX GLUE FOR INDUSTRIAL PURPOSES; PUTTIES AND OTHER PASTE FILLERS; UNPROCESSED ACRYLONITRILE BUTADIENE STYRENE RESINS; UNPROCESSED EPOXY RESINS; UNPROCESSED STYRENE ACRYLONITRILE RESINS; UNPROCESSED ACRYLIC RESINS; WATERPROOFING CHEMICAL COMPOSITIONS; POLYMER RESINS, UNPROCESSED; DAMP-PROOFING CHEMICALS, EXCEPT PAINTS, FOR MASONRY

Cl.2; DAMP PROOFING PAINTS; WATERPROOF PAINTS
Trade Marks Journal No: 1937 , 20/01/2020 Class 99

4102971    28/02/2019
M/S. PARIS COSTUME AND DESIGNERS INDIA PRIVATE LIMITED
trading as ;M/S. PARIS COSTUME AND DESIGNERS INDIA PRIVATE LIMITED
46/2166 A, BAVARAPARAMBIL, BYPASS ROAD, THAMMANAM P.O, ERNAKULAM PIN-682032, KERALA INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
No exclusive right over the word COUTURE separately except as substantially shown in the representation of the mark
and Subject to restrict the area to South India only.

CL.25;READYMADE GARMENTS, SLIPPERS, SHOES
CL.40;TREATMENT OF MATERIALS, TAILORING SERVICES.
4111611  08/03/2019
SORTING HAT TECHNOLOGIES PRIVATE LIMITED
No.353, 12th 'A' cross, off double road, Opp. City Centre Residency, Indiranagar, 1st stage Bangalore Bangalore KA 560038 IN
Private Limited Company
Address for service in India/Attorney address:
LS SHAH & ASSOCIATES
Unit. No. 5A, Jetha Compound, Opp. Nirmal Park, Byculla East, Mumbai-400027 Maharashtra India.
Used Since :01/10/2017

CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.35; Providing Online Employment Information and Employment Services, Namely, Employee Lead Generation for Employers, Recruitment of Employees, Job Listings, and Resumes; Providing Online Employment Counseling, Career Placement Services, and Personnel Recruitment; Providing Online Employment Placement; Providing Online Resume Matching Services; Providing Employee and Student Assessments and Screenings, Namely, Providing a Web Site with Online Video, Audio and Textual Interviewing Applications to Support Recruiting, Admissions and General Candidate Screening Processes; Providing Online Advertising; Promotional Sponsorship Of Academic And Skills-Building Courses, Business Consultancy Services, Business Management and Organization Consultancy Services, Management Consultancy Services, Effectiveness Consultancy Services, Business Management and Organization Consultancy Services, Effectiveness Consultancy Services

Cl.41; Educational Services, namely, Online Videos featuring Instruction, Lectures, Classes, Exercises and Test Preparation on a wide variety of Topics and Subjects, such as Math, Science, Humanities, and Economics; Entertainment Services, namely, Providing Online Games In The/Ic/D.C of Math, Science, Humanities, and Economics; Publishing of Books and Electronic Books; Online Downloadable and Non-Downloadable Electronic Publication of Books, Articles and Other Content

Cl.42; Design and Development of Websites and Mobile Applications in Relation to Education Products, Books and Reading Materials; Providing Website be Recommending, Accessing, Reading, Searching, Sharing, Aggregating, Organizing and Displaying Online Videos on a Wide Variety of Educational Topics and Subjects, such as Math, Science, Humanities, and Economics; Application Service Provider, Namely, Hosting, Managing, Developing And Maintaining Applications, Software And A Website Computer Services
www.avpayurveda.com

4124357   21/03/2019
THE ARYA VAIDYA PHARMACY COIMBATORE LIMITED
trading as; THE ARYA VAIDYA PHARMACY COIMBATORE LIMITED
42, PERUMAL KOIL STREET RAMANATHAPURAM, COIMBATORE-641045
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
S. SRINIVASAN & CO.
"INDUS CHAMBERS", GROUND FLOOR, NO. 101, GOVT. ARTS COLLEGE ROAD, COIMBATORE - 641 018, TAMILNADU.

Used Since: 01/01/2005

CHENNAI

Cl.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS, SOAPS, PERFUMARY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS, DENTIFRICES.

Cl.5; PHARMACEUTICAL AND AYURVEDIC PREPARATIONS.
4130790  28/03/2019

P.SENTHILKUMAR
trading as ;MAYAVARAM PRAGATHI OILS
NO.16B, KAN KODUTHA PILLIYAR KOVIL STREET, KAMARAJAR SALAI, MAYILADUTHURAI PO AND TK ,
NAGAPATTINAM DT-609001, TAMILNADU INDIA
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
PARTNERSHIP FIRM

Proposed to be Used

CHENNAI

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.

Cl.29;MANUFACTURING OILS
Cl.35;MARKETING SERVICES OILS
MR. P. MAHENDRA SRINIVAS  
D. No. 1-4/5-5A, Ratna Nilayam, Ratna Lane, Parthasaradhi Street Cross, Vidyadharapuram, Vijayawada-520012  
Individual

Address for service in India/Attorney address:
J.MASANI MONISHA  
No.102, Choudhary nagar 11th Street, Valasaravakkam, Chennai-600087

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.5; DIETARY AND NUTRITIONAL PREPARATIONS, PHARMACEUTICAL AND MEDICAL PREPARATIONS

Cl.35; MARKETING, TRADING, IMPORTING, EXPORTING- BRINGING TOGETHER FOR THE BENEFIT OF OTHERS, ALL KINDS OF MEDICINES, HEALTHCARE PRODUCTS, HOSPITAL REQUIREMENTS, BEAUTY CARE PRODUCTS, FOOD SUPPLEMENTS, TRADING SERVICES RELATING TO WHOLESALE AND RETAILS SHOWROOMS (FOR OTHERS); OF MEDICINAL AND PHARMACEUTICAL PRODUCTS.
Welspun Flooring

4156971  24/04/2019
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership(LLP)

Proposed to be Used

MUMBAI

Cl.19; Tile floorings, Parquet flooring, Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring, Engineered hardwood flooring, PVC Flooring.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.

Cl.37; Installation, Maintenance and repair of flooring
4162657    30/04/2019
M/s. Incite Cam Centre
A-12-1, 1st Main Road, 2nd Stage, Peenya Industrial Area, Phase IV, Peenya, Bengaluru - 560058, Karnataka, India
A partnership firm represented by its partners Ms. Radhika S, Ms. Hema Malini K R and Mr. S. Viswanath

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Velliammal Street, Kilpauk, Chennai - 600010

Used Since :04/04/2003

CHENNAI

Cl.7;Industrial robots; industrial robots for welding; robotic welding machines; electric arc welding robots; robotic electric arc welding apparatus; automated electric arc welding apparatus; industrial robotic positioners; welding positioners, namely, automated and/or robotic machines for positioning and turning parts for welding.

Cl.8;Handle grips for hand tools; wire pulling grips (hand-operated tools).

Cl.9;Industrial automation software; industrial automation controls; software for robotic process automation; robotic process automation [RPA] software; computer software used to control and monitor automated or robotic welding processes; computer software used to import and export welding performance data and information on welding processes carried out by an automated or robotic welding system; computer software used to monitor and control an industrial automation process; computer software used to store performance data and operation templates; sensors for robots; computer hardware for monitoring and controlling an industrial automation process.

Cl.10;Nozzles for dental syringes.

Cl.17;O Rings; rings of rubber; rubber gaskets, rubber sealing rings; sleeves of rubber for protecting parts of machines; rubber molded parts; flexible cellular rubber grips; rubber bumpers for loading docks; articles made of rubber or synthetic rubber for jointing purposes, sealing and insulation purposes; casings of synthetic rubber for tubes and pipes.

Cl.37;Installation, maintenance and repair of automation systems; installation, maintenance and repair of electrical and electronic apparatus for use in the field of automation; maintenance of welding machines and equipment; welding for repair purposes.

Cl.42;Design and development of Robotics hardware and software (AI); robotics as a service (RAAS); engineering services relating to robotics; research, development, engineering and testing services in the fields of welding and material joining.
4175296 13/05/2019

TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED
Plot No 1, Bidadi Industrial Area, Bidadi, Ramnagara District, Karnataka- 562109
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.36; Finance and Insurance services; insurance information and insurance consultancy; financial affairs; financial management of reimbursement payments for others; financing services; all being services falling in class 36.
Cl.37; Repair; servicing and installation services.
PRECI+

4176780 15/05/2019
TUBE INVESTMENTS OF INDIA LIMITED
"Dare House", 234, N.S.C Bose Road, Chennai-600 001, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

Cl.6;CHAIN SLINGS; HEAVY-DUTY CHAIN SLINGS; METAL HOOKS; WIRE HOOKS; HOOKS OF METAL; HOOKS [METAL HARDWARE]

Cl.12;BICYCLE SPROCKETS; WHEEL SPROCKETS; SPROCKETS FOR BICYCLES; SPROCKETS [BICYCLE PARTS]; REAR MULTISTAGE SPROCKETS; REAR WHEEL SPROCKETS; SPROCKETS FOR VEHICLE WHEELS; SPROCKETS FOR LAND VEHICLES; SPROCKETS FOR MOTORCYCLE DRIVES; SPROCKETS FOR RACING KART GEARING; MOTORCYCLE CHAINS; CYCLE CHAINS; CHAINS (CYCLE); BICYCLE CHAINS
Priority claimed from 11/01/2019; Application No. : 88258627 ;United States of America
4216365    25/06/2019
Allegro MicroSystems, LLC
955 Perimeter Road, Manchester, New Hampshire 03103-3353, United States of America
A limited liability corporation organized and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :12/03/2019

DELHI

Cl.9;Integrated circuits and structural parts therefor.
Cl.42;Design of integrated circuits and structural parts therefor.
Priority claimed from 11/01/2019; Application No. : 88258863 ; United States of America
4216366   25/06/2019
Allegro MicroSystems, LLC
955 Perimeter Road, Manchester, New Hampshire 03103-3353, United States of America
A limited liability corporation organized and existing under the laws of the State of Delaware, United States of America
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :12/03/2019
DELHI
Cl.9;Integrated circuits and structural parts therefor.
Cl.42;Design of integrated circuits and structural parts therefor.
4223651   02/07/2019

MILLENIUM EARLY YEARS PVT. LTD
2nd Floor, Right Half, 800/28 W.E.A Abdul Aziz Road, Karol Bagh, New Delhi, India
Company registered under the Indian Companies Act, 2013
Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Proposed to be Used
DELHI

Cl.9; TABLET PC(S), NOTE BOOKS, COMPUTERS, PACKAGED HARDWARE AND SOFTWARE; APPARATUS FOR RECORDING; TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS; USB; RECORDING DISCS

Cl.16; STATIONERY MATERIALS, BOOKS, PROMOTIONAL MATERIAL, ADVERTISING MATERIAL, BROCHURES, INSTRUCTIONAL MANUALS, CRAYONS, PENCILS COLORS

Cl.41; EDUCATIONAL INSTITUTIONS, SCHOOL, PROVIDING COACHING & TRAINING ENTERTAINMENT, SPORTING, CULTURAL ACTIVITIES AND OTHER EDUCATIONAL SERVICES

Cl.42; SERVICES RELATING TO THE DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE, TECHNOLOGY SOLUTION FOR CLASSROOMS
4228319   08/07/2019
MILLENIUM EARLY YEARS PVT. LTD
2nd Floor, Right Half, 800/28 W.E.A Abdul Aziz Road, Karol Bagh, New Delhi, India
Company registered under the Indian Companies Act, 2013

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Proposed to be Used

DELHI

CI.9; TABLET PC(S), NOTE BOOKS, COMPUTERS, PACKAGED HARDWARE AND SOFTWARE; APPARATUS FOR
RECORDING; TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS; USB;
RECORDING DISCS

CI.16; STATIONERY MATERIALS, BOOKS, PROMOTIONAL MATERIAL, ADVERTISING MATERIAL, BROCHURES,
INSTRUCTIONAL MANUALS, CRAYONS, PENCILS COLORS

CI.41; EDUCATIONAL INSTITUTIONS, SCHOOL, PROVIDING COACHING & TRAINING ENTERTAINMENT,
SPORTING, CULTURAL ACTIVITIES AND OTHER EDUCATIONAL SERVICES

CI.42; SERVICES RELATING TO THE DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE, TECHNOLOGY
SOLUTION FOR CLASSROOMS
DURABLA
Priority claimed from 31/01/2019; Application No. : 88/284,001 ; United States of America
4247465  26/07/2019
DFT INC.
140 Sheree Boulevard, Exton, Pennsylvania 19341, United States of America.
A corporation organized and existing under the laws of the State of Delaware, United States of America.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
MUMBAI
Cl.7; Buried service check valves; metal check valves; valves being parts of machines, namely, check valves
Cl.9; Automatic check valves for use in a wide variety of commercial and industrial applications; automatic check valves for use in pressure piping system; pressure-controlled check valves; globe lift check valves
Cl.11; Control valves for plumbing and heating and cooling installations; metal check valves for sanitary piping systems
SOUTH MARKET

4249189  29/07/2019

OLIVE & TWIST HOSPITALITY PRIVATE LIMITED
trading as ; OLIVE & TWIST HOSPITALITY PRIVATE LIMITED

NO.16/A, APOLLO ANNEX BUILDING, 2ND FLOOR, WALLACE GARDEN, 1ST STREET, NUNGAMBAKKAM CHENNAI-600006.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

Cl.39; PACKAGING OF PRODUCTS; PACKING OF GOODS; WRAPPING OF GOODS AND MERCHANDISE; PACKING OF FOOD PRODUCTS; PICK-UP AND DELIVERY OF PACKAGES AND GOODS; PACKAGE DELIVERY.

Cl.43; PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, HOSPITALITY SERVICES, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, TAKEAWAY OUTLETS, COFFEE SHOPS, FOOD COURTS, ICE CREAM PARLOURS AND CATERING SERVICES, ONLINE DELIVERY INCLUDED.
4251223    30/07/2019
HARSH SANKLECHA
# 306, Manidhari Enclave , 1st Main Road, 1st Cross, Opp. Chamarajpet Police Station, Bangalore - 560018
SOLE PROPRIETORSHIP FIRM TRADING UNDER THE NAME AND STYLE OF HANGER
Address for service in India/Attorney address:
VENKATESH S
F3, CNU HOMES PUSHPAM, 1 SABARI STREET, RAJIV GANDHI NAGAR, AMBATTUR, CHENNAI 600053
Used Since :20/10/2017

CHENNAI
Cl.24;Suiting materials [textile]; Shirtings; Fabrics; Textiles; Textile substitutes; Textile fabric; Textile material
Cl.25;Clothing; Belts [clothing]; Shoes; Socks; Footwear; Ties; Shirts; Trousers; Pants; Suit; Jacket; T-shirts; Shorts; Skirts; Clothing for men, women and children
EUROTAPE

4257899  06/08/2019
SMG HOLDING B.V.
Oostergracht 2-4, NL-3763 LZ Soest, the Netherlands
A company existing under the laws of the Netherlands

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Cl.5; Self-adhesive materials for surgery; non-woven surgical dressing for fixing covering materials during surgery and for fixing tubes and pipes to patients; operation strips (OP strips); operations sheets namely self-adhesive surgical covering materials.

Cl.10; Incise foil for surgical and medical use; operation sheets namely self-adhesive surgical covering materials; surgical inserts including self-adhesive surgical inserts.
4257941   06/08/2019
PARVATI TAMPI
126, Vasant Enclave, South Delhi
sole proprietorship
Address for service in India/Attorney address:
RAJIV
6-B, 2ND FLOOR, JEEWAN VILLA BUILDING 111, DARYA GANJ, 110002 NEW DELHI INDIA
Used Since :27/03/2019
DELHI
Cl.41; Health And Fitness Club, Personal Trainer Services(Mental Training), Health Training Services, Conducting Physical, Mental, Spiritual & Physiology Fitness Classes, Aerial Fitness Classes, Aerial Fitness Instructions, Conducting Training Session On Physical, Mental, Spiritual & Physiology Fitness Online, Education Services Relating To Physical, Mental, Spiritual & Physiology Health, Fitness Consultation Related To Physical, Mental, Spiritual & Physiology Health, Fitness And Exercise Classes, Wellbeing Fitness Centres, Exercise And Fitness Classes & Instructions, Physical & Mental Fitness Training Services, Exercise Advisory Services, Physical & Mental Fitness Training As Well As Education Services, Physical & Mental Fitness Advisory Services, Yoga, Meditation, Counselling, Research.
Cl.44; Massage Therapy, Physical Therapy, Pranic Healing, Reiki Therapy, Acupressure, Ayurveda Therapy, Bodywork Therapy, Speech Therapy, Chrystal Therapy, Music Therapy, Sound Therapy, Energy Healing, Naturopathy, Heat Therapy Apparatus, Ultrasound Therapy, Physiotherapy, Counselling Reaeting To Occupational Therapy, Workshops, Group Sessions, Therapy Services.
OPEN STORY

Priority claimed from 15/02/2019; Application No. : 88/303,434 ;United States of America
4260773  09/08/2019
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.3; Gel eye masks; toiletry bags sold filled with non-medicated toiletry preparations, namely, toothpaste, toothbrush, mouthwash, soap, lotion, shampoo, hair conditioners, and disposable razors, clippers, nail files, scissors, eyeglass cleaner, deodorant; pre-moistened cosmetic wipes; travel amenity kits comprising personal care items in the nature of non-medicated toiletries; refreshing face spritzes; cosmetic masks; lip balm

Cl.5; Kits comprised primarily of sanitizer gel and disinfecting wipes and also including sanitary masks, plastic gloves and hand cream used for germ prevention; sanitizing wipes; pre-moistened medicated wipes; first aid kits
4261722  09/08/2019
CARISSA KRANZ
3801 PGA Blvd Suite 600, Palm Beach Gardens Florida 33410
An Individual
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Cl.32: Beer; lager; stout; shandy; mineral and aerated waters; non-alcoholic drinks; soft drinks; fruit juices; vegetable juices; cordials; syrups, concentrates and other preparations for making non-alcoholic beverages; non-alcoholic cocktail mixes; but not including any such goods containing extracts derived from meat, fish, shellfish, or fowl, or meat and/or bone stock, or animal and/or carcass fats, or any other products or ingredients derived from animals, and all such goods being suitable for vegans.

Cl.33: Alcoholic beverages (other than beer); pre-mixed alcoholic beverages (other than beer); spirits, wines, vermouths, sherry, liqueurs; alcoholic cocktail mixes; alcoholic aperitif bitters; alcoholic bitters; but not including any such goods containing extracts derived from meat, fish, shellfish, or fowl, or meat and/or bone stock, or animal and/or carcass fats, or any other products or ingredients derived from animals, and all such goods being suitable for vegans.

Cl.42: Testing, analysis and evaluation of the goods of others for the purpose of certification; Testing, analysis and evaluation of the goods and services of others for the purpose of certification; Quality testing of products for certification purposes; Testing services for the certification of quality or standards; Certification services; Certification services including the use of quality and safety; quality audits; assessment and inspection services (quality control); assessment and inspection (quality control); assessment and inspection of factories and workplaces; industrial inspection and assessment of factories and workplaces (quality control); industrial inspection and assessment of factories and workplaces (surveying services); certification of management systems and product conformity; product approval (quality control); service approval (quality control); development of testing methods; testing services in respect of the quality and conformity of products to meet required standards; Computer programing services; maintenance and updating of computer software and computer software applications; design and development of computer software for others; hosting on-line web facilities for others for organizing and conducting meetings, events and interactive discussions via the Internet or other communications networks; hosting virtual communities for registered users to organize groups, events, participate in discussions, aggregate information and resources, and engage in social, business and community networking; hosting of digital content online; providing temporary use of non-downloadable software enabling the user to access, upload, download, edit, amend, post, show, display, view, create, edit, tag, publish, share, comment on, critique, rate, stream and transmit multimedia content, digital publications, electronic publications, online-journals, blogs, digital images, digital photographs, videos, films, photos, audio recordings, audio content, audio-visual recordings, video recordings; providing temporary use of non-downloadable software enabling the user to access, digital...
content, animation, pictures, images, messages, comments, text, information, pod-casts, data, digital information, or any other user-generated electronic content; providing temporary use of non-downloadable software enabling the user to undertake social networking or business networking; providing temporary use of non-downloadable software enabling the user to undertake marketing, seek employment, recruit personnel, advertise, undertake marketing and promotion, and provide information in relation to foods, cooking and cuisines; providing temporary use of non-downloadable software applications for use in the creation and management of online social networks; providing temporary use of non-downloadable software enabling users to search, locate and communicate with others via electronic global communications networks for networking, conducting polls and surveys, tracking online references to businesses, researching organizations, career and job opportunities, discussing business topics; providing search engines for obtaining data from searchable indices and databases of information, namely, text, electronic documents, databases, graphics and audio visual information, by means of global computer information network or other global communications networks; computer services in the nature of customized web pages featuring user-defined information, personal profiles, audio, video and images; hosting websites containing personalized information; creating, hosting and maintaining websites that provide an on-line community for advertising and marketing; hosting an online website community for registered users to upload, download, post, show, display, tag, share and transmit messages, comments, multimedia content, videos, movies, films, photos, audio content, animation, pictures, images, text, information, and other user-generated content and engage in communication and collaboration between and among themselves, to form groups and to engage in social networking; mapping services; provision of temporary use of non-downloadable computer software application for measuring, sharing, and storing information, goals, and activities; provision of temporary use of non-downloadable computer software applications for displaying and sharing a user's location and personal preferences, and for finding, locating, and interacting with other users, places, institutions and businesses.
4265315  14/08/2019
ALINAPARAMBIL MUHAMMED KUNJU SHAMEER
trading as ;ESSENSIA EXIMPT
ESSENSIA EXIMPT,GCDA A-28,40,MARINE DRIVE,SHANMUGHAM ROAD,ERNAKULAM, PIN-682031,KERALA,INDIA.
SERVICE PROVIDERS
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :03/10/2013

CHENNAI

Cl.35;TRADING,WHOLESALE,RETAIL,IMPORT,EXPORT AND ONLINE SALE OF OILS,RICE,EGG,FRESH MEAT AND AMP;FISH,DAIRY PRODUCTS,BAKERY PRODUCTS,SWEETS,SNACKS,FROZEN VEG AND AMP; NON VEG, CONFECTIONERIES, TEA AND AMP; COFFEE, PAPPAD AND AMP; FRYMES.

Cl.43;FOOD AND BEVERAGE, LODGING,RESTAURANT,HOTELS,SERVICE FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
4319790 14/10/2019
MINISTRY OF EXTERNAL AFFAIRS, GOVERNMENT OF INDIA
ROOM NO.2109, B-WING, JAWAHARLAL NEHRU BHAWAN, 23-D, JANPATH ROAD, NEW DELHI-110011, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
ASTERIDE TECHNOLOGIES PRIVATE LIMITED
21-B, KAILASH PURI EXTENSION, PALAM, DELHI-110045
A Company incorporated under The Indian Companies Act, 2013

Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research, Plot No. B7/B8, Sector-32, Echelon Institutional Area, Gurgaon - 122001, India

Used Since :11/04/2019

To be associated with:
4331377

DELHI

Cl.9; Group Tracking Tools for Biker Ride Management (SOS, Calls, Messaging, Tracking Etc.)
Cl.39; Ride Planning and Communication, Ability to Discover Rides, Events, Clubs, Groups nearby, Route Planning Services, Navigation Services, Trip Planning Services, Planning of Journey, Consultancy for Travel Planning of Routes, Planning, Arranging and Booking of Travel, Planning, Arranging and Booking of Travel via Electronic Means, Travel Organization, Arrangement and Information and providing Trip Planning Services.
Cl.42; Social Media Content Creation and Sharing, Media Sharing, 1 on 1 Group Chats
4344046  11/11/2019

FLAGSHIP CO., LTD.
80-1, Kobuchi, Kasukabe Shi, Saitama Ken, Japan

Company

Address for service in India/Attorney address:

SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used

DELHI

Cl.25; Clothing, jackets, Tee-shirts, facemask (clothing), gloves (clothing), boots, headgear for wear, boots for motorcycling, gloves for motorcycling, jackets for motorcycling.

Cl.28; chest protectors for motorcycling (sports articles), elbow protectors for motorcycling (sports articles); knee protectors for motorcycling (sports articles).
4344196   11/11/2019
BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :03/06/2018

DELHI

Cl.42; Provision of software applications through a website; Hosting on-line web facilities for others for sharing on-line content; Hosting platforms on the Internet; Computer programming; Computer software design; Electronic data storage; Software as a service (SAAS) services; Cloud computing; Hosting a website for the electronic storage of digital photographs and videos; Hosting digital content on the Internet; Hosting multimedia entertainment content; Hosting of multimedia and interactive applications; Website hosting services.

Cl.45; On-line social networking services.
Shanghai Charm Tea Management Co., Ltd.
Room 2308, No. 26, Guoding Branch Road, Yangpu District, Shanghai, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.30; Coffee-based beverages; Tea-based beverages; Tea; Cakes; Bread; Ice-cream; Moon cakes; Dessert mousse; Glutinous rice wrapped in bamboo leaves (Zongzi); Tea-based milk tea.

Cl.32; Fruit-based soft drinks flavored with tea; Non-alcoholic beverages with tea flavor; Non-alcoholic beverages; Whey beverages; Non-alcoholic beverages flavored with coffee; Smoothies; Aerated water; Fruit nectars, non-alcoholic; Non-alcoholic honey-based beverages; Soda water.

Cl.35; Advertising; Bill-posting; Writing of publicity texts; Production of advertising films; Layout services for advertising purposes; Sample distribution; Demonstration of goods; Advertising planning; Commercial administration of the licensing of the goods and services of others; Online advertising on a computer network.

Cl.43; Cafés; Canteens; Teahouse services; Mobile catering; Bar services; Snack-bars; Hotels; Cafeterias; Self-service restaurant services; Restaurants.
GUANGDONG YANYANG LIGHTING CO. LTD.
No.105,Nanshan Road,Jianghai District,Jiangmen City, Guangdong Province,China
Active
Address for service in India/Agents address:
WARUN CHANDRAKANT KUMBHAR
D-901, Crossover County, Lagad Mala, Near Rajyog Society, Sinhgad Road, Vadgaon Khurd, Pune-400041
Proposed to be Used
MUMBAI
Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordants; raw natural resins; metals in foil and powder form for painters, decorators, printers and artists
Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting
Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs
Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors
Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials
Cl.13; Firearms; ammunition and projectiles; explosives; fireworks
Cl.15; Musical instruments
Cl.17; Rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal
Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal
Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics
Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials
Cl.23; Yarns and threads, for textile use
Cl.24; Textiles and textile goods, not included in other classes; bed and table covers
Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)
Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
Cl.29; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
Cl.32; Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Cl.33; Alcoholic beverages (except beers)
Cl.34; Tobacco; smokers' articles; matches
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs
Cl.38; Telecommunications
Cl.39; Transport; packaging and storage of goods; travel arrangement
Cl.40; Treatment of materials
Cl.41; Education; providing of training; entertainment; sporting and cultural activities
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
Cl.43; Services for providing food and drink; temporary accommodation
Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
Nexoffice

4360002  27/11/2019
SAMSUNG SDS CO., LTD.
125, Olympic-ro 35-gil, Songpa-gu, Seoul, Republic of Korea
A Korean Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI

Cl.9; Computer software [recorded] for secure instant messaging, web conferencing, file sharing, corporate e-mail and calendar services in the field of enterprise collaboration; Computer programs [recorded] for secure instant messaging, web conferencing, file sharing, corporate e-mail and calendar services in the field of enterprise collaboration.

Cl.42; Computer software development, installation, maintenance and repair in the field of enterprise collaboration; Computer programming in the field of enterprise collaboration; Software as a service (SAAS); Providing platform as a service (PAAS); Cloud computing.
Series trade mark u/s 15 of Trade Marks Act, 1999

4360071 27/11/2019
SOCIETY FOR EDUCATIONAL WELFARE & ECONOMIC DEVELOPMENT
Flat No. 512, South City Heights, South City, Gurgaon - 122001, Haryana, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :07/07/2010

To be associated with:
3247366

DELHI

Cl.35; Promoting public awareness and consultancy in the field of innovation, access to health care, community involvement, safeguarding the environment, wellness health, social, welfare services and corporate social responsibility programs for community; personal, social, charitable & religious services.

Cl.45; Providing corporate social services for community; personal, social, and charitable services rendered by others to meet the needs of individuals; corporate social responsibility programs that promote innovation, access to health care, community involvement, safeguarding the environment, wellness and health; social and welfare services for the purpose of educational, health and livelihood social services for the community at large, awareness services for people at large.
HEXWARE TECHNOLOGIES LIMITED
152, Millennium Business Park, Sector-III, A Block, TTC Industrial Area, Mahape, Navi Mumbai-400710
A company organized and existing under the laws of India

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Used Since: 22/02/2019

MUMBAI

Cl.35; Outsourcing services [business assistance]; human resources services; compilation and systematization of information into computer databases; data search in computer files for others; computerized file management; office functions; business management; business management assistance; business administration; business analysis; professional business consultancy; business information; business inquiries and investigations; relocation services for businesses; accounting services; book-keeping; pay-roll preparation; business auditing; invoicing; word processing; document reproduction; secretarial services; telephone answering for unavailable subscribers; personnel management consultancy; personnel recruitment; administrative processing of purchase orders; procurement services for others [purchasing goods and services for other businesses]; arranging subscriptions to telecommunication services for others.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; cloud computing, server hosting, software as a service (SAAS); information technology [IT] consultancy; computer technology consultancy; design, consultancy, rental, installation, maintenance and updating of computer software.
SOFT LOFT
4365517  03/12/2019
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

Cl.20; Bedding, Pillow, Mattresses, Bed bases

Cl.24; Bed blankets; Bed sheets; Comforters; Dish cloths; Duvets; Fitted bed sheets; Flat bed sheets; Kitchen towels; Mattress covers; Mattress pads; Pillow cases; Pillow shams; Sheet sets; Towels; Washcloths
J. C. BAMFORD EXCAVATORS LIMITED
ROCESTER UTTOXETER, STAFFORDSHIRE ST14 5JP, REINO UNIDO, UNITED KINGDOM
A corporation organised under the laws of the United Kingdom

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

To be associated with:
4089606, 4089610

DELIHI

Cl.7; Machinery for earth moving, earth conditioning and material handling namely, track-type tractors, wheel tractors, loaders, pipe layers, lift trucks, motor graders, scrapers, bulldozers, compactors, rippers, tool bars, cable controls and hydraulic controls for the foregoing goods replacement parts, accessories and attachment for all the foregoing machinery and for industrial and marine applications and as a prime movers in electric sets namely, internal combustion engines, diesel engines, natural gas engines, and marine engines; and replacement parts, accessories and attachments for all the foregoing goods; power operated machines and apparatus for digging, excavating, mechanical handling, lifting, loading and transporting of earth, minerals, soil crops, and of the like materials, parts and fittings; compacting and vibrating machines and equipment; vibratory plate compactors; rollers; asphalt and concrete cutting machines; parts and fittings included in class 7 for all the aforesaid goods.

Cl.9; Apparatus and instruments and electronic equipment and parts and fittings for monitoring or tracking of construction, agriculture or horticultural machines or vehicles; electronic machine appliances (including magnetic cards, ic cards, data processing equipment, computer software and computer database), downloadable computer software, software for recording, retrieving and displaying real time information and data related to a work environment; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking, life-saving and teaching apparatus and instruments; fire extinguisher; measuring apparatus, measuring instruments, slope indicators, vibration measuring apparatus; electric commutations, commutator; integrated circuits; intrinsically safe apparatuses and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; intrinsically safe signalling apparatuses and instruments; apparatuses and equipment for communication engineering, namely for messaging, high frequency and control engineering; electrical, optical and electronic equipments for communication systems, especially for bus systems; electrical, optical and electronic apparatuses and instruments for personal security systems; electrical, electronic, acoustical and optical sensors and circuits, accumulators; batteries, electric, electromagnetic, electronic and electro-hydraulic actuators.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; agricultural vehicles; tractors; engines for land vehicles; hydraulic circuits for vehicles; trucks, vans, forklifts trucks, dump trucks, vehicle adapted for use in agriculture, gardening or horticultural, tractors, horticulture tractor, wheelbarrows, buggies, carts, utility vehicles, trailers; parts and fittings for all the aforesaid goods.

Cl.42; Computer services; engineering and technical consultation; computer programming; providing online non-downloadable software; design of computerized information systems; testing and inspection of engines and machinery;
testing, control, diagnosis, calibration, and monitoring of earth moving, earth conditioning, material handling, construction, mining, paving, agricultural, and forestry vehicles, equipment, and machinery, engines, and power generation equipment, jobsites, machinery fleets, trucks, trucking fleets, and the operation of machinery via computer networks and the internet; remote control and operation of earth moving, earth conditioning, material handling, construction, mining, paving, agricultural, and forestry vehicles, equipment, and machinery, engines, and power generation equipment via computer networks and the internet; data acquisition and analysis via computer networks and the internet; troubleshooting of computer hardware and software; scientific and technological services and research and design relating thereto; industrial analysis and research services particularly for construction equipments, machines and vehicles and other services.
ResilonX

4365931   03/12/2019
WELSPUN FLOORING LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider
Body Incorporate

Proposed to be Used

MUMBAI

Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.

Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.

Cl.37; Installation, Maintenance and repair of flooring
STYLER
4367234 04/12/2019
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
To be associated with:
3429255

MUMBAI
Cl.7: Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Clothes management machines for household purpose; Electric clothes managing apparatus for household purpose; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Robots(machines); Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin driers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning.

Cl.11: Air conditioners; Hot air apparatus, namely, hot-air space heating apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus in the nature of filters for purifying water; Solar thermal collectors (heating); Air purifiers; Ventilation (air-conditioning) apparatus for heating; LED lamps; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purpose; Ventilation hoods; Ventilation hoods for ovens.
Proposed to be Used

CHENNAI

Cl.7; Grinders, mixer Grinders, and mixing machines for kitchen use, kitchen machines, parts thereof and fittings, domestic electrical home appliances, coffee grinders, ironing machines, kitchen machines electric.

Cl.11; Apparatus for cooking, heating, boiling, steaming, refrigerating, drying; apparatus for filtering and purification of water; pressure cookers; domestic and kitchen apparatus; parts thereof and fittings therefor, stoves including gas stoves, Bed warmers, hot water bottles, warming pans, electric or non-electric, Electric kettles, Electric cooking utensils, Flasks, coffee machines electric, Electric rice cookers, cooking utensils, electric, cooking apparatus and installations, hot water bottles, microwave ovens [cooking apparatus], microwave ovens for industrial purposes, Induction stoves, [heating apparatus]. Apparatus for ventilating including ceiling fans, air coolers, table fans, exhaust fans, wall mounting fans, cabin/tower fans, pedestal fans, regulators and other fans.

Cl.21; Utensils and containers for household and kitchen use, grinding or pressing. Domestic kitchen and cooking apparatus and utensils including cake ovens, milk boilers, idly plates, idly cookers, rice cookers, sauce pans, skillets, cookery moulds, utensils provided with moulds for cooking food substances, pressure cookers all goods being non-electric and included in class-21. Iron Cookware, Bottles, SS Bottles, Copper Bottles, brooms, brush goods, brushes, cooking utensils, non-electric, drinking vessels, heat-insulated containers, kitchen containers, SS Containers, kitchen utensils, lunch boxes, SS Lunch Boxes, mops, toilet utensils.
WYSA

4371642  09/12/2019
TOUCHKIN ESERVICES PRIVATE LIMITED
NO. 532, "MANJUSHA", FIRST FLOOR, 2ND MAIN, 16TH CROSS, II STAGE, INDIRANAGAR, BANGALORE, KARNATAKA - 560038, INDIA.
A company incorporated under Companies Act, 2013
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :06/10/2016
CHENNAI
Cl.38;Providing voice chat services; Providing online forums; Communication via interactive voice response; Virtual chatrooms established via text messaging; Providing online chatrooms for the transmission of messages, comments and multimedia content among users.
Cl.41;Providing coaching in the field of healthcare including mental, behavioural, emotional health and wellness; Teaching of meditation practices; online journals, blogs and publications in the nature of articles, brochures, non-downloadable videos in the field of healthcare including mental, behavioural, emotional health and wellness.
Cl.42;Clinical research in the field of mental, behavioural, emotional health, wellness and therapy; Providing temporary use of on-line non-downloadable software for providing tools for mental, behavioural, emotional health, wellness, cognitive behavioral therapy, stress, anxiety, and depression management, mood, sleep and health tracking, meditation.
CARLISLE COMPANIES INCORPORATED
16430 N. Scottsdale Road, Suite 400, Scottsdale, Arizona 85254, USA
a State of Delaware corporation

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Park site, Vikhroli (West), Mumbai - 400 079

Proposed to be Used

MUMBAI

Cl.1; Waterproof adhesives for use in constructing waterproof barriers; roofing and construction industry adhesives.

Cl.2; Liquid coloring coating for coloring nonmetallic waterproof barriers; paint for industrial applications; silicone and acrylic based sealer coatings for use on roofs.

Cl.6; Metallic screws and fastening plates for use in fastening sheet material to a roof; metallic screws and metallic fastening plates for sheet material; metal roofing materials, namely, metal roofing and metal roofing panels.

Cl.9; Photovoltaic cells and modules; electrical wires, cables, coaxial cables, cable assemblies and harnesses; electrical connectors, connector assemblies and connector parts; electrical contacts; optical cables, cable assemblies, harnesses and fittings therefor; power cables; control electronics; electrical interconnect elements for medical equipment.

Cl.17; Sealant compounds for waterproof barriers; nonmetallic thermal insulating sheets; foam building insulation boards; nonmetallic waterproof barrier sheathing nonmetallic splice tape for splicing nonmetallic waterproof barrier sheeting; nonmetallic flashing; thermal insulating sheets; insulation for use in building and construction; roofing membrane and non-metal roofing underlayment; plastic mats interposed between waterproof roofing membrane and overlying gravel ballast to protect underlying membrane against puncture; polyurethane spray foam for roofing applications.

Cl.19; Nonmetallic waterproof barrier sheathing; nonmetallic nailing strips to fasten the edge of a waterproof barrier layer to an underlying substrate; nonmetallic edging to seal the edge of a waterproof barrier layer to the edge of the structure on which the barrier layer is installed and to restrain water and ballast atop the barrier layer from advancing beyond the edge of the barrier layer; nonmetallic building flashing; expansion joints for waterproof roofing barriers; roofing membrane; fiberboard sheets for use as underlayment beneath waterproof roofing membrane; liquid-applied membrane-forming waterproof barriers; nonmetal water pipes.

Cl.20; Nonmetallic Fasteners and nonmetallic nailing and fastening strips for securing waterproof roofing membrane to a roof deck, and nonmetallic edging, extensions, and corners for edge-terminations of waterproof roofing membrane.
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD
NO.18 HABIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Cl.35; Consumer research; Market studies; Business investigations; Organization of exhibitions for commercial or advertising purposes; Organization of trade fairs for commercial or advertising purposes; Commercial information and advice for consumers in the choice of products and services; Administration of consumer loyalty programs; Collection of market research information; Conducting business and market research surveys; Public opinion polling.

Cl.41; Training in communication technology; Arranging and conducting of congresses; Arranging and conducting of symposiums; Arranging and conducting of seminars; Arranging and conducting of colloquiums; Organization of exhibitions for cultural or educational purposes; Arranging and conducting of workshops [training]; Organization of cultural events; Arranging and conducting of in-person educational forums.
ENANTIOTECH CORPORATION LIMITED
No.6 Zhongjing Road, Zhongshan Torch Hi-tech Industrial Development Zone, Zhongshan City, Guangdong Province 528437, China
A limited liability company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.1; Salts [chemical preparations]; benzene derivatives; esters; enzymes for industrial purposes; surface-active chemical agents; chemical preservatives for use in the production of a wide variety of chemicals; industrial chemicals; biochemical catalysts; ketones; biphenyls

Cl.5; Medicines for human purposes; crude drugs; depuratives; menstruation tampons; lactose for pharmaceutical purposes; gases for medical purposes; disinfectants; preparations of microorganisms for medical and veterinary use; fodder supplements for veterinary purposes; mothproofing preparations
EcoTorq
4374319  11/12/2019
HYUNDAI MOTOR INDIA LIMITED
Plot No. H-1, SIPCOT Industrial Park, Irungattukottai, Sriperumbudur Taluk, Kancheepuram District - 602 117.
A Company incorporated under the Indian companies Act 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
Cl.12; Car including parts, fittings and accessories for cars, all being goods falling in class 12.
Cl.37; Repair, maintenance, installation and services of vehicles.
Cooque

4374823   11/12/2019
SUDHA B KUMAR
C-12, 203 Awho Sandeep Vihar Whitefield Hosakoterdad, kannamangala,Bangalore-67

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610

Proposed to be Used

CHENNAI

Cl.35; Product demonstrations and product display services, demonstration of goods, presentation of goods on communication media, for retail purposes, shop window dressing. Advertising, marketing and promotional consultancy, advisory and assistance services, Commercial trading and consumer information services,

Cl.43; Provision of food and drink, bar services, cafés, cafeterias, canteens, restaurants, self-service restaurants, snack-bars.
4375318  12/12/2019
KARMA REMEDIES PRIVATE LIMITED
B-203, SUNLIGHT APPTT., BH PETROL PUMP, CHHARWADA ROAD,
Private Limited Company

Proposed to be Used

AHMEDABAD

Cl.1; Manufacture of basic chemicals
Cl.5; Manufacture of pharmaceuticals, medicinal chemical and botanical products
4375407 12/12/2019
HINDUJA GLOBAL SOLUTIONS LIMITED
Hinduja House, 171, Dr. Annie Besant Road, Worli, Mumbai 400 018
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :12/05/2011

To be associated with:
2127874, 2178876, 2178878

MUMBAI

Cl.35;Business management; business administration; office functions; outsourcing services (business assistance); invoicing and billing services; business consultancy; business process outsourcing services; data entry and processing services; back-office assistances; business research; compilation of information into computer databases; marketing research; digitization services; sales promotion for others; systemization of information into computer databases; opinion polling services; analysis, compilation and preparation of statistics.

Cl.41;Production of video recordings for marketing or publicity purposes.

Cl.42;Development, design, installation, maintenance, updating or renting out of software, computer programming, data warehousing, scientific and technological services, research and development for others, industrial analysis and research services, information technology services, help-desk services, contact-centre services, technical support for various consumer electronic products as well as for software applications.
HINDUJA GLOBAL SOLUTIONS

4375411 12/12/2019
HINDUJA GLOBAL SOLUTIONS LIMITED
Hinduja House, 171, Dr. Annie Besant Road, Worli, Mumbai 400 018
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Used Since: 12/05/2011

To be associated with:
1847953, 1847955, 1912632, 2127876

MUMBAI

Cl.35; Business management; business administration; office functions; outsourcing services (business assistance); invoicing and billing services; business consultancy; business process outsourcing services; data entry and processing services; back-office assistances; business research; compilation of information into computer databases; marketing research; digitization services; sales promotion for others; systemization of information into computer databases; opinion polling services; analysis, compilation and preparation of statistics.

Cl.41; Production of video recordings for marketing or publicity purposes.

Cl.42; Development, design, installation, maintenance, updating or renting out of software, computer programming, data warehousing, scientific and technological services, research and development for others, industrial analysis and research services, information technology services, help-desk services, contact-centre services, technical support for various consumer electronic products as well as for software applications.
GREENJAMS
4376120   12/12/2019
GREENJAMS INFRASTRUCTURES LLP
10-5-14/C, #401, Mantis Apartments, Facor Layout Ramnagar, Visakhapatnam, Andhra Pradesh- 530002
A LIMITED LIABILITY PARTNERSHIP REGISTERED IN INDIA
Address for service in India/Attorney address:
QUEST IP
122/104, SILVER OAKS APARTMENTS, DLF PH-1, GURGAON - 122 002
Used Since :11/07/2017
CHENNAI
Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science; agglutinants for concrete, cement preservatives, except paints and oils, concrete preservatives, except paints and oils, concrete-aeration chemicals.
Cl.19; Materials, not of metal, for building and construction; rigid pipes, not of metal, for building; asphalt, pitch, tar and bitumen; transportable buildings, not of metal; monuments, not of metal, cement, concrete, concrete building elements, mortar for building, bricks.
Cl.37; Building construction; repair; installation services, construction consultancy, construction engineering services.
HERO CONNECT

4376827 13/12/2019

HERO INVESTOPC PRIVATE LIMITED
Bharti Crescent, 1, Nelson Mandela Road, Vasant Kunj, Phase II, New Delhi-110070

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
605244, 2205780, 2205795

DELHI

Cl.9: Integrated electronic hazard alert systems for automobiles; Vehicle safety equipment, namely, electronic deer alerts; Electronic anti-theft alarms for vehicles; Parts for anti-theft automotive alarms, namely, electronic sensors, remote control transmitters and receivers for remotely operating land vehicles; Automatic solar tracking sensors; GPS tracking and location devices; Global Positioning System tracking and location devices; vehicles tracking devices; Electronic scoreboards; Electric and electric; Score recorders; Score display apparatus [electric and electronic]; Score display apparatus [boards]; Electric fences; Fences (Electrified -); Electric fence controllers; Electric fence energisers. Navigation software, Navigational satellites, Navigational instruments, Navigational buoys, LORAN navigation machines, Satellite navigation devices, Satellite-aided navigation systems, Software for GPS navigation, GPS navigation systems and devices, Navigation apparatus and instruments, Dashboard mounts for navigation devices, Cases for satellite navigation devices, Multimedia navigation systems for vehicles, Satellite navigational system for bicycles, Avionic sensor systems, namely, navigation systems; Vehicle navigation systems featuring interactive displays, Computer applications for vehicle navigation apparatus, Control devices for vehicle navigation apparatus, Earth satellites for use in geolocation navigation, Electronic navigation apparatus; Portable navigation devices; Electronic navigational instruments; Satellite navigational apparatus, Satellite navigational systems; Satellite navigational instruments; Scientific, research, navigation, surveying, photographic, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; mobile applications; Emergency notification system comprised of a data processor and a user input device for connecting the data processor to an emergency response entity through a communication network and allowing audio and data communication between user and vehicle; special connecting devices and solutions for tracking vehicles; sunglasses to communicate and navigate using the device; Connecting devices for photographic equipment, namely, cable connectors; Communications software for connecting computer network users, global computer networks.

Cl.12: Motor cycles, scooters, motor land vehicles including parts, fittings and accessories falling in class 12.

Cl.16: Scorebooks; Scorecards; Score sheets; Score charts [for displaying data]; Printed Navigation charts, instructional manuals, booklets, guidelines, maps and other directional instructions all being paper and paper articles falling in class 16.Printed Navigation charts, instructional manuals, booklets, guidelines, maps and other directional instructions all being paper and paper articles falling in class 16.

Cl.35: Promoting the sale of goods and services in the automotive industry; Promoting the sale of goods and services in the automotive industry by dissemination of promotional materials and product information through an online global computer network, through the distribution of printed material, audio and video recordings, television and radio recordings, and promotional contests; import and export agency; organizing and conducting of product presentations on communication media, for retail purposes; on-line advertising on a computer network; advertising by mail order in the nature of direct mail advertising services; online services, namely, providing data and information regarding vehicle fleet management and tracking and monitoring of vehicles for commercial purposes and driver personnel management; advertising; business Management; business administration; office functions.

Cl.37: Repair, maintenance, installation and servicing of vehicles. Repair, maintenance and servicing of aerals and navigation equipment; Maintenance and repair of electronic navigational and positioning apparatus and instruments.

Cl.39: Trip analysis; route planning, Vehicle leasing and rental services, packaging and storage of goods; travel arrangement, arranging tours and travel, vehicle storage, providing driving directions for travel purposes, Vehicle transport and Vehicle towing, Taxi services/2 wheeler taxis; vehicle parking services; routing and connecting services for telecommunications Navigation services, GPS navigation services, Route planning [navigation services], Global Positioning System navigation services, Navigational advisory services, Rental of navigation systems, Route planning [navigation services; Navigation (positioning, and route and course plotting); Tracking of automobile fleets using electronic navigation and locating devices; Tracking of automobile fleets using electronic navigation and locating devices
[transport information]. Transport information service and vehicle parking services.

Cl.42; Design and development of navigation systems; Testing, analysis and monitoring of navigation signals; Testing, analysis and monitoring of system algorithms for generating telecommunications and navigation data, Development and testing of computing methods, algorithms and software for generating telecommunication and navigation data, Development and testing of computing methods, algorithms and software for processing telecommunication and navigation signals, Rental of electronic simulators for (indicate purpose, e.g., airplane navigation training, medical clinician training, etc.), Testing, analysis and monitoring of telecommunication and navigation signals; Design and development of navigation systems and route planning software; Rental of navigation bridge simulators for use in maritime training and education, Development of algorithms and computing methods for generating telecommunication and navigation data, Development of algorithms and computing methods for processing telecommunication and navigation signals, Development of algorithms and computing methods for processing telecommunication and navigation data, Testing, development of system algorithms for processing telecommunications and navigation data; Providing temporary use of non-downloadable cloud-based software for connecting, operating in the internet of things (IoT).
4376954   13/12/2019
ALGABREW
S.F. No: 312-B, S.P Kannusamy Gounder street, Oor gounder thottam, Sanganoor, Coimbatore - 641027
PARTNERSHIPFIRM
Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjunapuram Road, Coimbatore - 641 036.

Proposed to be Used

CHENNAI

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides being included in class 5

Cl.30; Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water) being included in class 30
Trade Marks Journal No: 1937 , 20/01/2020  Class 99

MISS PHOTOGENIC

4377102  13/12/2019
Miss Photogenic Limited
Broadview Tonbridge Road Hadlow Tonbridge Kent TN11 0AT United Kingdom
Private limited Company, United Kingdom

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELI

Cl.8;Eyelash curlers, normal non-heated eyelash curlers, heated eyelash curlers; eyelash curlers, non-electric hand instruments; cutlery; side arms; razors; Shavers; manicure sets; gripping devices [hand tools]; tweezers; tweezers of ordinary metal; scissors; nail clippers; nail file; non-electric crimping irons for the hair; non-electric hair curling irons; hand tools and implements; hair straighteners, straightening irons for the hair; electric crimping irons for the hair; electric hair curling irons; electric hand hair waving tongs; electric hair straightening tongs; parts and fittings for all the aforesaid goods.

Cl.21;Hair brushes; powder puffs; cosmetic bag; make-up boxes; brushes; make-up brushes; cosmetic brushes; all types of cosmetic brushes; brush-making materials; combs; hair combs; large toothed combs for the hair; eyelash combs and brushes; brushes of toilet, brushes for the lashes and eyebrows; brushes for the lips; toilet requisites utensils, not included/understood in other classes; eyebrow combs; sponges; household and cleaning utensils; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes; all combs, sponges and other toilet utensils; toilet appliances; combs; brushes and paintbrushes for eyelashes and eyebrows colouring; shaving bags; toiletry cases from leather and suede; leather containers for toilet articles and chamois leather; wash bags for carrying toilettries; toothbrushes; eyebrow and eyelash brushes; parts and fittings for all the aforesaid goods.

Cl.25;Clothing; footwear; headgear; nightwear; lingerie; underwear; swimwear; bathing costumes; casualwear; sportswear; leisurewear; beachwear; gymwear; crop tops; sports bras; t-shirts; printed t-shirts; jumpers; polo shirts ;jackets; pullovers; long sleeve pullovers; cardigans; trousers; jeans; leggings; sweat pants; sweat shorts; sweat bottoms; jogging pants; track suits; coats; fleeces; padded jackets; vests; shorts; boots; shoes; heels; sandals; sneakers; trainers; hats; caps; gloves; blazers; dresses; skirts; socks; shirts; sweatshirts; pants; jerseys; night gowns; kimonos; pyjamas; sweat bands; head bands; brassieres; knickers; bikinis; children's clothing; children's footware; children's headwear; children's t-shirts; children's jumpers; children's hooded tops; infants' clothing; swimwear for children; men's clothing; women's clothing; gloves made of rubber; swimming gloves; shower caps; undergarments; hosiery; party wear; formalwear; sleepwear; loungewear.

Cl.35;Advertising services; marketing services; promotional services; preparation and presentation of audio-visual displays for advertising purposes; sales advisory services; modelling and models for advertising; modelling and models for sales promotion; arranging and conducting of advertising campaigns; print and television advertising; public relations; advertising and marketing services via mobile applications; advertising in various media, including social media; presentation of goods on communications media, for retail purposes; organisation of fashion shows for commercial or promotional purposes; rental of advertising space, online or otherwise; organisation, operation and supervision of customer loyalty schemes; promotional services and customer loyalty schemes in the field of fashion and beauty; promotional services and customer loyalty schemes relating to fashion shows and beauty pageants; advertising services relating to fashion shows and beauty pageants; marketing services relating to fashion shows and beauty pageants; business information provided on-line from a computer database or the Internet; preparation, dissemination and updating of advertising material for use as web pages on the Internet or otherwise; advertising services by means of television screen based text; provision and rental of advertising space; business advisory and consultancy services; business management; business administration; sales promotion; conducting trade shows in the field of fashion, style and beauty; conducting trade fairs in the field of fashion, style and beauty; retail and wholesale services, online retail and wholesale services, online retail and wholesale services and electronic retail and wholesale services, all connected with the sale of cosmetics, body cleaning and beauty care preparations, toiletries, creams, pomades, milks, lotions, balms, gels and powders for the face, gels and powders for the body, gels and powders for the hands, skincare preparations, cosmetic masks, cosmetic preparations for preparing sun tans, cosmetic preparations for activating sun tans, cosmetic preparations for prolonging sun tans, cosmetic preparations for protecting the skin from solar rays, nourishing creams and lotions for the face and body, hydrating creams and lotions for the face and body, hydrating creams and lotions for hands, revitalising creams and lotions for the face and body, body moisturisers, antiperspirants [toiletries], deodorants, talcum powder, soap, cosmetic preparations for bath and shower, bath salts and gels not for medical purposes, non-medicated massage preparations,
shaving preparations, sponges impregnated with soaps and toiletries, body wash, shampoo, non-medicated toilet preparations, hair colourants, hair conditioners, hair dyes, hair lotions, hair styling preparations, essential oils, gels, mousses, balms, lotions, creams and preparations in aerosol form for hairdressing and hair care, hair dye, hair waving preparations, hair spray, hair shampoo, toilet water, perfume water, fragrances, perfume, perfumery, candles, tea lights (candles), nail care preparations, nail varnish, nail varnish removers, cosmetics brushes, make-up brushes, brusher brush, powder brush, foundation brush, eyeshadow brush, lipstick, lip gloss, lip liner, lip balm, eyelash curlers, tweezers, nail files, scissors, eyeliner, eyeshadow, hairbrushes, homewear, cushions, soft furnishings, textiles, bedding sets, duvets, pillows, cups, mugs, drinking glasses, glassware, kitchen and household apparatus, kitchen utensils and containers, clothing, footwear, headgear, nightwear, lingerie, underwear, swimwear, bathing costumes, casualwear, sportswear, leisurewear, beachwear, gymwear, crop tops, sports bras, t-shirts, printed t-shirts, jumpers, polo shirts, jackets, pullovers, long sleeve pullovers, cardigans, trousers, jeans, leggings, sweat pants, sweat shorts, sweat bottoms, jogging pants, track suits, coats, fleeces, padded jackets, vests, shorts, boots, shoes, heels, sandals, sneakers, trainers, hats, caps, gloves, belts for clothing, belts made of leather, belts made of imitation leather, blazers, dresses, skirts, socks, shorts, sweatshirts, pants, jerseys, night gowns, kimonos, pyjamas, party wear, formal wear, sleepwear, loungewear, sweat bands, head bands, jewellery, jewellery cases, costume jewellery, horological and chronometric instruments and apparatus, clocks, stopwatches, watches, clocks and timepieces, real and imitation jewellery, rings, earrings, bracelets, necklaces, cufflinks and cameos, precious stones, semi-precious stones, pearls, ornamental pins, ornaments, tie clips, tie pins, lapel pins, breast pins, trinkets, pendants, badges, souvenir badges, brooches, buckles, plated articles, sunglasses, glasses, cases for sunglasses, luggage and bags, handbags, clothing bags, garment bags, travel bags, luggage tags, tote bags, boutique bags, shopping bags, purses, wallets, credit card holders, umbrellas, personal compact mirrors, hair brushes, powder puffs, cosmetic bags, cosmetic purses, toiletry cases, decorative articles for the hair, barrettes and hair bands, eyelash curlers, stationery, gift wrapping paper, gift packaging, tissue paper, paper stationery, diaries, calendars, games and playthings, toys, gymnastic and sporting articles, cases for computers, cases for mobile phones, cases for laptops, cases for tablet computers, cases for games consoles, tablet cases; information, consultation and advisory services relating to all the aforesaid.

Cl.41; Education; training; entertainment; gymnasium services; health club services; production, recording and distribution of films, radio and television programmes, videos and audio recordings; recording studio services; production and presentation of live performances; theatre services; stage, screen, radio and television entertainment services; production of shows; concert, festival, entertainment services; organising and conducting live performances, stage shows, theatre productions, contests, quizzes, dances and parties; organising, arranging and conducting of entertainment and fashion shows, exhibitions, demonstrations, conferences, symposia, fora, competitions, seminars and contests; information relating to entertainment, fashion and modelling; production, distribution and leasing of motion picture and television films, audio and/or video records, tapes, cassettes or discs, computer software and CD-ROMs; music publishing services; hosting, managing, organising and providing business seminars, lectures, classes, courses and workshops, in relation to fashion, style and clothing; hosting, managing, organising and providing business networking seminars, lectures, classes, courses and workshops in relation to fashion, style and clothing; hosting, managing, organising and providing commercial, marketing seminars, lectures, classes, courses and workshops for others; arranging of lectures, exhibitions, demonstrations, displays and presentations; education and information services relating to music and entertainment, leisure and lifestyle (entertainment), social (entertainment) issues, sporting and cultural events and activities, education, culture and entertainment; education services relating to health, wellbeing, environment issues, fashion, style and clothing; booking, reservation, organisation, production, provision booking and organisation of social events and entertainment events, including musical, sports, cinematic, theatrical, fashion, artistic, competition and dancing events; booking, reservation, organisation, production and provision of conferences, seminars and exhibitions; beauty competitions; competitions in the field of fashion; competitions in the field of modelling and beauty; organising, arranging and conducting pageants; organising, arranging and conducting beauty pageants; organising, arranging and conducting of modelling events; organising, arranging and conducting of modelling events fashion exhibitions and events; modelling shows; information, consultation and advisory services relating to all the aforesaid.
Altero

4377219  13/12/2019

OBSCHESTVO S OGRANITCHENNOY OTVETSTVENNOY "KOORDINIRUYUSHCHY RASPREDELITEL'NY TSENTR "EFKO-KASKAD"
ul. Frunze 4, RU-309850 Belgorodskaya obl., g. Alekseevka, Russian Federation
MANUFACTURER AND SERVICE PROVIDER
A Limited Liability Company, Russia.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.35; Advertising; business management; business administration; office functions.
FLEGGINGS

4377684  14/12/2019
ESMA FABRICS PRIVATE LIMITED
191, Chittaranjan Avenue, 2nd Floor, Kolkata-700007, West Bengal, India.
an Indian Company duly incorporated under the provisions of Companies Act, 1956
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Cl.24; Textiles and substitutes for textiles; Dress Materials; Household linen; Curtains of textile or plastic.
Cl.25; Readymade Garments and Hosiery goods.
Cl.35; Retail and Wholesale through outlets and online, Advertising; business management; business administration; office functions in relation to clothing, footwear and dressing materials, textiles goods.
KRITPANA

4377793  14/12/2019

SHARANBIR KASLIWAL
LG-14, DM TOWER, 21/1, RACE COURSE ROAD, INDORE
proprietor, Ms. CONFERENCE & TRAVEL CORP.

Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)

Proposed to be Used

MUMBAI

Cl.20; NON-METALLIC BASKETS, BAMBOO BASKET, WOODEN SCRIPTURES, FURNITURE, WOODEN BOXES BEING GOODS UNDER CLASS 20

Cl.21; STEAMER BASKET, FLOWER BASKET, WASTE BASKETS, FITTED PICNIC BASKETS, BEING GOODS UNDER CLASS 21.

Cl.35; BUSINESS ADMINISTRATION, OFFICE FUNCTION, ADVERTISEMENT; ONLINE SELLING OF GOODS; BEING SERVICES UNDER CLASS 35
CARGOFL

4378813   16/12/2019
INNOCTIVE TECHNOLOGIES PVT. LTD.
S. NO. 232/1, Wing No. A1 Lalwani Vastu, Sakore Ngr, Pune
Company Incorporated under the law of India

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Proposed to be Used
MUMBAI
Cl.9; Computer Software.
Cl.42; Design and development of cloud based ERP software; dispatch management software and transportation marketplace.
VEOSENS

4379063  16/12/2019

SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Korea
A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Downloadable computer software for smartphones, tablet computers, smart watches and wearable activity trackers, namely, software for tracking, processing, storing, displaying, measuring and transmission of a user’s fitness, exercise and workout data and information including time, date, heart rate, global positioning, direction, distance, altitude, speed, steps taken, calories burned, navigational information, temperature and changes in heart rate, and software for providing rewards in the nature of earning and awarding of insurance coverage based on a user’s activity.

Cl.36; Providing an online service featuring health and life insurance brokerage services and information about health and life insurance coverage earned by a user’s fitness, exercise and workout data.
RAJESH KUMAR GUPTA
217 Awas Vikas Colony, Unnao-209801, Uttar Pradesh
An Indian National

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.29; Sweet and scented supari, Betal Spices (pan masala), mouth fresheners.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Mishri (sugar candy); Candy mint; mints for breath freshening; mint for confectionery; peppermint sweets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.34; Chewing Tobacco; smokers' articles; matches; Pan masala containing tobacco.
4379236   16/12/2019
RAJESH KUMAR GUPTA
217 Awas Vikas Colony, Unnao-209801, Uttar Pradesh
An Indian National

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
4076472

DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; toothpaste; Hand washes; Liquid soap for dish washing; Floor cleaning preparations; Glass cleaners; Toilet cleaners; Breath fresheners namely strips and sprays; Mint essence.

Cl.5; Disinfectants namely for hygiene purpose, chemical toilets; preparations for destroying vermin; fungicides, herbicides.

Cl.29; Sweet and scented supari, Betal Spices (pan masala), mouth fresheners.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Mishri (sugar candy); Candy mint; mints for breath freshening; mint for confectionery; peppermint sweets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4379237   16/12/2019
RAJESH KUMAR GUPTA
217 Awas Vikas Colony, Unnao-209801, Uttar Pradesh
An Indian National
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
4076472
DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; toothpaste; Hand washes; Liquid soap for dish washing; Floor cleaning preparations; Glass cleaners; Toilet cleaners; Breath fresheners namely strips and sprays; Mint essence.

Cl.5; Disinfectants namely for hygiene purpose, chemical toilets; preparations for destroying vermin; fungicides, herbicides.

Cl.29; Sweet and scented supari, Betal Spices (pan masala), mouth fresheners.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Mishri (sugar candy); Candy mint; mints for breath freshening; mint for confectionery; peppermint sweets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Ballie

4380088  17/12/2019
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Republic of Korea

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.7; Home robots; Robots for personal use; Robots for cleaning; Daily chores helping robots for household purposes.

Cl.9; Humanoid robots with artificial intelligence; Teaching robots; Security surveillance robots; Audio speakers with artificial intelligence.
4380214  17/12/2019  
MEGHA MALAGATTI  
No.44, 3rd Cross 8th Main, Vasanthnagar, Bengaluru – 560001, Karnataka  
An Indian Citizen  
Address for service in India/Attorney address:  
ROHAN ROHATGI  
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH  

Proposed to be Used  
CHENNAI  
Cl.36; Charitable fund raising; financial sponsorship; acceptance and collection of monetary charitable contributions.  
Cl.41; Educational, training and instruction services; Courses for the development of skills.  
Cl.45; Social Services.
THE CLOROX COMPANY
1221 Broadway, Oakland, California 94612, United States of America
a corporation organized and existing under the laws of the state of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
1311366

DELI

Cl.3; Cleaning preparation for household purposes, detergents, bleaching preparations and other substances for laundry use; cleaning, polishing, scouring, stain removers and abrasive preparations

Cl.5; Disinfectants for household use, disinfecting wipes, germicides and deodorants not for personal use
Trade Marks Journal No: 1937, 20/01/2020, Class 99

DACEPTON

4380236 17/12/2019
EVER NEURO PHARMA GMBH
Oberburgau 3, 4866 Unterach am Attersee, Austria
a company organized and existing under the laws of Austria

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.5; Pharmaceutical preparations for treatment of Parkinson's disease
Cl.10; Medical devices for treatment of Parkinson's disease
TPTC
4380387  17/12/2019

RAM MITTAL
L-2/81 B, 3RD FLOOR, DDA LIG FLATS, KALKAJI, NEW DELHI- 110019.

INDIVIDUAL

Address for service in India/Attorney address:
SHIVAM TYAGI
Shisham Jhari Muni Ki Reti, Gali No. 2, Near Swami Dayanand Ashram, Swami Dayanand Nagar, Rishikesh-249137

Proposed to be Used
DELHI

Cl.3; BLEACHING PREPARATIONS; CLEANING, POLISHING, SCOURING OR ABRASIVE PREPARATIONS; DRAIN AND SINK CLEANING PREPARATIONS; DETERGENTS; LIMESCALE REMOVERS, RUST REMOVERS, DECALCIFYING AND DESCALING PREPARATIONS FOR HOUSEHOLD USE; CLEANING PREPARATIONS WHICH PREVENT THE BUILD-UP OF STAINS AND LIMESCALE

Cl.30; Baked goods, confectionery, chocolate and desserts, Pastries, cakes, tarts, biscuits (cookies) snacks, namkeen, chanachur, mixture, bhujia, chips & papad and Convenience food and savory snacks being all included in class - 30.
KADHAA

4380910   17/12/2019
KADHAA PLATFORM SERVICES PRIVATE LIMITED
Sahodara Bhavan, Building No. 66/6539, A K Sheshadri Road, Near Maharajas College Ground, 682011
Private Limited Company having CIN: U74999KL2019PTC060083
Address for service in India/Agents address:
RAJIV K.
1st floor, Vendrappilli Building, Above Federal Bank, Eroor Road, Tripunithura-682306, Kerala.
Used Since :25/10/2019

CHENNAI

Cl.35; Business information for enterprises (Provision of -) Business management advisory services relating to commercial enterprises Computerized data processing Computerised business promotion Computerized database management Computerised stock management Compilation of computer databases Computerized online ordering services Computerized online retail store services Retail services for computer software Retail services for jewelry Retail services for toiletries Retail services for footwear Retail services for clothing Retail services for fabrics Retail services for jewellery Retail services in relation to fashion accessories On-line retail services relating to jewelry Online retail store services featuring jewelry Retail services relating to jewelry Retail services relating to home textiles On-line retail store services featuring art materials Online retail store services featuring fabrics Retail services relating to home textiles

Cl.42; Textile design services Jewellery design Fashion accessory design services Creating electronically stored web pages for online services and the internet Software development Computer software design Constructing an internet platform for electronic commerce Programming of software for e-commerce platforms Maintenance and consultancy services relating to software used in the field of e-commerce Computer programming Computer programming and computer software design Computer software development Computer programming and design of computer software Computerised data storage Writing of computer programmes Web design Website development Website maintenance Web portal design Computer programming for the internet
Priority claimed from 09/10/2019; Application No. : 2042473 ;Australia

Illinois Tool Works Inc.
155 Harlem Avenue Glenview, Illinois, 60025 United States of America
a Delaware corporation

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used

DELHI

Cl.6; Locks; padlocks; door and window hardware; door locks including dead bolts, window locks; latches, door fittings, hinges, door handles, door closers, door knobs and handles of metal and parts and fittings therefor, door lock installation kits; address number plates, door stops, shelf brackets, corner plates, screen door braces, gate fittings including gate hinges and latches, sash fasteners, door and window fittings, furniture fittings, drawer handles, furniture catches and locks, chest handles, hook and hangers including robe, hat and coat hooks, door handles, screen door catches, door bells, door guards, hasps and staples, bolts, fasteners, hardware products included in class 6, all the aforesaid being made of or principally of metal

Cl.9; Card operated electronic locks; digitally controlled locks; electric combination locks; electric door locks; electric door locks for vehicles; electric locks for vehicles; electric striking plates for locks; electrical locks; electrical locks for vehicles; electromagnetic locks; electronic door locks; electronic locks for vehicles; encoded cards for opening electronic locks; locks (electronic) with alarms; locks (electronic); locks, electric; mechanical combination locks (electric); mechanical dialling locks (electric); mechanical locks (electric, metal); mechanical locks (electric, metal) for use in motor vehicles; mechanical locks (electric, non-metallic); mechanical locks (electric, nonmetallic) for use in motor vehicles; metal locks (electric); remote controls for operating vehicle door locks; remotely controlled alarm locks; remotely controlled door locks; vehicle locks (electric); remote controlled apparatus for use with garage doors
4382365 19/12/2019
NATIONAL INVESTMENT AND INFRASTRUCTURE FUND TRUSTEE LIMITED
Room No. 166D, North Block, New Delhi - 110001.
Company registered under The Companies Act, 2013
Address for service in India/Attorney address:
KAUSTUBH JAYWANT JAVLE
Flat No.8, 3rd Floor, Sadashiv Smruti, Golibar 4th Lane, Santacruz (East), Mumbai - 400055.
Used Since :07/10/2015
DELHI
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, all in class 16.
Cl.35; Advertising; business management; business administration; office functions, all in class 35.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities, all in class 41.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, all in class 42.
4382766  19/12/2019
SRISTAR SONA CHANDI PRIVATE LIMITED
280/1 2ND FLOOR ANNIAMMA ARCADE 18TH CROSS SIGNAL SAMPIGE ROAD MALLESWARAM BENGALURU 560003
PRIVATE LIMITED
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
CHENNAI
Cl.14; PRECIOUS METALS AND THEIR ALLOYS (GOLD, SILVER AND PLATINUM JEWELRIES).
Cl.45; RENTAL OF JEWELLERY
MONARDORAL

4382811  19/12/2019

COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH

trading as ;COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH

THE HEAD I.P.U (CSIR), VIGYAN SUCHNA BHAWAN, 301, 3RD FLOOR, 14-SATSANG VIHAR MARG, SPECIAL INSTITUTIONAL AREA,NEW DELHI- 110067, INDIA.

MANUFACTURER & MERCHANT

AN INDIAN REGISTERED BODY INCORPORATED UNDER THE REGISTRATION OF SOCIETIES ACT XXI OF 1860

Proposed to be Used

DELHI

Cl.3;NON MEDICATED MOUTHWASH (DENTIFRICES);

Cl.5;PHARMACEUTICAL, SANITARY PREPARATIONS; DRUG ADAPTED FOR MEDICAL USE, MEDICATED MOUTHWASH.
4382951   19/12/2019
JASEER RAHIMAN
CHOZHIMADAM HOUSE, J.M.ROAD, PONNANI NAGARAM (POST) MALAPPURAM - 679583, KERALA.
SOLO PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used

CHENNAI
Cl.25; UNDER GARMENTS & READYMADE GARMENTS.
Cl.35; TRADING, EXPORT, IMPORT, WHOLESALE, RETAIL, ONLINE SALE OF UNDER GARMENTS, & READYMADE GARMENTS.
4383287    19/12/2019
SHENZHEN JLINK TIMES TECHNOLOGY CO., LTD.
Rom 503,14th building, Da Yuan Industrial Estate,1 Pingshan Road, Nanshan district, ShenZhen, P.R.China.
A Company of China

Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

Cl.9; Computer game software, recorded; Computers; Memory cards for video game machines; Data processing apparatus; Video game cartridges; Electronic publications, downloadable; Computer peripheral devices; Electronic book readers; Computer software applications, downloadable; Humanoid robots with artificial intelligence; Computer software, recorded; Smartphones; Computer programs, recorded; Computer programs, downloadable; Computer hardware; Audiovisual teaching apparatus; Computer software platforms, recorded or downloadable; Optical discs; Computer screen saver software, recorded or downloadable; Computer memory devices; Cassette players; Video cassettes.

Cl.28; Apparatus for games; Controllers for toys; Games; Playing balls; Video game machines; Draughts [games]; checkers [games]; Arcade video game machines; Playing cards; Controllers for game consoles; Toy models; Chess games; Amusement machines, automatic and coin-operated; Ring games; Portable games and toys incorporating telecommunication functions; Balls for games; Protective films adapted for screens for portable games; Body-building apparatus / body rehabilitation apparatus / body-training apparatus; Toys; Machines for physical exercises.
ANBIQ

4384516    20/12/2019
Borouge Pte Ltd.
1 George Street #18-01, SG 049145, Singapore
A private limited company duly organised and existing under the Laws of Singapore

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.1; Unprocessed artificial resins; unprocessed plastics; chemical preparations; unprocessed artificial and/or synthetic resins, unprocessed plastics; polypropylene; polyethylene; polymers for industrial use; chemical compositions and materials for use in science; chemical compounds for the manufacture of unprocessed artificial and/or synthetic resins; plasticisers; polymerisation plastics; synthetic plastics; raw plastics; polypropylene; polypropylene compounds; polyethylene; polyethylene compounds; polyolefin; polyolefin plastics.

Cl.17; Plastics and resins in extruded form for use in manufacture; flexible pipes, tubes and hoses, not of metal; plastic packaging; seals, sealants and fillers; articles of plastics for use in connecting pipes; articles of plastic for use in connecting tubes; casings of synthetic plastic for tubes, pipes, wires and cables; connectors (non-metallic) for pipes and tubes; couplings (non-metallic) for flexible pipes and tubes; fittings (non-metallic) for flexible pipes; plastic seals; semi-processed plastics; semi-worked plastic substances; plastic films; plastic fibers; plastic sheet material; recycles compound plastics; polymers; polymer films; polymer resins; semi-worked polymer resins; elastomer polymers; plastic films; plastic films for agricultural purposes; plastic films for wrapping; plastic films for industrial purposes; plastic filaments, threads, strings and ropes; non-woven and woven plastic fibres; plastics and polymers for medical and pharmaceutical purposes
Coherent Pixels Systems Private Limited
85/5, Block No: 3, F1 Springs Appartments, 1st Main Road, Aibea Nagar, Tiruvanmiyur, Chennai – 600041, Tamil Nadu
Private Limited Company, Limited by Shares

Address for service in India/Agents address:
DELTA LEGAL SERVICE.
15, OLD NO. 6, 7TH WEST CROSS STREET, SHENOY NAGAR, CHENNAI- 600 030.

Used Since :01/01/2018

CHENNAI

Cl.41; Animation production services, Special effects animation services for film and video, Distribution of Film, Movie, Television Show, Animation Training Institutes.

Cl.42; Information Technology engineering and consultancy services, Design and development of software and hardware, Design and development of software and hardware for processing and distribution of multimedia content, Programming of computer animations, Animation and special effects designing services, Creation of control programs for automated measurement, assembly, adjustment and related visualisation.